

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH  
AT NEW DELHI

ORIGINAL APPLICATION NO. 744 OF 2022  
IN THE MATTER OF:-

MOHARRAM ALI

..... APPLICANT

VERSUS

STATE OF UP & ORS

.... RESPONDENT

WITH

ORIGINAL APPLICATION NO. 277 OF 2022

LIYAKAT ALI

..... APPLICANT

VERSUS

STATE OF UP & ORS

.... RESPONDENTS

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NEW DELHI:

DATED: 28.1p0.2025



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Compliance Status of Industries in reference to order dated 30.07.2025 passed by Hon'ble National Green Tribunal in OA No 744/2022 Moharram Ali versus State of Uttar Pradesh along with O.A. No. 277/2022 Liyakat Ali and Others Vs State of U.P.

BACKGROUND

O.A. No. 277/2022 Liyakat Ali Vs State of U.P.

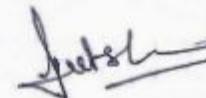
O.A. No. 277/2024 Liyakat Ali Vs State of U.P. has been registered by Hon'ble NGT regarding the grievance made by Mohd. Liyakat Ali and Others about the deterioration of irrigation lands damaging wheat and sugarcane crops by the diverted untreated/polluted effluent flowing during the construction of culvert on the Dhandhera drain in Muzaffarnagar.

O.A. No. 744/2022 Moharram Ali Vs State of U.P. & Ors.

The said O.A. was registered before Tribunal by considering the complaint filed by the complainant Sh. Moharram Ali raising the complaint that the industry namely M/s Bindlas Duplex Pvt. Ltd., Bhageshwari Paper Mill and Silverton Pulp & Paper Mill are running their units at Village Nagla Bujurg, Bhopa Thana, Muzaffarnagar and dumping their hazardous waste and coal ash at the Bank of Ganga Canal in huge quantity causing serious environmental damage. Order has been passed by the Tribunal on dated 30.09.2022 with the direction to submit the factual report by constituting a joint committee comprising of District Magistrate and PCB.

In the said direction dated 10.01.2023 of the Hon'ble Tribunal, the matter under O.A. No. 277/2022 Liyakat Ali Vs State of UP have been taken with the said writ petition.

Earlier, in the said matter, Hon'ble Tribunal has passed order dated 22.03.2023 and 25.07.2023 to form joint committee of CPCB, District Administration and UPPCB to conduct inspection of the 14 responsible industries ensure remedial actions in coordination with stake holders and other authorities. The action will include compliance of norms and fixing accountability for the past failures and follow the charter for reducing the water consumption and refrain from discharging into drain.



The joint committee visited 16 Pulp & Paper industries located in Muzaffarnagar on dated 05.10.2023, 13.10.2023 and 01.12.2023 to ascertain the status of compliance of the industries with respect to stipulated effluent discharge standards.

Inspection of the 16 industries have been conducted by the joint committee. In the said inspection joint committee collect samples of inlet and outlet of the ETPs and also assess the implementation of the charter for water recycling and pollution prevention in Pulp & Paper industries (specific to Ganga River Basin States) and management of fly ash, plastic waste and hazardous waste.

**Order dated 30.07.2025 issued by Hon'ble Tribunal, New Delhi**

*"..... 2. In terms of the order dated 14.02.2025, the Member Secretary, UPPCB is virtually present. In view of the submission made by Counsel for the Uttar Pradesh Pollution Control Board (for short, "UPPCB"), the virtual appearance of the Member Secretary, UPPCB is exempted until further orders.*

*3. Learned Counsel appearing for the UPPCB also submits that he will furnish a chart giving the details of ash management in the area concerned. Let the same be filed within six weeks.*

*4. List on 30.10.2025."*

**Following industries have been inspected by the Joint Committee of CPCB, UPPCB and District Administration :**

Sl. No.	NAME OF THE UNITS
1.	M/s. Garg Duplex & Paper Mills Pvt. Ltd., 8.5 Km., Bhopa Road, Muzaffarnagar
2.	M/s Silverton Pulp & Papers Pvt.Ltd.(Unit-1), Bhopa Road, Muzaffarnagar
3.	M/s. Silverton Pulp & Papers Pvt.Ltd.. (Unit-2), 9 <sup>th</sup> Km. Bhopa Road, Muzaffarnagar.
4.	M/s. Meenu Paper Mills Pvt. Ltd., 9.5 Km., Bhopa Road, Muzaffarnagar
5.	M/s. Shree Sidhali Paper Mills Ltd., Bhopa Road, Muzaffarnagar
6.	M/s. Bindals Papers Mills Ltd., Bhopa Road, Muzaffarnagar
7.	M/s. Tehri Pulp & Paper Ltd. (Unit-1), 9 <sup>th</sup> Km., Bhopa Road, Muzaffarnagar
8.	M/s. Tehri Pulp & Paper Ltd. (Unit-2), 9 <sup>th</sup> Km., Bhopa Road, Muzaffarnagar

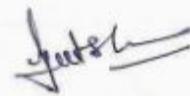
9.	M/s. Tirupati BaalajiFiberrrs Private Limited, Bhopa Road, Muzaffarnagar
10.	M/s Bindlas Dupulx Ltd., (Unit-1), Bhopa Road, Muzaffarnagar
11.	M/s Bindlas Dupulx Ltd., (Unit-2), Bhopa Road, Muzaffarnagar
12.	M/s. Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar
13.	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9 <sup>th</sup> Km., Bhopa Road, Muzaffarnagar
14.	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-2), 9 <sup>th</sup> Km., Bhopa Road, Muzaffarnagar
15.	M/s. Silvertan Papers Ltd. (Unit-1), 9 <sup>th</sup> Km. Bhopa Road, Muzaffarnagar..
16.	M/s. Silvertan Papers Ltd. (Unit-2), 9 <sup>th</sup> Km. Bhopa Road, Muzaffarnagar.

**Compliance status of industries involved in Hon'ble NGT in OA No 744/2022 Moharram Ali versus State of Uttar Pradesh along with O.A. No. 277/2022 Liyakat Ali and Others Vs State of U.P. :**

1.	Name and address of the Unit	M/s Garg Duplex and Paper Mills Pvt Ltd., Bhopa Road, Muzaffarnagar	Compliance Status
a.	Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali & Ors Vs. State of UP	The BOD at the inlet of the ETP is very low (54 mg/L) which is not showing the actual characteristic of the raw effluent. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t <b>COD and BOD.</b>	Non-Complied
b.	Action taken by UPPCB as per Joint Committee Recommendations	Direction issued u/s 33A of Water (Prevention & Control of Pollution) Act 1974 vide HO, UPPCB letter dated 06.03.2024 regarding composite sampling of ETP along with efficiency/total ETP efficiency and adequacy report from CPPRI.	As per direction issued by UPPCB on the basis of joint committee findings, industry submitted its Adequacy/Performance report of existing ETP which have

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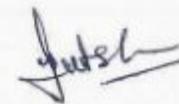
				been evaluated by CPPRI, Saharanpur on 08.10.2024. Further, UPPCB conducted a inspection of the industry on 07.03.2025 and collected the treated effluent sample and all parameters found within the prescribed limits.	
c.	<b>Compliance Status of Plastic Waste Management</b>	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.9 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Keshav Enterprises, Khasra No. 1016, Murla Keshav Colony, Nimbaheera, Chitorgarh (Rajasthan).  Industry has a valid registration on Extended Producer Responsibility Portal of disposal of Plastic Waste.		Complying	
d.	<b>Compliance Status of Hazardous Waste Management</b>	Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for Hazardous Waste namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 24.04.2027. Latest copy of Form-10 provided by the industry.		Complying	
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken
		15.09.2022	Non-Complying	Proper scientific disposal of fly ash	Show Cause Notice u/s 31A of Air Act 1981 has been



				was not found.	issued. Environment Compensation of Rs. 1.50 Lac have been imposed and recovered by UPPCB.
		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being supplied to Cement Plant and Brick Kilns. The unit has an agreement with the transporter (M/s G.M.R. Contractors, Village Nagla Buzurg, Muzaffarnagar).	The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.
f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit has been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-1</b> .			Complying

2.	<b>Name and address of the Unit</b>	<b>M/s Silverton Pulp &amp; Papers Pvt. Ltd.(Unit-1), Bhopa Road, Muzaffarnagar</b>	<b>Compliance Status</b>
a.	<b>Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali &amp; Ors Vs. State of UP</b>	The lab analysis result is showing reduction of 98.76 % for COD. Such high reduction of COD (from 8052 mg/L to 100 mg/L), indicates possibility of dilution of effluent without any specific treatment system by the industry. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t TSS and BOD.	Non-Complied

b.	<b>Action taken by UPPCB as per Joint Committee Recommendations</b>	Direction issued u/s 33A of Water (Prevention & Control of Pollution) Act 1974 vide HO, UPPCB letter dated 06.03.2024 regarding composite sampling of ETP along with efficiency/total ETP efficiency and adequacy report from CPPRI.	As per direction issued by UPPCB on the basis of joint committee findings, industry submitted its Adequacy/Performance report of existing ETP which have been evaluated by CPPRI, Saharanpur on 11.10.2024. Further, UPPCB conducted a inspection of the industry on 07.03.2025 and collected the treated effluent sample and all parameters found within the prescribed limits.
c.	<b>Compliance Status of Plastic Waste Management</b>	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.48 MT/Day. Generated plastic waste disposed through Gasifier established in its unit.	Complying
d.	<b>Compliance Status of Hazardous Waste Management</b>	Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for Hazardous Waste namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 02.08.2027. Latest copy of Form-10 provided by the industry.	Complying
e.	<b>Fly Ash Disposal and its Management</b>	Ash has been generated from the boiler of the unit is being supplied to Cement Plant. The unit has an agreement with the transporter (M/s Malwa Trading	Complying. The Regional Office, UPPCB, Muzaffarnagar



		Co., Muzaffarnagar).	directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.
f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit has been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-2</b> .	Complying

3.	Name and address of the Unit	M/s Silverton Pulp & Papers Pvt. Ltd.(Unit-2), Bhopa Road, Muzaffarnagar	Compliance Status
a.	<b>Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali &amp; Ors Vs. State of UP</b>	The lab analysis result is showing overall reduction of 78.26 % for TDS. Such high reduction of TDS (from 8775 mg/L to 1908 mg/L), indicates possibility of dilution of effluent, by the industry, so as to meet the prescribed discharge norms. The reduction in the TDS levels, without any specific treatment system for TDS indicates possibility of dilution of effluent. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t <b>TSS and TDS</b> .	Non-Complied
b.	<b>Action taken by UPPCB as per Joint Committee Recommendations</b>	Direction issued u/s 33A of Water (Prevention & Control of Pollution) Act 1974 vide HO, UPPCB letter dated 06.03.2024 regarding composite sampling of ETP along with efficiency/total ETP efficiency and adequacy report from CPPRI.	As per direction issued by UPPCB on the basis of joint committee findings, industry submitted its Adequacy/Performance report of existing ETP which have been evaluated by CPPRI, Saharanpur on 11.10.2024. Further, UPPCB conducted a

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				inspection of the industry on 07.03.2025 and collected the treated effluent sample and all parameters found within the prescribed limits.	
c.	<b>Compliance Status of Plastic Waste Management</b>	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.86 MT/Day. Generated plastic waste disposed through Gasifier established in its sister concern unit-1.		Complying	
d.	<b>Compliance Status of Hazardous Waste Management</b>	Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for Hazardous Waste namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 02.08.2027. Latest copy of Form-10 provided by the industry.		Complying	
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken
		15.09.2022	Non-Complying	Proper scientific disposal of fly ash was not found.	Show Cause Notice u/s 31A of Air Act 1981 has been issued. Environment Compensation of Rs. 1.50 Lac have been imposed and recovered by UPPCB.
		09.07.2022	Non-Complying	Proper scientific disposal of fly ash	Show Cause Notice u/s 31A of Air Act 1981 has been issued. Environment

				was not found.	Compensation of Rs. 7.78 Lac have been imposed and recovered by UPPCB.
		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being supplied to Cement Plant. The unit has an agreement with the transporter (M/s Malwa Trading Co., Muzaffarnagar).	The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.
f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit has been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-3</b> .			Complying

4.	<b>Name and address of the Unit</b>	<b>M/s Meenu Paper Mills Private Limited, Bhopa Road, Muzaffarnagar</b>	<b>Compliance Status</b>
a.	<b>Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali &amp; Ors Vs. State of UP</b>	The lab analysis result is showing reduction of 81.88 % for TDS. Such high reduction of TDS (from 10612 mg/L to 1922 mg/L) without any specific treatment system for TDS, indicates possibility of dilution of effluent. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t TSS, TDS, COD and BOD.	Non-Complied
b.	<b>Action taken by UPPCB as per Joint Committee Recommendations</b>	Direction issued u/s 33A of Water (Prevention & Control of Pollution) Act 1974 vide HO, UPPCB letter dated 06.03.2024 regarding composite sampling of ETP along with efficiency/total ETP	As per direction issued by UPPCB on the basis of joint committee findings, industry submitted its

		efficiency and adequacy report from CPPRI.		Adequacy/Performance report of existing ETP which have been evaluated by CPPRI, Saharanpur on 21.11.2024. Further, UPPCB conducted a inspection of the industry on 07.03.2025 and collected the treated effluent sample and all parameters found within the prescribed limits.	
c.	<b>Compliance Status of Plastic Waste Management</b>	<p>Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 3.5 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit ((M/s Keshav Enterprises, Khasra No. 1016, Murli Keshav Colony, Nimbahera, Chitorgarh (Rajasthan).</p> <p>Industry has a valid registration on Extended Producer Responsibility Portal of disposal of Plastic Waste.</p>		Complying	
d.	<b>Compliance Status of Hazardous Waste Management</b>	<p>Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for Hazardous Waste namely M/s Bharat Oil &amp; Waste Management, Kanpur Dehat. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 24.07.2029. Latest copy of Form-10 provided by the industry.</p>		Complying	
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken

		14.09.2022	Non-Complying	Proper scientific disposal of fly ash was not found.	Show Cause Notice u/s 31A of Air Act 1981 has been issued. Environment Compensation of Rs. 2.10 Lac have been imposed and recovered by UPPCB.
		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being supplied to Brick Kiln. The unit has agreement with brick kilns.	The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.
f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit has been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-4</b> .			Complying
5.	<b>Name and address of the Unit</b>	<b>M/s Shree Sidhballi Paper Mills Limited, Bhopa Road, Muzaffarnagar</b>			<b>Compliance Status</b>
a.	<b>Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali &amp; Ors Vs. State of UP</b>	The lab analysis result is showing high reduction of 98.4 % for COD and 90.5 % for TDS. Such high reduction of TDS (without any specific treatment system for TDS) indicates possible dilution of effluent, which cannot not be ignored. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t TSS, COD and TDS.			Non-Complied
b.	<b>Action taken by UPPCB as per Joint Committee Recommendations</b>	Direction issued u/s 33A of Water (Prevention & Control of Pollution) Act 1974 vide HO, UPPCB letter dated 06.03.2024 regarding composite sampling of ETP along with efficiency/total ETP			As per direction issued by UPPCB on the basis of joint committee findings, industry submitted its

		efficiency and adequacy report from CPPRI.	Adequacy/Performance report of existing ETP which have been evaluated by CPPRI, Saharanpur on 14.10.2024. Further, UPPCB conducted a inspection of the industry on 07.03.2025 and collected the treated effluent sample and all parameters found within the prescribed limits.		
c.	<b>Compliance Status of Plastic Waste Management</b>	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 1.5 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Keshav Enterprises, Khasra No. 1016, Murli Keshav Colony, Nimbahera, Chitorgarh (Rajasthan).  Industry has applied to obtain Extended Producer Responsibility Certificate for disposal of Plastic Waste.	Complying		
d.	<b>Compliance Status of Hazardous Waste Management</b>	Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for Hazardous Waste namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 16.08.2027. Latest copy of Form-10 provided by the industry.	Complying		
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken

		13.09.2022	Non-Complying	Proper scientific disposal of fly ash was not found.	Show Cause Notice u/s 31A of Air Act 1981 has been issued. Environment Compensation of Rs. 2.10 Lac have been imposed and recovered by UPPCB.
		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being supplied to Cement Plant. The unit has an agreement with the transporter (M/s Malwa Trading Co., Muzaffarnagar).	The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.
f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit have been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-5</b> .			Complying

6.	<b>Name and address of the Unit</b>	<b>M/s Bindals Papers Mills Ltd., Bhopa Road, Muzaffarnagar</b>	<b>Compliance Status</b>
a.	<b>Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali &amp; Ors Vs. State of UP</b>	The lab analysis result is showing reduction of 91.5 % for TDS. Such high reduction of TDS (without any specific treatment system for TDS) indicates possible dilution of effluent, which cannot not be ignored. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t TSS, COD and BOD.	Non-Complied

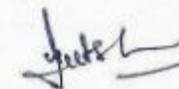
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b.	<b>Action taken by UPPCB as per Joint Committee Recommendations</b>	Direction issued u/s 33A of Water (Prevention & Control of Pollution) Act 1974 vide HO, UPPCB letter dated 06.03.2024 regarding composite sampling of ETP along with efficiency/total ETP efficiency and adequacy report from CPPRI.		As per direction issued by UPPCB on the basis of joint committee findings, industry submitted its Adequacy/Performance report of existing ETP which have been evaluated by CPPRI, Saharanpur on 04.10.2024. Further, UPPCB conducted a inspection of the industry on 07.03.2025 and collected the treated effluent sample and all parameters found within the prescribed limits.	
c.	<b>Compliance Status of Plastic Waste Management</b>	Industry has a valid registration on Extended Producer Responsibility Portal of disposal of Plastic Waste.		Complying	
d.	<b>Compliance Status of Hazardous Waste Management</b>	Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for Hazardous Waste namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 26.04.2027. Latest copy of Form-10 provided by the industry.		Complying	
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken
		13.09.2022	Non-Complying	Proper scientific disposal of fly ash was not found.	Show Cause Notice u/s 31A of Air Act 1981 has been issued. Environment

				Compensation of Rs. 2.10 Lac have been imposed and recovered by UPPCB.
		09.07.2022	Non-Complying	Proper scientific disposal of fly ash was not found. Show Cause Notice u/s 31A of Air Act 1981 has been issued. Environment Compensation of Rs. 7.78 Lac have been imposed and recovered by UPPCB.
		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being supplied to Cement Plants. The unit has an agreement with the transporters (M/s Malwa Trading Co., Muzaffarnagar and M/s Bulk Ash Supplier, Muzaffarnagar). The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.
f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit has been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-6</b> .		Complying



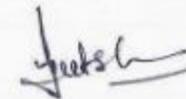
7.	Name and address of the Unit	M/s Tehri Pulp and Paper Ltd. (Unit 1), Bhopa Road, Muzaffarnagar	Compliance Status
a.	Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali & Ors Vs. State of UP	The lab analysis result is showing high reduction of 98.7 % for COD. Such high reduction of COD (from 7200 mg/L to 92 mg/L) in a conventional treatment system indicates possible dilution of effluent, which cannot not be ignored. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t TSS and BOD.	Non-Complied
b.	Action taken by UPPCB as per Joint Committee Recommendations	Direction issued u/s 33A of Water (Prevention & Control of Pollution) Act 1974 vide HO, UPPCB letter dated 06.03.2024 regarding composite sampling of ETP along with efficiency/total ETP efficiency and adequacy report from CPPRI.	As per direction issued by UPPCB on the basis of joint committee findings, industry submitted its Adequacy/Performance report of existing ETP which have been evaluated by CPPRI, Saharanpur on 08.10.2024. Further, UPPCB conducted a inspection of the industry on 11.02.2025 and collected the treated effluent sample and all parameters found within the prescribed limits.
c.	Compliance Status of Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.0 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Dew Resource Management Pvt. Ltd., Muzaffarnagar).	Complying



		Industry has a valid registration on Extended Producer Responsibility Portal of disposal of Plastic Waste.			
d.	<b>Compliance Status of Hazardous Waste Management</b>	Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for Hazardous Waste namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 02.08.2027. Latest copy of Form-10 provided by the industry.			Complying
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken
		13.09.2022	Non-Complying	Proper scientific disposal of fly ash was not found.	Show Cause Notice u/s 31A of Air Act 1981 has been issued. Environment Compensation of Rs. 1.80 Lac have been imposed and recovered by UPPCB.
		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being supplied to Cement Plants. The unit has an agreement with the transporters (M/s M/s Bulk Ash Supplier, Muzaffarnagar).	The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.

f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit have been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-7</b> .	Complying
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8.	<b>Name and address of the Unit</b>	<b>M/s Tehri Pulp and Paper Ltd. (Unit 2), Bhopa Road, Muzaffarnagar</b>	<b>Compliance Status</b>
a.	<b>Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali &amp; Ors Vs. State of UP</b>	The lab analysis result is showing reduction of 96.4 % for COD and 72.8 % for TDS. Such high reduction of TDS from 3764 mg/L to 1024 mg/L (without any specific treatment system for TDS) indicates possible dilution of effluent, which cannot not be ignored. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t TSS, COD and BOD.	Non-Complied
b.	<b>Action taken by UPPCB as per Joint Committee Recommendations</b>	Direction issued u/s 33A of Water (Prevention & Control of Pollution) Act 1974 vide HO, UPPCB letter dated 06.03.2024 regarding composite sampling of ETP along with efficiency/total ETP efficiency and adequacy report from CPPRI.	As per direction issued by UPPCB on the basis of joint committee findings, industry submitted its Adequacy/Performance report of existing ETP which have been evaluated by CPPRI, Saharanpur on 08.10.2024. Further, UPPCB conducted a inspection of the industry on 11.02.2025 and collected the treated effluent sample and all parameters found within the prescribed limits.
c.	<b>Compliance Status of Plastic Waste Management</b>	Industry maintained the records of plastic waste generation. As per the records provided by the unit,	Complying



		average plastic waste generation is 2.0 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Dew Resource Management Pvt. Ltd., Muzaffarnagar). Industry has a valid registration on Extended Producer Responsibility Portal of disposal of Plastic Waste.			
d.	<b>Compliance Status of Hazardous Waste Management</b>	Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for Hazardous Waste namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 26.07.2027. Latest copy of Form-10 provided by the industry.			Complying
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken
		13.09.2022	Non-Complying	Proper scientific disposal of fly ash and other waste was not found.	Show Cause Notice u/s 31A of Air Act 1981 has been issued.
		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being supplied to Cement Plants. The unit has an agreement with the transporters (M/s M/s Bulk Ash Supplier,	The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.

			Muzaffarnagar).	
f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit has been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-8</b> .		Complying

9.	<b>Name and address of the Unit</b>	<b>M/s Tirupati Baalaji Fibres Pvt Ltd., Bhopa Road, Muzaffarnagar</b>	<b>Compliance Status</b>
a.	<b>Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali &amp; Ors Vs. State of UP</b>	The lab analysis is showing reduction of 98.1 % for COD. Such high reduction of COD (from 5360 mg/L to 97.6 mg/L) in a conventional treatment system indicates possible dilution of effluent, which cannot not be ignored. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t TDS.	Non-Complied
b.	<b>Action taken by UPPCB as per Joint Committee Recommendations</b>	Direction issued u/s 33A of Water (Prevention & Control of Pollution) Act 1974 vide HO, UPPCB letter dated 06.03.2024 regarding composite sampling of ETP along with efficiency/total ETP efficiency and adequacy report from CPPRI.	As per direction issued by UPPCB on the basis of joint committee findings, industry submitted its Adequacy/Performance report of existing ETP which have been evaluated by CPPRI, Saharanpur on 17.11.2024. Further, UPPCB conducted a inspection of the industry on 11.02.2025 and collected the treated effluent sample and all

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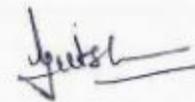
				parameters found within the prescribed limits.	
c.	<b>Compliance Status of Plastic Waste Management</b>	<p>Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.0 MT/Day and disposed in its sister concern Pyrolysis Plant and also through M/s Dew Resource Management Pvt. Ltd., Muzaffarnagar.</p> <p>Industry has a valid registration on Extended Producer Responsibility Portal of disposal of Plastic Waste.</p>		Complying	
d.	<b>Compliance Status of Hazardous Waste Management</b>	<p>Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for Hazardous Waste namely M/s Bharat Oil &amp; Waste Management, Kanpur Dehat. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 20.12.2027. Latest copy of Form-10 provided by the industry.</p>		Complying	
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken
		13.09.2022	Non-Complying	Proper scientific disposal of fly ash was not found.	Show Cause Notice u/s 31A of Air Act 1981 has been issued. Environment Compensation of Rs. 2.10 Lac have been imposed and recovered by UPPCB.

		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being supplied to Brick Kiln. The unit has agreement with brick kilns.	The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.
f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit has been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-9</b> .			Complying

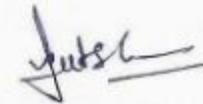
10.	<b>Name and address of the Unit</b>	<b>M/s Bindlas Duplex Ltd., (Unit-1), Bhopa Road, Muzaffarnagar</b>	<b>Compliance Status</b>
a.	<b>Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali &amp; Ors Vs. State of UP</b>	As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB.	Non-Complying
b.	<b>Action taken by UPPCB as per Joint Committee Recommendations</b>	As per the analysis report of the Effluent, the parameters found complied with the standards notified under Environment (Protection) Act 1986, but exceeds the limit prescribed in the Consent to Operate conditions.	--
c.	<b>Compliance Status of Plastic Waste Management</b>	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 4.0 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Dew	Complying

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		Resource Management Pvt. Ltd., Muzaffarnagar). Industry has a valid registration on Extended Producer Responsibility Portal of disposal of Plastic Waste.			
d.	<b>Compliance Status of Hazardous Waste Management</b>	Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for Hazardous Waste namely Sheetala Waste Management Project, Sikandarabad, Bulandshahr.. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 16.11.2027. Latest copy of Form-10 provided by the industry.			Complying
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken
		09.07.2022	Non-Complying	Proper scientific disposal of fly ash was not found.	Show Cause Notice u/s 31A of Air Act 1981 has been issued. Environment Compensation of Rs. 8.08 Lac have been imposed and recovered by UPPCB.
		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being supplied to Cement Plants. The unit has an agreement with the transporters (M/s Malwa Trading Co., Muzaffarnagar).	The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.



f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit has been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-10</b> .	Complying
11.	<b>Name and address of the Unit</b>	<b>M/s Bindlas Duplex Ltd., (Unit-2), Bhopa Road, Muzaffarnagar</b>	<b>Compliance Status</b>
a.	<b>Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali &amp; Ors Vs. State of UP.</b>	As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB.	Non-Complied
b.	<b>Action taken by UPPCB as per Joint Committee Recommendations.</b>	As per the analysis report of the Effluent, the parameters found complied with the standards notified under Environment (Protection) Act 1986, but exceeds the limit prescribed in the Consent to Operate conditions.	--
c.	<b>Compliance Status of Plastic Waste Management</b>	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 4.0 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Dew Resource Management Pvt. Ltd., Muzaffarnagar).  Industry has a valid registration on Extended Producer Responsibility Portal of disposal of Plastic Waste.	Complying
d.	<b>Compliance Status of Hazardous Waste Management</b>	Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for	Complying



		Hazardous Waste namely Sheetala Waste Management Project, Sikandarabad, Bulandshahr.. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 23.12.2027. Latest copy of Form-10 provided by the industry.			
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken
		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being supplied to Cement Plants. The unit has an agreement with the transporters (M/s Ganpati Engineering & Construction Utility).	The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.
f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit has been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-11</b> .			Complying

12.	<b>Name and address of the Unit</b>	<b>M/s Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar</b>	<b>Compliance Status</b>
a.	<b>Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali &amp; Ors Vs. State of UP</b>	The Unit was observed recycling the effluent within the process to achieve zero liquid discharge (ZLD). Effluent sample which was being used in the process shows pH (5.56), TSS (4618 mg/L), TDS (26220 mg/L), BOD (11346 mg/L) and COD (41056 mg/L). The excessive recycling of effluent may have built-up high concentration of BOD, COD and TDS in the	Complying

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		recycled effluent. The water consumption was observed 2.03 m <sup>3</sup> /ton of paper production. The unit claims to be achieving zero liquid discharge (ZLD). As per the Consent condition, the unit has to maintain ZLD. During the visit, no discharge was found outside.			
b.	<b>Action taken by UPPCB as per Joint Committee Recommendations</b>	Not Required			--
c.	<b>Compliance Status of Plastic Waste Management</b>	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 1.8 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Keshav Enterprises, Khasra No. 1016, Murli Keshav Colony, Nimbaheera, Chitorgarh (Rajasthan).  Industry has a valid registration on Extended Producer Responsibility Portal of disposal of Plastic Waste.			Complying
d.	<b>Compliance Status of Hazardous Waste Management</b>	Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for Hazardous Waste namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 27.02.2026. Latest copy of Form-10 provided by the industry.			Complying
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken
		13.09.2022	Non-Complying	Proper scientific disposal of fly ash	Show Cause Notice u/s 31A of Air Act 1981 has been

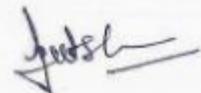
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				was not found.	issued. Environment Compensation of Rs. 1.40 Lac have been imposed and recovered by UPPCB.
		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being disposed through M/s Pro Link Overseas LLP Ltd., Muzaffarnagar.	The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.
f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit has been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-12</b> .			Complying

13.	<b>Name and address of the Unit</b>	<b>M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar</b>	<b>Compliance Status</b>
a.	<b>Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali &amp; Ors Vs. State of UP</b>	As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t TSS.	Non-Complied
b.	<b>Action taken by UPPCB as per Joint Committee Recommendations</b>	As per the analysis report of the Effluent, the parameters found complied with the standards notified under Environment (Protection) Act 1986, but exceeds the limit prescribed in the Consent to Operate conditions.	--

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c.	<b>Compliance Status of Plastic Waste Management</b>	<p>Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.3 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Dew Resource Management Pvt. Ltd., Muzaffarnagar).</p> <p>Industry has a valid registration on Extended Producer Responsibility Portal of disposal of Plastic Waste.</p>		Complying	
d.	<b>Compliance Status of Hazardous Waste Management</b>	<p>Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for Hazardous Waste namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 13.09.2027. Latest copy of Form-10 provided by the industry.</p>		Complying	
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken
		14.09.2022	Non-Complying	Proper scientific disposal of fly ash was not found.	Show Cause Notice u/s 31A of Air Act 1981 has been issued. Environment Compensation of Rs. 1.80 Lac have been imposed and recovered by UPPCB.
		09.07.2022	Non-Complying	Proper scientific disposal of fly ash was not found.	Show Cause Notice u/s 31A of Air Act 1981 has been issued. Environment Compensation of Rs. 7.78 Lac have been imposed and



					recovered by UPPCB.
		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being supplied to Cement Plant. The unit has an agreement with the transporters (M/s Arjun Enterprises, Gautam Budh Nagar).	The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.
f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit has been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-13</b> .			Complying

14.	<b>Name and address of the Unit</b>	<b>M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar</b>	<b>Compliance Status</b>
a.	<b>Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali &amp; Ors Vs. State of UP</b>	The BOD at the inlet of the ETP is very low (48 mg/L) which is not showing the actual characterises of the raw effluent. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t TSS, COD and BOD.	Non-Complied
b.	<b>Action taken by UPPCB as per Joint Committee Recommendations</b>	Direction issued u/s 33A of Water (Prevention & Control of Pollution) Act 1974 vide HO, UPPCB letter dated 06.03.2024 regarding composite sampling of ETP along with efficiency/total ETP efficiency and adequacy report from CPPRI.	As per direction issued by UPPCB on the basis of joint committee findings, industry submitted its Adequacy/Performance report of existing ETP which have been evaluated by CPPRI,

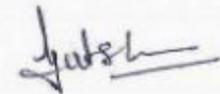
				Saharanpur on 04.10.2024. Further, UPPCB conducted a inspection of the industry on 11.02.2025 and collected the treated effluent sample and all parameters found within the prescribed limits.	
c.	<b>Compliance Status of Plastic Waste Management</b>	<p>Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.3 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Dew Resource Management Pvt. Ltd., Muzaffarnagar).</p> <p>Industry has a valid registration on Extended Producer Responsibility Portal of disposal of Plastic Waste.</p>		Complying	
d.	<b>Compliance Status of Hazardous Waste Management</b>	<p>Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for Hazardous Waste namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 13.09.2027. Latest copy of Form-10 provided by the industry.</p>		Complying	
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken
		14.09.2022	Non-Complying	Proper scientific disposal of fly ash was not found.	Show Cause Notice u/s 31A of Air Act 1981 has been issued.

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		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being supplied to Cement Plant. The unit has an agreement with the transporters (M/s Arjun Enterprises, Gautam Budh Nagar).	The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.
f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit has been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-14</b> .			Complying

15.	<b>Name and address of the Unit</b>	<b>M/s. Silvertan Papers Limited (Unit 1), Bhopa Road, Muzaffarnagar</b>	<b>Compliance Status</b>
a.	<b>Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali &amp; Ors Vs. State of UP</b>	As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB.	Non-Complied
b.	<b>Action taken by UPPCB as per Joint Committee Recommendations</b>	As per the analysis report of the Effluent, the parameters found complied with the standards notified under Environment (Protection) Act 1986, but exceeds the limit prescribed in the Consent to Operate conditions.	--
c.	<b>Compliance Status of Plastic Waste Management</b>	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 3.0 MT/Day. For	Complying

		disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Dew Resource Management Pvt. Ltd., Muzaffarnagar).			
		Industry has a valid registration on Extended Producer Responsibility Portal of disposal of Plastic Waste.			
d.	<b>Compliance Status of Hazardous Waste Management</b>	Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for Hazardous Waste namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 26.12.2027. Latest copy of Form-10 provided by the industry.			Complying
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken
		13.09.2022	Non-Complying	Proper scientific disposal of fly ash was not found.	Show Cause Notice u/s 31A of Air Act 1981 has been issued. Environment Compensation of Rs. 2.10 Lac have been imposed and recovered by UPPCB.
		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being supplied to Cement Plant. The unit has an agreement with the transporters	The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the

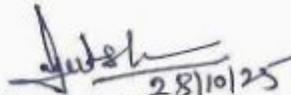


			(M/s Malwa Trading Co., Muzaffarnagar).	disposal facility.
f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit has been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-15</b> .		Complying

16.	<b>Name and address of the Unit</b>	<b>M/s. Silvertan Papers Limited (Unit 2), Bhopa Road, Muzaffarnagar</b>	<b>Compliance Status</b>
a.	<b>Findings of Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali &amp; Ors Vs. State of UP</b>	As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB.	Non-Complied
b.	<b>Action taken by UPPCB as per Joint Committee Recommendations</b>	As per the analysis report of the Effluent, the parameters found complied with the standards notified under Environment (Protection) Act 1986, but exceeds the limit prescribed in the Consent to Operate conditions.	--
c.	<b>Compliance Status of Plastic Waste Management</b>	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 3.0 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Dew Resource Management Pvt. Ltd., Muzaffarnagar). Industry has a valid registration on Extended Producer Responsibility Portal of disposal of Plastic Waste which was valid upto 29.05.2025. Industry has applied a fresh application to obtain EPR Certificate.	Complying
d.	<b>Compliance Status of Hazardous Waste Management</b>	Industry has a valid agreement for disposal of hazardous waste generated from the unit with Treatment, Storage and Disposal Facility for	Complying

		Hazardous Waste namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Industry has a valid Hazardous Waste Management Authorization issued by UPPCB valid upto 26.12.2027. Latest copy of Form-10 provided by the industry.			
e.	<b>Fly Ash Disposal and its Management</b>	Inspection Date	Compliance Status	Reason	Action Taken
		13.09.2022	Non-Complying	Proper scientific disposal of fly ash was not found.	Show Cause Notice u/s 31A of Air Act 1981 has been issued. Environment Compensation of Rs. 2.10 Lac have been imposed and recovered by UPPCB.
		11.07.2025	Complying	Ash has been generated from the boiler of the unit is being supplied to Cement Plant. The unit has an agreement with the transporters (M/s Malwa Trading Co., Muzaffarnagar).	The Regional Office, UPPCB, Muzaffarnagar directed the industry to submit the Tri Party Agreement between the industry, transporter and the disposal facility.
f.	<b>Latest Inspection of the Unit</b>	Latest inspection of the unit has been conducted by UPPCB on dated 11.07.2025. Detailed inspection report is attached herewith as <b>Annexure-16</b> .			Complying

The above report is put up for kind perusal and further consideration.

  
 (Geetesh Chandra)  
 Regional Officer  
 UPPCB, Muzaffarnagar

**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

01.	Name of the Industry	M/s. Garg Duplex & Paper Mills Pvt. Ltd.
02.	Address/Tel	8.5 Km. Bhopa Road, Muzaffarnagar.
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Kunwar Santosh Kumar, A.E.E. Sandhya Sharma, J.E.
05.	Name & Designation of Industry representative	Mr. Rajesh Jain, Director
06.	Products/By-products/Process	Kraft Paper
07.	Production Capacity	Kraft Paper/Board/Cup Stock/Writing & Printing Paper 415 MT/Day (40 MT/Day based on Agro Waste and 375 MT/Day based on Waste Paper) Captive Power Plant- 4.5 MW (Presently operational on Waste Paper Based Only)
08.	Raw material & their consumption	Waste Paper – 450 MT/Day Agro Waste- 130 MT/Day
09.	Year of Commissioning	1989
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell
	Industrial	1995 KLD
	Domestic	5 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 29.07.2026
13.	Waste water generation (KL/Day)	
	Industrial	1100 KID
	Domestic	3 KLD
14.	Waste water Treatment Facility	
	Industrial	ETP
	Domestic	Disposed through Septic Tank



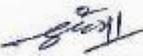
Santosh  
(AEE)

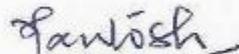
15.	Details of ETP with unit wise detail	Equalization Tank, Sedicell, Primary Clarifier, Aeration Tank-1, Secondary Clarifier-1, Aeration Tank-2, Secondary Clarifier-2, Tube Settler, Sand Filter, Activated Carbon Filter, Filter Press, Mould Press etc. Industry has Chemical Recovery Plant for disposal of generated Black Liquor for Agro Waste Pulping.
16.	Quality of effluent being discharged	Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. pH=7.59, TSS=23 mg/l, TDS=975 mg/l, TS=998 mg/l, BOD=14 mg/l, COD=100 mg/l
17.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent discharged through Dhandhera Drain
18.	Consent Status (Water)	Granted Upto dated 31.12.2028
19.	Treated effluent storage facility	NA
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	Boiler 1x30 TPH Boiler 1x12 TPH (Not Operational)
21.	Details of fuel and its consumption	For 30 TPH Boiler - RDF- 400 MTD and Low Sulphur Coal/Biomass 200 MTD or Biomass 50 MTD For 12 TPH Boiler – Biomass 150 MTD
22.	Details of Air Pollution Control Systems and Stack detail	For 30 TPH Boiler – Pulse Jet Type Filter, ESP with 55 M. high Stack For 12 TPH Boiler – Multi Cyclone Dust Collector, Wet Scrubber with 30 M. high Stack
23.	Status of APCS	Operational Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameters are found within prescribed limit PM= 48.0 mg/Nm <sup>3</sup>
24.	Consent Status (Air)	Granted Upto dated 31.12.2028

*Handwritten signature*  
JE

*Handwritten signature*  
(AEE)

Information pertaining to hazardous waste/ solid waste		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 24.07.2027.
27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.9 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Keshav Enterprises, Khasra No. 1016, Murli Keshav Colony, Nimbahera, Chitorgarh (Rajasthan).
28.	Status of EPR Registration	Industry has a valid registration on EPR Portal.
29.	Fly Ash Management	Industry has an agreement with the M/s G.M.R. Contractors, Village Nagla Buzurg, Muzaffarnagar for disposal of fly ash in Cement Plant/Brick Kilns on an average 4.5 MT/Day
30.	<b>Overall Compliance Status</b>	<b>Complying</b>

  
(Sandhya Sharma)  
J.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

Regional Officer





उत्तर प्रदेश UTTAR PRADESH

GP 892931

विक्रय अनुबंध पत्र

जीएमआर कॉन्ट्रैक्टर्स, विलेज नगला बुजुर्ग, जिला मुज़फ्फरनगर (उ० प्र०)

(प्रथम पक्ष)

एवं

गर्ग डुप्लेक्स एंड पेपर मिल्स प्राइवेट लिमिटेड, 8.5 कि०मी० भोपा रोड, मुज़फ्फरनगर (उ० प्र०)

(द्वितीय पक्ष)

अनुबंध दिनांकित - 04.02.2025

1. यह है कि प्रथम पक्ष द्वितीय पक्ष से समझौता करता है कि वह पलाई एश को द्वितीय पक्ष से खरीदेगी। यह पलाई एश प्रथम पक्ष के द्वारा द्वितीय पक्ष कि फैक्ट्री से उठाया जायेगा। प्रथम पक्ष पलाई एश को बंद ट्रक (कैप्सूल) में भरकर ले जाया करेगी।
2. यह है कि इस माल को 50 रू० प्रति टन के हिसाब से खरीदेगी। यह रेट 04.02.2025 से 31.03.2025 तक मान्य रहेगा। इसके पश्चात् इस रेट को रिवाइज किया जायेगा।

For GMR Contractors

*[Signature]*  
Partner

PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR

4 FEB 2025

For Garg Duplex And Paper Mills Pvt Ltd

*[Signature]*  
Director

- 3. यह है कि प्रथम पक्ष फ्लाई ऐश को सीमेंट फैक्ट्री और ब्रिक्स प्लांट में सप्लाई करेगा जहाँ इसका उपयोग सीमेंट और ईट बनाने में होगा।
- 4. यह है कि फ्लाई ऐश की उठाने और सीमेंट फैक्ट्री तक ले जाने की पूर्ण जिम्मेदारी प्रथम पक्ष की रहेगी।

अतः यह विक्रय अनुबंध लिख दिया गया है कि सनद हो और समय पर काम आये।

For Garg Duplex And Paper Mills Pvt Ltd

*[Signature]*  
Director

जीएमआर कॉन्ट्रैक्टर्स  
(प्रथम पक्ष) GMR Contractors  
*[Signature]*

NOTARY

गर्ग डुप्लेक्स एंड पेपर मिल्स प्राइवेट लिमिटेड  
(द्वितीय पक्ष)

अधिकृत प्रतिनिधि

अधिकृत प्रतिनिधि



साक्षी

- 1. *[Signature]*
- 2. *[Signature]*

Certified that Signatures of  
G.M.R. Contractors  
Identified by *[Signature]*

Identified by *[Signature]*

PREMA TYAGI  
NOTARY  
MUZZAFFARNAGAR  
24 FEB 2025



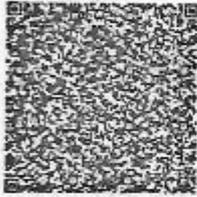
## Government of Uttar Pradesh

## e-Stamp

Certificate No. : IN-UP39980922626977X  
 Certificate Issued Date : 10-Mar-2025 06:39 PM  
 Account Reference : NEWIMPACC (SV)/ up14364104/ MUZAFFARNAGAR SADAR/ UP-MJF  
 Unique Doc. Reference : SUBIN-UPUP1436410477171084438171X  
 Purchased by : GARG DUPLEX AND PAPER MILLS PVT LTD MUZAFFARNAGAR  
 Description of Document : Article 5 Agreement or Memorandum of an agreement  
 Property Description : Not Applicable  
 Consideration Price (Rs.) :  
 First Party : GARG DUPLEX AND PAPER MILLS PVT LTD MUZAFFARNAGAR  
 Second Party : Not Applicable  
 Stamp Duty Paid By : GARG DUPLEX AND PAPER MILLS PVT LTD MUZAFFARNAGAR  
 Stamp Duty Amount(Rs.) : 10  
 (Ten only)



सत्यमेव जयते



110

IN-UP39980922626977X

Please write or type below this line

यह है कि मै युसूफ उर्फ सुकखा पुत्र फजला निवासी ग्राम नगला बुजुर्ग जिला मुज़फ्फरनगर, मैने मैसर्स गर्ग डुप्लेक्स एंड पेपर मिल्स प्राइवेट लिमिटेड 8.5 कि०मी० भोपा रोड मुज़फ्फरनगर की बायलर जनित राख को अपनी जमीन के भराव के लिए निम्न बिंदुओं पर सहमति बनाई है।

1. यह है कि राखी या सफाई की मिट्टी की भराई अपने वाहन से भरकर नियमनुसार अपने प्लांट खसरा नंबर 1019 & 1020, खाता संख्या 00042, क्षेत्रफल 0.645 हेक्टेयर, खाता धारक का नाम युसूफ उर्फ सुकखा पुत्र फजला निवासी ग्राम नगला बुजुर्ग जिला मुज़फ्फरनगर उत्तर प्रदेश 251308 | जमीन का पता ग्राम रहकडा पोस्ट भोपा जनपद मुज़फ्फरनगर उत्तर प्रदेश पर स्थित है, पर डालूंगा।
2. यह है कि राखी के लिए जगह कि व्यवस्था करने कि जिम्मेदारी मेरी होगी तथा जगह पर किसी व्यक्ति या प्रशासन को कोई आपत्ति नहीं होगी। यदि कोई आपत्ति होती भी है तो उसका निस्तारण करने कि जिम्मेदारी मेरी होगी इसमें फेक्ट्री कि कोई जिम्मेदारी नहीं होगी।
3. यह है कि समय समय पर यार्ड कि सफाई करके राखी व मिट्टी उठाने कि जिम्मेदारी मेरी होगी।

PRERNA TYAGI  
 NOTARY  
 MUZAFFARNAGAR



(युसूफ उर्फ सुकखा)

Statutory Alert

1. To authenticate Stamp Duty, please scan the QR code on the back of the certificate or use the 'e-Stamp' App of Stock Holding Corporation of India.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

11 MAR 2025

For Garg Duplex And Paper Mills Pvt Ltd

(2)  
NOTARY

- 4. यह है कि कंपनी के नियमनुसार मैं भुगतान लूंगा।
- 5. यह है कि यदि मेरे कार्य या व्यवहार में कभी कोई गलती पायी जाती है तो कंपनी को कार्य मुक्त करने का अधिकार होगा।

NOTARY

For Garg Duplex And Paper Mills Pvt Ltd

दिनांक : 11/03/2025

*[Signature]*  
Director

हस्ताक्षर



(कृपया उर्फ प्रमाणित)

*[Signature]*  
 I, the undersigned, do hereby certify that the above is a true and correct copy of the original as shown to me by the deponent and that I have examined the same and find it to be a true and correct copy of the original as shown to me by the deponent and that I have read out the contents of the affidavit and the deponent has read out and signed the same in the presence of me and the deponent has paid the prescribed fee to me.



PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR

Identified by *[Signature]*

11 MAR 2025

## उद्धरण खतौनी (अप्रमाणित प्रति)

22/Mar/2025 17:09:30

ग्राम क्रमांक : 111315 ग्राम का नाम (परगना) : रहकडा (भोकरहेडी) तहसील : जानसठ अनपद : मुजफ्फर नगर फसली बर्ष : 1430-1435 (01 बुलाई, 2022 से 30 दू, 2028) चाप : 1

(1) काल संख्या : 00794

अथवा आदेश संख्या / आदेश का दिनांक / नामन्तरण का आधार / डिजिटल हस्ताक्षर नाम (पदनाम) / डिजिटल हस्ताक्षर दिनांक

संस्करण-प्रबंधक का नाम / बाति कोड / अन्तिम नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)

कोड / अन्तिम नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)

1) राजस्व न्यायालय (नायब तहसीलदार)  
 JT202309550206852 /30-10-2023 /विक्रम /Khaheel  
 Ahmad (REVENUE INSPECTOR) /04-03-2024

2) राजस्व न्यायालय (नायब तहसीलदार)  
 JT202309550207549 /07-02-2024 /विक्रम /Khaheel  
 Ahmad (REVENUE INSPECTOR) /05-03-2024

1019(1113151019000012) 1.1)-

1.1) विनोद कुमार/धर्म सिंह/कासमपुरा मजरा 1019(1113151019000012) 1.1)-

सिंह/दलसिंह/नि.

2.1)-

2.1)-

ग्राम (शेष क्षेत्रफल :-)

2.1) गुलामोहमद रणामोहो इफ्तखर/मन्ता इजरा

(17) यदि के सम्बन्ध में विचारणीय राजस्व वाद की कम्प्यूटरीकृत संख्या :

(18) बंधक/बंधक-मुक्त होने की स्थिति

(18.1) बंधक होने की स्थिति (संख्या अथवा बैंक का नाम/कोड/बंधक का दिनांक/धनपत्रि/अवेदन संख्या/खातेदार (पिता-पति-संरक्षक)) :

(18.2) बंधक-मुक्त होने की स्थिति (संख्या अथवा बैंक का नाम/कोड/बंधक-मुक्त का दिनांक/धनपत्रि/अवेदन संख्या/खातेदार (पिता-पति-संरक्षक)) :

(19) अस्थिति :



**BHULEKH**  
Uttar Pradesh

Hindi

## उद्धरण खतौनी (अप्रमाणित प्रति)

22/Mar/2025 17:09:30

ग्राम क्रमांक: 111315 ग्राम का नाम (परगना): रहकडा (भोकरहेडी)

तहसील: बानसठ

जनपद: मुजफ्फर नगर

फसलती वर्ष: 1430-1435 (01 जुलाई, 2022 से 30 जून, 2028)

पान: 1

श्रेणी: 1-क/ भूमि जो संकम्पनीय भूमिपट्टों केअधिकार में हो।

(1) छात्रा संख्या: 00794

खतौदार का विवरण	खतौदारी प्रारम्भ होने का विवरण	भूमि का विवरण	खतौदार का अंश
(2) खतौदार का नाम / नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / चाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवसक्त हेतु)	(3) न्यायालय का नाम / सम्पूटकृत बाद संख्या अथवा अदेश संख्या / अदेश का दिनांक / जोत का अथवा	(4) वर्ष	(6) गाटे का कुल क्षेत्रफल(हे॰)
(2) राजपाल सिंह / दलसिंह / नि. ग्राम	(3) न्यायालय का नाम / सम्पूटकृत बाद संख्या अथवा अदेश संख्या / अदेश का दिनांक / जोत का अथवा	(4) वर्ष	(7) हिस्से में
(2) अब्दुल रहमान / हशमत / नंगला बुजुर्ग	(3) न्यायालय का नाम / सम्पूटकृत बाद संख्या अथवा अदेश संख्या / अदेश का दिनांक / जोत का अथवा	(4) वर्ष	(8) क्षेत्रफल
(2) सुएफ उर्फ सुखडा / फजला / नंगला बुजुर्ग	(3) न्यायालय का नाम / सम्पूटकृत बाद संख्या अथवा अदेश संख्या / अदेश का दिनांक / जोत का अथवा	(4) वर्ष	(9) खतौदार टुटा देव पु-पकल
कुल गाटे- एक कुल क्षेत्रफल- शून्य दशमलव एक छ. चार शून्य (दिकेयार)	कुल भू-प्राप्ति-चार दशमलव शून्य पाँच सयें खारिज किया गया	1376	
नामास्थान / खतौदार की श्रेणी परिवर्तन का विवरण		1019(1113151019000012)	4.05
(10) न्यायालय का नाम / सम्पूटकृत बाद संख्या	(11) नाम/पिता-पति-	(13) क्षेत्रफल(हे॰)	(15) गाटे का खसरा नम्बर / सूचीक कोड
	(12) गाटे का खसरा नम्बर / सूचीक कोड	(14) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / चाति	(16) क्षेत्रफल(हे॰)
			दर्श किया गया

# उद्धरण खतौनी (अप्रमाणित प्रति)

22/Mar/2025 17:09:30

ग्राम क्रमांक : 111315

ग्राम का नाम (परगना) : रहकड़ा (भोकरहेडी)

तहसील : जानसठ

जगह : मुजफ्फर नगर

फराली वर्ष : 1430-1435 (01 जुलाई, 2022 से 30 जून, 2028)

भाग : 1

(1) मुद्रण संख्या: 00794

ई-अडॉल को विवरण

1) 1431ए0 न्यायालय नायब तहसीलदार भोला वार सं0 366/T202309550206852/2023 दिनांक 30.10.2023 को आदेश हुआ कि भूमि स्थित ग्राम रहकड़ा परगना भोकरहेडी के खाना सं0 00794 गाटा सं0 1019 फराली 0 1640ए0 व सं0 सं0 1020 रकना 0.4810रि0 कुल दो कित्ते रकना 0.6450रि0 लगान परतानुसार का 1/6 भाग यानि कुल एक ब हिस्सा से विक्रेता राजपाल सिंह पुत्र श्री दत्त सिंह निवासी ग्राम रहकड़ा परगना भोकरहेडी का नाम खारिज करके जेता विनोद कुमार पुत्र श्री जय सिंह निवासी ग्राम कासमपुरा मबारा रहकड़ा परगना भोकरहेडी का नाम द्वारा बैनामा रजि0 सं0 5420 दिनांकित 24/05/2022 के आधार पर बतौर संक्रमणीय भूमिपर दर्ज होये। ह0र0का0 19/65/30.10.2023

कृपया उक्त खसरे की प्रस्थिति (भूखंड (गाटा) के बाद ग्रस्त/विकस्य/भू-लवशा/नामांतरण बली) हेतु खसरा संख्या पर क्लिक करें

**Disclaimer:** उक्त ऑफ़डे मात्र अवलोकनायक है, उक्त विकरण अद्यतन है, तहसील कम्प्यूटर केंद्र से उद्धरण की प्रमाणित प्रति प्राप्त की जा सकती है।

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उद्धरण खतौनी

# उद्धरण खतौनी (अप्रमाणित प्रति)

22Mar2025 17:11:57

(1) कागज संख्या : 00784

कालिका संख्या : 1430-1435 (01 बुलाई, 2022 से 30 अप्रैल, 2028)

कालिका संख्या : 1430-1435 (01 बुलाई, 2022 से 30 अप्रैल, 2028)

कालिका संख्या : 1430-1435 (01 बुलाई, 2022 से 30 अप्रैल, 2028)

शेरी : 1-क / पुमि को संलग्न की पुस्तिका के अनुसार है।

कार्यवाही का विवरण

कार्यवाही प्राप्त की जाने का विवरण

पुमि का विवरण

कार्यवाही का संख्या

क्रमांक	विवरण	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1020	कार्यवाही प्राप्त की जाने का विवरण									

**उद्धरण खतौनी**



# उद्घरण खतौनी (अप्रमाणित प्रति)

22/Mar/2025 17:11:57

ग्राम क्रमांक : 111315

ग्राम का नाम (परगना) : उककडा (भोकरदेही)

वहलतिल : बानसठ

कामकाय : बुककाय अग्र

कमलती बर्ष : 1430-1435 (01 फुलवर्ष, 2022 से 30 फुल, 2028)

पान : 1

(1) काका संख्या : 00794

## ईई अखेडौ का खिखड

1) 1431फु0 न्यायालय नामक लखीतर पोषा बाद सं0 366/TZ02309550206852/2023 दिनांक 30.10.2023 को अदेश हुआ कि यूपी स्थित ग्राम उककडा परगना भोकरदेही के खता सं0 00794 गाटा सं0 1019 रकबा 0.1640है0 व गाटा सं0 1020 रकबा 0.4810है0 कुल दो किले रकबा 0.6450है0 लगान परवतुसार का 1/6 भाग शानि कुल एक व हिस्सा से मित्रेता राजपाल सिंह पुन शी दत्त सिंह निवासी ग्राम उककडा परगना भोकरदेही का नाम खारिल करके डेवा सिन्धे कुम्हार पुन शी बर्ष सिंग निवासी ग्राम बसमपुरा मकान उककडा परगना भोकरदेही का नाम दूप डैनामार्जि0 सं0 5420 दिनांक 24/05/2022 के अघार पर बतौर संकणीय भूमिपर दर्ज है। 30/05/2022

कृपया उक्त खसे की प्रस्थिति (भूखंड (गाटा) के वाद प्रस्त/विक्रय/भूनक्शा/नामांतरण बर्ष) हेतु खसरा संख्या पर विलोक करें

Disclaimer: उक्त आंकड़े मात्र अवलोकनार्थ हैं, उक्त विवरण अप्रामाणिक है, तस्वील कमप्यूटर केन्द्र एवम सी एस सी/लोकवाणी केन्द्र से उद्घरण की प्रमाणित प्रति प्राप्त की जा सकती है।

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# GARG DUPLEX AND PAPER MILLS PVT LTD

## GARG DUPLEX & PAPER MILLS PVT LTD

9 th K.M. BHOPA ROAD  
MUZAFFARNAGAR (U.P.)

SUMMARY OF FLY ASH FROM 01.07.2025 to 30.09.2025

WT IN KG

MONTH	OPERATION DAYS	GENERATRION	DISPOSE	PER DAY GENERATE
JULY-25	23	453370	410665	19712
AUGUST-25	31	533695	587830	17216
SEPTEMBER-25	29	562485	553590	19396



## GARG DUPLEX &amp; PAPER MILLS PVT LTD

8.5 th K.M. BHOPA ROAD  
MUZAFFARNAGAR (U.P.)

## FLY ASH REPORT

MONTH

SEPTEMBER-25

DATE	OP.STOCK	GENERATE	TOTAL	DISPOSE	C.STOCK	REMARK
01-09-25	21055	15780	36835	12835	24000	
02-09-25	24000	21470	45470	0	45470	
03-09-25	45470	22110	67580	25990	41590	
04-09-25	41590	11170	52760	39000	13760	
05-09-25	13760	24900	38660	0	38660	
06-09-25	38660	16520	55180	28420	26760	
07-09-25	26760	19390	46150	0	46150	
08-09-25	46150	22200	68350	24475	43875	
09-09-25	43875	19710	63585	25105	38480	
10-09-25	38480	22760	61240	24805	36435	
11-09-25	36435	18870	55305	28835	26470	
12-09-25	26470	6050	32520	0	32520	
13-09-25	32520	22650	55170	13205	41965	
14-09-25	41965	22910	64875	13280	51595	
15-09-25	51595	14820	66415	14060	52355	
16-09-25	52355	15920	68275	0	68275	
17-09-25	68275	21230	89505	49470	40035	
18-09-25	40035	19435	59470	27360	32110	
19-09-25	32110	20030	52140	0	52140	
20-09-25	52140	17950	70090	0	70090	
21-09-25	70090	13965	84055	0	84055	
22-09-25	84055	20600	104655	51785	52870	
23-09-25	52870	25145	78015	38415	39600	
24-09-25	39600	24750	64350	0	64350	
25-09-25	64350	12620	76970	38540	38430	
26-09-25	38430	19050	57480	10945	46535	
27-09-25	46535	19690	66225	37015	29210	
28-09-25	29210	11820	41030	19585	21445	
29-09-25	21445	17820	39265	30465	8800	
30-09-25	8800	21150	29950	0	29950	
<b>TOTAL</b>	<b>21055</b>	<b>562485</b>		<b>553590</b>	<b>29950</b>	



## GARG DUPLEX &amp; PAPER MILLS PVT LTD

8.5 th K.M. BHOPA ROAD  
MUZAFFARNAGAR (U.P.)

## FLY ASH REPORT

MONTH

AUGUST-25

DATE	OP.STOCK	GENERATE	TOTAL	DISPOSE	C.STOCK	REMARK
01-08-25	75190	10160	85350	0	85350	
02-08-25	85350	20650	106000	47765	58235	
03-08-25	58235	22440	80675	63955	16720	
04-08-25	16720	15980	32700	0	32700	
05-08-25	32700	13770	46470	27015	19455	
06-08-25	19455	25150	44605	13030	31575	
07-08-25	31575	15220	46795	0	46795	
08-08-25	46795	14700	61495	0	61495	
09-08-25	61495	19500	80995	13740	67255	
10-08-25	67255	18700	85955	42680	43275	
11-08-25	43275	23740	67015	20010	47005	
12-08-25	47005	8400	55405	18145	37260	
13-08-25	37260	25090	62350	17480	44870	
14-08-25	44870	24220	69090	37625	31465	
15-08-25	31465	22850	54315	13635	40680	
16-08-25	40680	10630	51310	15830	35480	
17-08-25	35480	24590	60070	29235	30835	
18-08-25	30835	21930	52765	0	52765	
19-08-25	52765	19350	72115	11990	60125	
20-08-25	60125	20370	80495	31495	49000	
21-08-25	49000	16400	65400	25220	40180	
22-08-25	40180	4970	45150	32275	12875	
23-08-25	12875	10200	23075	0	23075	
24-08-25	23075	21120	44195	0	44195	
25-08-25	44195	13205	57400	0	57400	
26-08-25	57400	20160	77560	25665	51895	
27-08-25	51895	17580	69475	41500	27975	
28-08-25	27975	15660	43635	35185	8450	
29-08-25	8450	0	8450	0	8450	
30-08-25	8450	18630	27080	12005	15075	
31-08-25	15075	18330	33405	12350	21055	
<b>TOTAL</b>	<b>75190</b>	<b>533695</b>		<b>587830</b>	<b>21055</b>	



## GARG DUPLEX &amp; PAPER MILLS PVT LTD

8.5 th K.M. BHOPA ROAD  
MUZAFFARNAGAR (U.P.)

## FLY ASH REPORT

MONTH

JULY-25

DATE	OP.STOCK	GENERATE	TOTAL	DISPOSE	C.STOCK	REMARK
01-07-25	32485	24800	57285	0	57285	
02-07-25	57285	15500	72785	58720	14065	
03-07-25	14065	20790	34855	23790	11065	
04-07-25	11065	17700	28765	13495	15270	
05-07-25	15270	19260	34530	19005	15525	
06-07-25	15525	19960	35485	16055	19430	
07-07-25	19430	19000	38430	26885	11545	
08-07-25	11545	22290	33835	0	33835	
09-07-25	33835	18640	52475	0	52475	
10-07-25	52475	18850	71325	41410	29915	
11-07-25	29915	21730	51645	0	51645	
12-07-25	51645	24750	76395	37670	38725	
13-07-25	38725	21290	60015	43485	16530	
14-07-25	16530	19700	36230	0	36230	
15-07-25	36230	21580	57810	31635	26175	
16-07-25	26175	15000	41175	29925	11250	
17-07-25	11250	0	11250	0	11250	
18-07-25	11250	0	11250	0	11250	
19-07-25	11250	0	11250	0	11250	
20-07-25	11250	0	11250	0	11250	
21-07-25	11250	0	11250	0	11250	
22-07-25	11250	0	11250	0	11250	
23-07-25	11250	0	11250	0	11250	
24-07-25	11250	8800	20050	0	20050	
25-07-25	20050	16670	36720	0	36720	
26-07-25	36720	21900	58620	0	58620	
27-07-25	58620	23840	82460	0	82460	
28-07-25	82460	19800	102260	68590	33670	
29-07-25	33670	26460	60130	0	60130	
30-07-25	60130	0	60130	0	60130	
31-07-25	60130	15060	75190	0	75190	
<b>TOTAL</b>	<b>32485</b>	<b>453370</b>		<b>410665</b>	<b>75190</b>	



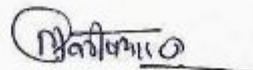
**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

01.	Name of the Industry	M/s Silverton Pulp & Papers Pvt.Ltd. (Unit-1)
02.	Address/Tel	Bhopa Road, Muzaffarnagar
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Raja Gupta, J.E. Maneesh Kumar, J.R.F.
05.	Name & Designation of Industry representative	Mr. Sanjeev Jain, Director
06.	Products/By-products/Process	Kraft paper/Duplex Board/Cup Stock
07.	Production Capacity	Kraft paper/Duplex Board/Cup Stock-300 MT/Day Captive Power Plant 5.0 MW
08.	Raw material & their consumption	Waste Paper/Imported Waste Paper/Virgin Pulp- 375 MT/Day
09.	Year of Commissioning	2004
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell Industrial Domestic
		1800 KLD 5 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 13.03.2026
13.	Waste water generation (KL/Day)	Industrial Domestic
		1200 KID 3 KLD
14.	Waste water Treatment Facility	Industrial Domestic
		ETP Disposed through Septic Tank
15.	Details of ETP with unit wise detail	Equalization Tank, Sedicell, Primary Clarifier, Aeration Tank, Secondary Clarifier, Sand Filter, Activated Carbon Filter, Sludge Drying Beds etc.
16.	Quality of effluent being discharged	Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. pH=7.49, TSS=23 mg/l, TDS=1074 mg/l, TS=1097 mg/l, BOD=14 mg/l, COD=112 mg/l
17.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent discharged through Dhandhera Drain

प्रादीप शर्मा

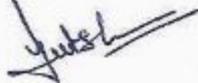
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18.	Consent Status (Water)	Granted Upto dated 31.12.2027
19.	Treated effluent storage facility	NA
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	Boiler 40 TPH
21.	Details of fuel and its consumption	Low Sulphur Coal/RDF/Agro Fuel 450 MT/Day
22.	Details of Air Pollution Control Systems and Stack detail	E.S.P. Stack – 45 M. High from ground level
23.	Status of APCS	Operational Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameters are found within prescribed limit PM= 44.0 mg/Nm <sup>3</sup>
24.	Consent Status (Air)	Granted Upto dated 31.12.2027
<b>Information pertaining to hazardous waste/ solid waste</b>		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 02.08.2027
27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.48 MT/Day. Generated plastic waste disposed through gasifier established in its unit.
28.	Status of EPR Registration	Industry has a valid registration on EPR Portal.
29.	Fly Ash Management	Industry has an agreement with the M/s Malwa Trading Co., Muzaffarnagar for disposal of fly ash in Ambuja Cement Plant on an average 42.88 MT/Day.
30.	Overall Compliance Status	Complying

  
(Maneesh Kumar)  
J.R.F.,

  
(Raja Gupta)  
J.E.

Regional Officer



**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

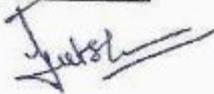
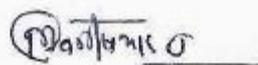
01.	Name of the Industry	M/s Silverton Pulp & Papers Pvt.Ltd. (Unit-2)
02.	Address/Tel	Bhopa Road, Muzaffarnagar
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Raja Gupta, J.E. Maneesh Kumar, J.R.F.
05.	Name & Designation of Industry representative	Mr. Sanjeev Jain, Director
06.	Products/By-products/Process	Writing & Printing Paper, Newsprint and Coated Paper
07.	Production Capacity	Writing & Printing Paper, Newsprint and Coated Paper Captive Power Plant 16.0 MW
08.	Raw material & their consumption	Waste Paper - 625 MT/Day
09.	Year of Commissioning	2018
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell
	Industrial	4000 KLD
	Domestic	10 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 13.03.2026
13.	Waste water generation (KL/Day)	
	Industrial	3800 KLD
	Domestic	5 KLD
14.	Waste water Treatment Facility	
	Industrial	ETP
	Domestic	Disposed through Septic Tank
15.	Details of ETP with unit wise detail	Collection Tank, Sedicell, Equalization Tank, Primary Clarifier, Aeration Tank-1, Secondary Clarifier-1, Aeration Tank-2, Secondary Clarifier-2, Polishing Tank, Multigrade Filter, Activated Carbon Filter, Belt Press, Sludge Drying Beds etc. ✓
16.	Quality of effluent being discharged	Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. pH=7.63, TSS=21 mg/l, TDS=983 mg/l, TS=1004 mg/l, BOD=12 mg/l, COD=116 mg/l

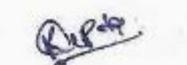
*(Signature)*

*(Signature)*

17.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent discharged through Dhandhera Drain
18.	Consent Status (Water)	Granted Upto dated 31.12.2026
19.	Treated effluent storage facility	NA
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	Boiler 80 TPH
21.	Details of fuel and its consumption	Low Sulphur Coal 480 MT/Day OR Low Sulphur Coal/Biomass 600 MT/Day
22.	Details of Air Pollution Control Systems and Stack detail	E.S.P.  Stack – 65 M. High from ground level
23.	Status of APCS	Operational  Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameters are found within prescribed limit PM= 45.0 mg/Nm <sup>3</sup>
24.	Consent Status (Air)	Granted Upto dated 31.12.2026
<b>Information pertaining to hazardous waste/ solid waste</b>		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 02.08.2027
27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.86 MT/Day. Generated plastic waste disposed through gasifier established in its unit.
28.	Status of EPR Registration	Industry has a valid registration on EPR Portal.
29.	Fly Ash Management	Industry has an agreement with the M/s Malwa Trading Co., Muzaffarnagar for disposal of fly ash in Ambuja Cement Plant on an average 42.88 MT/Day.
30.	<b>Overall Compliance Status</b>	<b>Complying</b>

Regional Officer


  
 (Maneesh Kumar)  
 J.R.F.,

  
 (Raja Gupta)  
 J.E.



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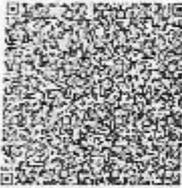
Government of Uttar Pradesh

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Certificate No. : IN-UP90361855024104W  
 Certificate Issued Date : 09-Mar-2024 10:27 AM  
 Account Reference : NEWIMPACC (SV)/ up14323104/ MUZAFFARNAGAR SADAR/ UP-MJF  
 Unique Doc. Reference : SUBIN-UPUP1432310476932166533993W  
 Purchased by : SILVERTON PULP AND PAPERS PVT LTD BHOPA ROAD MZN  
 Description of Document : Article 5 Agreement or Memorandum of an agreement  
 Property Description : Not Applicable  
 Consideration Price (Rs.) :  
 First Party : SILVERTON PULP AND PAPERS PVT LTD BHOPA ROAD MZN  
 Second Party : Not Applicable  
 Stamp Duty Paid By : SILVERTON PULP AND PAPERS PVT LTD BHOPA ROAD MZN  
 Stamp Duty Amount(Rs.) : 100  
 (One Hundred only)



### विक्रय अनुबन्ध पत्र

मालवा ट्रेडिंग कम्पनी, 376 भोपा रोड अपोजिट ट्रांपोर्टनगर मुजफ्फरनगर उ०प्र० ।

एवं

प्रथम पक्ष

सिल्वरटन पल्प एण्ड पेपर्स प्रा० लि० ९ किमी भोपा रोड मुजफ्फरनगर, उ०प्र० ।

द्वितीय पक्ष

PREKNA TYAGI  
 NOTARY  
 MUZAFFARNAGAR

#### Statutory Alert:

1. The authenticity of the Stamp certificate should be verified at 'www.eStamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Company's Authority.

अनुबन्ध दिनांकित -01.04.2024

1. यह कि प्रथम पक्ष द्वितीय पक्ष से समझौता करता है कि वह फ्लाई ऐश का द्वितीय पक्ष से खरीदेगी यह फ्लाई ऐश प्रथम पक्ष के द्वारा द्वितीय पक्ष की फैक्ट्री से उठाया जायेगा। प्रथम पक्ष इस फ्लाई ऐश को बन्द ट्रक (कंप्यूल) में भरकर ले जाया करेगी।
2. यह कि प्रथम पक्ष इस माल को 150/-रु० प्रति टन के हिसाब से खरीदेगी। यह रेट 01.04.2024 से 31.03.2026 तक मान्य रहेगा। इसके पश्चात इस रेट को रिवाइज किया जायेगा। माल में क्वालिटी कम्पलेन की दशा में माल का मूल्य कम किया जा सकता है।
3. यह कि प्रथम पक्ष उपरोक्त फ्लाई ऐश को सीमेंट फैक्ट्री को सप्लाई करेगी जिसका उपयोग सीमेंट फैक्ट्री अपने माल के निर्माण हेतु करेगी।
4. यह कि फ्लाई ऐश की उठाने और सीमेंट फैक्ट्री तक ले जाने की पूर्ण जिम्मेदारी प्रथम पक्ष की रहेगी।
5. यह कि प्रथम पक्ष फ्लाई ऐश का भुगतान बैंक के माध्यम से करेगा।

अतः यह विक्रय अनुबन्ध लिख दिया गया है कि सनद हो और समय पर काम आवे

मालवा ट्रेडिंग कम्पनी

(प्रथम पक्ष)  


अधिकृत प्रतिनिधि

साक्षी

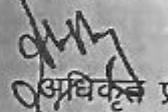
1. Nisul  
muzaffarnagar

2. Ankit Taneer  
muzaffarnagar

सिल्वरटन पल्प एण्ड पेपर्स प्रा० लि०



(द्वितीय पक्ष)

  
अधिकृत प्रतिनिधि

Malwa Trading Company & Silver Tann  
Certified that Signatures of Malwa Trading Company  
& Silver Tann are  
verified by Shri. Prerna Tyagi  
Notary, Muzaffarnagar.

PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR



अनुबन्ध दिनांकित -01.04.2024

1. यह कि प्रथम पक्ष द्वितीय पक्ष से समझौता करता है कि वह फलाई ऐश का द्वितीय पक्ष से खरीदेगी यह फलाई ऐश प्रथम पक्ष के द्वारा द्वितीय पक्ष की फेक्ट्री से उठाया जायेगा। प्रथम पक्ष इस फलाई ऐश को बन्द ट्रक (कंप्यूल) में भरकर ले जाया करेगी।

2. यह कि प्रथम पक्ष इस माल को 150/-रु० प्रति टन के हिसाब से खरीदेगी। यह रेट 01.04.2024 से 31.03.2026 तक मान्य रहेगा। इसके पश्चात इस रेट को रिवाइज किया जायेगा। माल में क्वालिटी कम्प्लेन की दशा में माल का मूल्य कम किया जा सकता है।

3. यह कि प्रथम पक्ष उपरोक्त फलाई ऐश को सीमेंट फेक्ट्री का सप्लाय करेगी जिसका उपयोग सीमेंट फेक्ट्री अपने माल के निर्माण हेतु करेगी।

4. यह कि फलाई ऐश की उठाने और सीमेंट फेक्ट्री तक ले जाने की पूर्ण जिम्मेदारी प्रथम पक्ष की रहेगी।

5. यह कि प्रथम पक्ष फलाई ऐश का भुगतान बैंक के माध्यम से करेगा।

अतः यह विक्रय अनुबन्ध लिख दिया गया है कि सनद हो और समय पर काम आवे

मालवा ट्रेडिंग कम्पनी

(प्रथम पक्ष)  


अधिकृत प्रतिनिधि

साक्षी

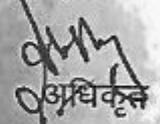
1. Nidul  
muzaffarnagar

2. Anket Tameer  
muzaffarnagar

सिल्वरटन पल्प एण्ड पेपर्स प्रा० लि०



(द्वितीय पक्ष)

  
अधिकृत प्रतिनिधि



Malwa & Silverton  
Certified that Signature Prerna Tyagi  
Identified by Shri. Prerna Tyagi  
Identified by Prerna Tyagi

PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR



उत्तर प्रदेश **UTTAR PRADESH**  
 GOVT. OF INDIA

FY 816803

बल्क ऐश सप्लायर, 870/13 भोपा रोड मुजफ्फरनगर उ0प्र0।

एवं

NOTARY प्रथम पक्ष

सिल्वरटन पल्प एण्ड पेपर्स प्रा0 लि0 9 किमी भोपा रोड मुजफ्फरनगर, उ0प्र0।

द्वितीय पक्ष

अनुबन्ध दिनांकित -01.04.2023

NOTARY

1. यह कि प्रथम पक्ष द्वितीय पक्ष से समझौता करता है कि वह फलाई ऐश को द्वितीय पक्ष से खरीदेगी यह फलाई ऐश प्रथम पक्ष के द्वारा द्वितीय पक्ष की फैक्ट्री से उठाया जायेगा। प्रथम पक्ष इस फलाई ऐश को बन्द ट्रक (कैप्सल) में भरकर ले जाया करेगी।

NOTARY

*Prerna Tyagi*  
**PRERNA TYAGI**  
 NOTARY  
 MUZAFFARNAGAR  
 11 APR 2023

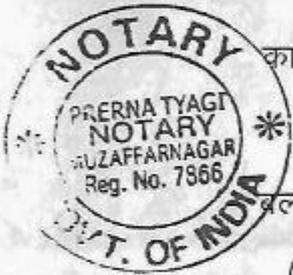
For Silvertan Pulp & Papers Pvt.Ltd.

*[Signature]*  
 Director



2. यह कि प्रथम पक्ष इस माल को 50/-रु0 प्रति टन के हिसाब से खरीदेगी। यह रेट 01.04.2023 से 31.03.2026 तक मान्य रहेगा। इसके पश्चात इस रेट को रिवाइज किया जायेगा। माल में क्वालिटी कम्पलेन की दशा में माल का मूल्य कम किया जा सकता है।
3. यह कि प्रथम पक्ष उपरोक्त फ्लाई ऐश को सीमेंट फैक्ट्री को सप्लाई करेगी जिसका उपयोग सीमेंट फैक्ट्री अपने माल के निर्माण हेतु करेगी।
4. यह कि फ्लाई ऐश की उठाने और सीमेंट फैक्ट्री तक ले जाने की पूर्ण जिम्मेदारी प्रथम पक्ष की रहेगी।
5. यह कि प्रथम पक्ष फ्लाई ऐश का भुगतान बैंक के माध्यम से करेगा।

अतः यह विक्रय अनुबन्ध लिख दिया गया है कि सनद हो और समय पर काम आवे



ब्लक ऐश सप्लायर

(प्रथम पक्ष)

*[Signature]*

अधिकृत प्रतिनिधि

सिल्वरटन पल्प एण्ड पेपर्स प्रा0 लि0

(द्वितीय पक्ष)

For Silverton Pulp & Papers Pvt.Ltd.

*[Signature]*  
Director  
अधिकृत प्रतिनिधि



साक्षी

1. *[Signature]*  
Muzaffarnagar

2. *[Signature]*  
Muzaffarnagar

Identified by *[Signature]*

PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR

11 APR 2023

*[Signature]*  
The deponent is/are identified by *[Signature]*  
I have been satisfied in view of examining  
the deponent's answers and the  
content of the affidavit which has  
been read out and explained by  
me to the deponent for charges  
NOTARY DUTY MUZAFFARNAGAR

11 APR 2023



उत्तर प्रदेश UTTAR PRADESH

FY 813556

मेक फीन इन्फ्रा ग्राम रानी लतीफपुर, एन0टी0पी0सी0 रोड, दादरी गीतमबुद्धनगर  
उ0प्र0।

एवं

प्रथम पक्ष

सिल्वरटन पल्प एण्ड पेपर्स प्रा0 लि0 9 किमी भोपा रोड मुफ्फरनगर, उ0प्र0।

द्वितीय पक्ष

अनुबन्ध दिनांकित -01.04.2023

- यह कि प्रथम पक्ष द्वितीय पक्ष से समझौता करता है कि वह फलाई ऐश को द्वितीय पक्ष से खरीदेगी यह फलाई ऐश प्रथम पक्ष के द्वारा द्वितीय पक्ष की फैक्ट्री से उठाया जायेगा। प्रथम पक्ष इस फलाई ऐश को बन्द ट्रक (कैप्सूल) में भरकर ले जाया करेगी।

For Silverton Pulp &amp; Papers Pvt.Ltd.

PRERNA TYAGI  
NOTARY  
111 ZAFFABAGAR

Director



11 APR 2023

2. यह कि प्रथम पक्ष इस माल को 50/-रु0 प्रति टन के हिसाब से खरीदेगी। यह रेट 01.04.2023 से 31.03.2026 तक मान्य रहेगा। इसके पश्चात, इस रेट को रिवर्राइज किया जायेगा।

3. यह कि प्रथम पक्ष पलाई ऐश को अपनी फैक्ट्री जो कि रनौली लतीफपुर, एन0टी0पी0सी0 रोड, दादरी, गौतमबुद्धनगर उ0प्र0 में स्थित है, का उपयोग ब्रिक्स बनाने में करेगा।

4. यह कि पलाई ऐश की उतारने और आपनी फैक्ट्री तक ले जाने की पूर्ण जिम्मेदारी प्रथम पक्ष की रहेगी।

5. यह कि प्रथम पक्ष पलाई ऐश का भुगतान बैंक के माध्यम से करेगा।

अतः यह विक्रय अनुबन्ध लिख दिया गया है कि सनद हो और समय पर

कम आये



मेक फीन इन्फ्रा

(प्रथम पक्ष)

*Sunkh*

अधिकृत प्रतिनिधि

सिल्वरटन पल्प एण्ड पेपर्स प्रा0 लि0

(द्वितीय पक्ष)

For Silverton Pulp & Papers Pvt.Ltd.

*[Signature]*  
Director

अधिकृत प्रतिनिधि



साक्षी

1. *Alibek*  
*muzaffarnagar*

2. *Pankit Tomar*  
MUZAFFARNAGAR

PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR

11 - APR 2023

Identified by *[Signature]*

*Mak Jeev Dhan*  
I, the undersigned, being a Notary Public, do hereby certify that the deponent above identified by me have been examined in the presence of me and have been satisfied in the manner mentioned above and have understood the content of the affidavit which has been read out and explained by me to the deponent. I have charged the deponent with the duty of the law.  
NOTARY DIST. MUZAFFARNAGAR







## FLY ASH GENERATION &amp; DISPOSAL LOGBOOK ( UNIT-2 )

DATE	INVOICE NO	GENERATION	DISPOSAL	REMARKS
01/09/25	SP/KP/2526/02377	38170 Kg	38170 Kg	
02/09/25	SP/KP/2526/02382	31015 Kg	31015 Kg	
02/09/25	SP/KP/2526/02383	33120 Kg	33120 Kg	
03/09/25	SP/KP/2526/02392	27800 Kg	27800 Kg	
03/09/25	SP/KP/2526/02393	40600 Kg	40600 Kg	
03/09/25	SP/KP/2526/02394	28960 Kg	28960 Kg	
04/09/25	SP/KP/2526/02407	35540 Kg	35540 Kg	
06/09/25	SP/KP/2526/02429	30835 Kg	30835 Kg	
06/09/25	SP/KP/2526/02430	39085 Kg	39085 Kg	
06/09/25	SP/KP/2526/02432	38745 Kg	38745 Kg	
08/09/25	SP/KP/2526/02462	37205 Kg	37205 Kg	
08/09/25	SP/KP/2526/02463	37450 Kg	37450 Kg	
09/09/25	SP/KP/2526/02478	46260 Kg	46260 Kg	
09/09/25	SP/KP/2526/02479	28480 Kg	28480 Kg	
09/09/25	SP/KP/2526/02480	42985 Kg	42985 Kg	
10/09/25	SP/KP/2526/02489	36480 Kg	36480 Kg	
11/09/25	SP/KP/2526/02497	33980 Kg	33980 Kg	
11/09/25	SP/KP/2526/02498	30970 Kg	30970 Kg	
11/09/25	SP/KP/2526/02499	25665 Kg	25665 Kg	
11/09/25	SP/KP/2526/02500	29445 Kg	29445 Kg	
12/09/25	SP/KP/2526/02515	28540 Kg	28540 Kg	
12/09/25	SP/KP/2526/02516	29400 Kg	29400 Kg	
12/09/25	SP/KP/2526/02517	28450 Kg	28450 Kg	
13/09/25	SP/KP/2526/02534	30945 Kg	30945 Kg	
13/09/25	SP/KP/2526/02535	28500 Kg	28500 Kg	
13/09/25	SP/KP/2526/02536	30610 Kg	30610 Kg	
14/09/25	SP/KP/2526/02551	36850 Kg	36850 Kg	
14/09/25	SP/KP/2526/02553	27965 Kg	27965 Kg	
14/09/25	SP/KP/2526/02554	27610 Kg	27610 Kg	
15/09/25	SP/KP/2526/02569	38080 Kg	38080 Kg	
15/09/25	SP/KP/2526/02570	28805 Kg	28805 Kg	
15/09/25	SP/KP/2526/02571	29275 Kg	29275 Kg	
15/09/25	SP/KP/2526/02572	31680 Kg	31680 Kg	
TOTAL				



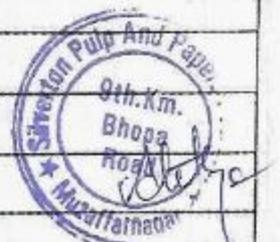
## FLY ASH GENERATION &amp; DISPOSAL LOGBOOK ( UNIT-2 )

DATE	INVOICE NO	GENERATION	DISPOSAL	REMARKS
16/09/25	SP/KP/2526/02582	29505 Kg	29505 Kg	
16/09/25	SP/KP/2526/02583	27640 Kg	27640 Kg	
17/09/25	SP/KP/2526/02600	33420 Kg	33420 Kg	
18/09/25	SP/KP/2526/02613	28650 Kg	20650 Kg	
20/09/25	SP/KP/2526/02631	30515 Kg	30515 Kg	
20/09/25	SP/KP/2526/02633	29300 Kg	29300 Kg	
21/09/25	SP/KP/2526/02641	29350 Kg	29350 Kg	
21/09/25	SP/KP/2526/02642	27660 Kg	27660 Kg	
21/09/25	SP/KP/2526/02643	31525 Kg	31525 Kg	
21/09/25	SP/KP/2526/02644	31525 Kg	31525 Kg	
23/09/25	SP/KP/2526/02659	28630 Kg	28630 Kg	
23/09/25	SP/KP/2526/02660	31355 Kg	31355 Kg	
23/09/25	SP/KP/2526/02661	29930 Kg	29930 Kg	
24/09/25	SP/KP/2526/02668	28520 Kg	28520 Kg	
25/09/25	SP/KP/2526/02685	29260 Kg	29260 Kg	
25/09/25	SP/KP/2526/02686	31300 Kg	31300 Kg	
25/09/25	SP/KP/2526/02687	32905 Kg	32905 Kg	
25/09/25	SP/KP/2526/02688	30320 Kg	30320 Kg	
26/09/25	SP/KP/2526/02701	31375 Kg	31375 Kg	
26/09/25	SP/KP/2526/02702	32290 Kg	32290 Kg	
26/09/25	SP/KP/2526/02703	31310 Kg	31310 Kg	
26/09/25	SP/KP/2526/02704	29330 Kg	29330 Kg	
27/09/25	SP/KP/2526/02722	32360 Kg	32360 Kg	
27/09/25	SP/KP/2526/02723	29235 Kg	29235 Kg	
28/09/25	SP/KP/2526/02739	31520 Kg	31520 Kg	
28/09/25	SP/KP/2526/02741	31415 Kg	31415 Kg	
28/09/25	SP/KP/2526/02742	27330 Kg	27330 Kg	
30/09/25	SP/KP/2526/02776	30795 Kg	30795 Kg	
30/09/25	SP/KP/2526/02779	29600 Kg	29600 Kg	
30/09/25	SP/KP/2526/02780	30075 Kg	30075 Kg	
TOTAL		1996650 Kg	1996650 Kg	



## FLY ASH GENERATION &amp; DISPOSAL LOGBOOK ( UNIT-2 )

DATE	INVOICE NO	GENERATION	DISPOSAL	REMARKS
01/08/25	SP1KP2526/01866	29470 kg	29470 kg	
01/08/25	SP1KP2526/01867	27705 kg	27705 kg	
01/08/25	SP1KP2526/01868	28720 kg	28720 kg	
01/08/25	SP1KP2526/01869	27655 kg	27655 kg	
01/08/25	SP1KP2526/01870	28065 kg	28065 kg	
01/08/25	SP1KP2526/01871	32370 kg	32370 kg	
02/08/25	SP1KP2526/01901	39500 kg	39500 kg	
02/08/25	SP1KP2526/01902	29170 kg	29170 kg	
02/08/25	SP1KP2526/01903	31030 kg	31030 kg	
02/08/25	SP1KP2526/01904	26810 kg	26810 kg	
02/08/25	SP1KP2526/01905	27975 kg	27975 kg	
03/08/25	SP1KP2526/01915	26985 kg	26985 kg	
03/08/25	SP1KP2526/01916	29685 kg	29685 kg	
03/08/25	SP1KP2526/01917	26725 kg	26725 kg	
06/08/25	SP1KP2526/01958	27980 kg	27980 kg	
06/08/25	SP1KP2526/01959	28485 kg	28485 kg	
06/08/25	SP1KP2526/01960	30355 kg	30355 kg	
06/08/25	SP1KP2526/01962	26985 kg	26985 kg	
06/08/25	SP1KP2526/01963	32620 kg	32620 kg	
06/08/25	SP1KP2526/01964	30090 kg	30090 kg	
06/08/25	SP1KP2526/01965	28430 kg	28430 kg	
08/08/25	SP1KP2526/02010	26520 kg	26520 kg	
08/08/25	SP1KP2526/02011	29420 kg	29420 kg	
08/08/25	SP1KP2526/02012	27935 kg	27935 kg	
08/08/25	SP1KP2526/02014	31725 kg	31725 kg	
08/08/25	SP1KP2526/02015	27975 kg	27975 kg	
08/08/25	SP1KP2526/02016	28935 kg	28935 kg	
08/08/25	SP1KP2526/02017	30995 kg	30995 kg	
08/08/25	SP1KP2526/02018	29590 kg	29590 kg	
08/08/25	SP1KP2526/02019	27640 kg	27640 kg	
08/08/25	SP1KP2526/02020	28045 kg	28045 kg	
09/08/25	SP1KP2526/02040	28800 kg	28800 kg	
09/08/25	SP1KP2526/02041	30235 kg	30235 kg	
TOTAL				





DATE	INVOICE NO	GENERATION	DISPOSAL	REMARKS
02/07/25	SP/KP2526/01460	38500 Kg	38500 Kg	
02/07/25	SP/KP2526/01461	25965 Kg	25965 Kg	
02/07/25	SP/KP2526/01462	29975 Kg	29975 Kg	
02/07/25	SP/KP2526/01463	37570 Kg	37570 Kg	
02/07/25	SP/KP2526/01464	28720 Kg	28720 Kg	
02/07/25	SP/KP2526/01465	28830 Kg	28830 Kg	
03/07/25	SP/KP2526/01479	37815 Kg	37815 Kg	
03/07/25	SP/KP2526/01480	36115 Kg	36115 Kg	
03/07/25	SP/KP2526/01481	38760 Kg	38760 Kg	
03/07/25	SP/KP2526/01482	28635 Kg	28635 Kg	
03/07/25	SP/KP2526/01483	27075 Kg	27075 Kg	
04/07/25	SP/KP2526/01497	33085 Kg	33085 Kg	
04/07/25	SP/KP2526/01498	38375 Kg	38375 Kg	
04/07/25	SP/KP2526/01499	28605 Kg	28605 Kg	
04/07/25	SP/KP2526/01500	27405 Kg	27405 Kg	
05/07/25	SP/KP2526/01525	28275 Kg	28275 Kg	
05/07/25	SP/KP2526/01526	28155 Kg	28155 Kg	
05/07/25	SP/KP2526/01527	39710 Kg	39710 Kg	
05/07/25	SP/KP2526/01528	27325 Kg	27325 Kg	
07/07/25	SP/KP2526/01561	37860 Kg	37860 Kg	
07/07/25	SP/KP2526/01562	29805 Kg	29805 Kg	
07/07/25	SP/KP2526/01563	29070 Kg	29070 Kg	
07/07/25	SP/KP2526/01564	29510 Kg	29510 Kg	
07/07/25	SP/KP2526/01565	28345 Kg	28345 Kg	
07/07/25	SP/KP2526/01567	38600 Kg	38600 Kg	
07/07/25	SP/KP2526/01568	29710 Kg	29710 Kg	
07/07/25	SP/KP2526/01569	29515 Kg	29515 Kg	
07/07/25	SP/KP2526/01570	27515 Kg	27515 Kg	
07/07/25	SP/KP2526/01571	37795 Kg	37795 Kg	
08/07/25	SP/KP2526/01579	28530 Kg	28530 Kg	
08/07/25	SP/KP2526/01580	28925 Kg	28925 Kg	
08/07/25	SP/KP2526/01581	31975 Kg	31975 Kg	
08/08/25	SP/KP2526/01582	30220 Kg	30220 Kg	
TOTAL				



DATE	INVOICE NO	GENERATION	DISPOSAL	REMARKS
09/07/25	SP1KP2526/01602	27885 kg	27885 kg	
10/07/25	SP1KP2526/01610	26220 kg	26220 kg	
10/07/25	SP1KP2526/01611	28355 kg	28355 kg	
10/07/25	SP1KP2526/01612	38420 kg	38420 kg	
10/07/25	SP1KP2526/01624	39385 kg	39385 kg	
24/07/25	SP1KP2526/01714	28140 kg	28140 kg	
24/07/25	SP1KP2526/01715	28185 kg	28185 kg	
24/07/25	SP1KP2526/01716	28260 kg	28260 kg	
24/07/25	SP1KP2526/01717	28765 kg	28765 kg	
26/07/25	SP1KP2526/01744	27550 kg	27550 kg	
26/07/25	SP1KP2526/01745	26395 kg	26395 kg	
26/07/25	SP1KP2526/01759	26215 kg	26215 kg	
26/07/25	SP1KP2526/01760	31795 kg	31795 kg	
29/07/25	SP1KP2526/01804	28465 kg	28465 kg	
29/07/25	SP1KP2526/01805	29475 kg	29475 kg	
29/07/25	SP1KP2526/01806	27060 kg	27060 kg	
29/07/25	SP1KP2526/01807	27680 kg	27680 kg	
29/07/25	SP1KP2526/01808	31900 kg	31900 kg	
29/07/25	SP1KP2526/01809	27295 kg	27295 kg	
29/07/25	SP1KP2526/01810	27815 kg	27815 kg	
29/07/25	SP1KP2526/01811	29145 kg	29145 kg	
29/07/25	SP1KP2526/01812	27750 kg	27750 kg	
29/07/25	SP1KP2526/01813	29010 kg	29010 kg	
29/07/25	SP1KP2526/01814	27090 kg	27090 kg	
29/07/25	SP1KP2526/01815	29475 kg	29475 kg	
29/07/25	SP1KP2526/01816	28320 kg	28320 kg	
30/07/25	SP1KP2526/01836	28470 kg	28470 kg	
30/07/25	SP1KP2526/01837	28135 kg	28135 kg	
30/07/25	SP1KP2526/01838	29025 kg	29025 kg	
30/07/25	SP1KP2526/01839	26195 kg	26195 kg	
30/07/25	SP1KP2526/01840	28425 kg	28425 kg	
31/07/25	SP1KP2526/01848	28785 kg	28785 kg	
31/07/25	SP1KP2526/01849	25840 kg	25840 kg	
TOTAL				



72  
FLY ASH GENERATION & DISPOSAL LOGBOOK ( UNIT-2 )

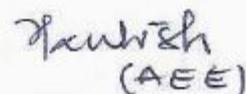
3185

DATE	INVOICE NO	GENERATION	DISPOSAL	REMARKS
31/07/25	SP/K/2521/01850	27325 Kg	27325 Kg	
31/07/25	SP/K/2521/01861	28420 Kg	28420 Kg	
		Total →	2053130 Kg	



**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

01.	Name of the Industry	M/s. Meenu Paper Mills Pvt. Ltd.
02.	Address/Tel	5.5 Km. Bhopa Road, Muzaffarnagar.
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Kunwar Santosh Kumar, A.E.E. Sandhya Sharma, J.E.
05.	Name & Designation of Industry representative	Mr. Manish Kapoor, Director
06.	Products/By-products/Process	Kraft Paper
07.	Production Capacity	Kraft Paper 350 MT/Day Captive Power Plant- 4.7 MW
08.	Raw material & their consumption	Waste Paper – 400 MT/Day
09.	Year of Commissioning	1994
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell
	Industrial	790 KLD
	Domestic	10 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 26.07.2026
13.	Waste water generation (KL/Day)	Industry has adopted Zero Liquid Discharge system for waste water effluent.
	Industrial	
	Domestic	6 KLD
14.	Waste water Treatment Facility	ETP
	Industrial	
	Domestic	Disposed through Septic Tank
15.	Details of ETP with unit wise detail	Equalization Tank and Rotary Screen, Sedicell, Primary Clarifier, Aeration Tank-1, Secondary Clarifier, Aeration Tank-2, Multigrade Filter etc.

(AEE)

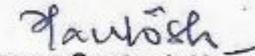
16.	Quality of effluent being discharged	At the time of inspection, Industry found complying on Zero Liquid Discharge.
17.	Mode of Effluent Disposal (Land/River/Drain)	ZLD based
18.	Consent Status (Water)	Granted Upto dated 31.12.2029
19.	Treated effluent storage facility	NA
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	Boiler 40 TPH
21.	Details of fuel and its consumption	Low Sulphur Coal 150 MT/Day, Agro Fuel 140 MT/Day, RDF 400 MT/Day
22.	Details of Air Pollution Control Systems and  Stack detail	SNCR, Cyclonic Reactor, Calcium Dosing System, Ventury with Activated Carbon Feeding System, Bag Filter  45 M. high from ground level
23.	Status of APCS	Operational  Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameters are found within prescribed limit  PM= 58.0 mg/Nm <sup>3</sup>
24.	Consent Status (Air)	Granted Upto dated 31.12.2029
<b>Information pertaining to hazardous waste/ solid waste</b>		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 24.07.2029.
27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 3.5 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Keshav Enterprises, Khasra No. 1016, Murli Keshav

*[Signature]*  
JE

*[Signature]*  
(AEE)

		Colony, Nimbahera, Chitorgarh (Rajasthan).
28.	Status of EPR Registration	Industry has a valid registration on EPR Portal.
29.	Fly Ash Management	Industry has an valid agreement with brick kiln namely M/s Shiva Bricks Supply, Vill. Sandhawali, Muzaffarnagar for proper disposal of fly ash in making bricks on an average 4.5 MT/Day.
30.	Overall Compliance Status	Complying

  
(Sandhya Sharma)  
J.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

Regional Officer





उत्तर प्रदेश UTTAR PRADESH  
GOVT. OF INDIA

FY 805014

सहमति शपथ पत्र

NOTARY

यह कि मैं राहुल बत्रा पुत्र दिनेश मोहन बत्रा नि० मां सुभाष नगर, मदनपुरी गली न० 1, शनि मंदिर के पास, मुजफ्फरनगर संघावली बाई पास रोड स्थित मै० शिवा ग्रिक्स सप्लाय ग्राम संघावली का स्वामी है तथा मेरे एवं मै० मीनू पेपर मिल्स प्राइवेट लिमिटेड, भोपा रोड, जनपद मुजफ्फरनगर की बायलर जर्जित राख को अपने भट्टे पर ईंटों के निर्माण हेतु उठाने के लिए मै० मीनू पेपर मिल्स प्राइवेट लिमिटेड मुजफ्फरनगर के साथ निम्न बिन्दु पर सहमति बनी-

1. यह कि, भट्टा स्वामी राहुल बत्रा पुत्र दिनेश मोहन बत्रा जिस भी वाहन से राख को मिल परिसर भूमि भराव स्थल तक भेजेंगे वो वाहन जल चिड़कान के पश्चात पूरी तरह त्रिपाल से ढक कर ही मिल परिसर से बाहर जावेगा ताकि सड़क यातायात के सम्बालन में किसी भी प्रकार का अवरोध उत्पन्न ना हो।

PREMA YAGI  
NOTARY  
MUZAFFARNAGAR

For MEENU PAPER MILLS LTD.  
Director

24 JAN 2023



2. यह कि राहुल बत्रा पुत्र दिनेश मोहन बत्रा नि० मो सुभाष नगर, मदनपुरी गली न० 1, शनि मंदिर के पास, मुजफ्फरनगर जो कि उक्त वर्णित भूट्टे के स्वामी है तथा इसी भूमि पर उपरोक्त मिल से बाहनों द्वारा इंट निर्माण हेतु राख लाई, जानी सुनिश्चित की गयी है। इस भूमि के अलावा अन्य कहीं भी राख नहीं डाली जाएगी।

NOTARY

NOTARY

3. कि, मैं राहुल बत्रा पुत्र दिनेश मोहन बत्रा नि० मो सुभाष नगर, मदनपुरी गली न० 1, शनि मंदिर के पास, मुजफ्फरनगर यह भी सुनिश्चित करूंगा कि इंटों के निर्माण प्रक्रिया के समय राख इधर उधर दूसरे स्वामित्व वाली भूमि पर ना फैले और ना ही कोई किसी प्रकार का व्यवधान व अवरोध उत्पन्न हो, किसी भी प्रकार के विवाद से निपटान का उत्तरदायित्व भट्टा स्वामी राहुल बत्रा पुत्र दिनेश मोहन बत्रा नि० मो सुभाष नगर, मदनपुरी गली न० 1, शनि मंदिर के पास, मुजफ्फरनगर का होगा।

NOTARY

NOTARY

4. यह कि भट्टा स्वामी राहुल बत्रा पुत्र दिनेश मोहन बत्रा नि० मो सुभाष नगर, मदनपुरी गली न० 1, शनि मंदिर के पास, मुजफ्फरनगर भट्टे की अपनी उक्त भूमि पर हवा चलने कि स्थिति में समय समय पर जल का छिडकाव करवाएंगे तथा पर्यावरण के मानदंडों का पूर्णतः पालन करेंगे ताकि राख हवा के साथ वातावरण में ना फैले।

NOTARY

5. यह कि, यह सहमति शर्त दिनांक 06.01.2023 से लागू मानी जाएगी।

NOTARY

यह कि किसी भी सहमति का उलंघन पाए जाने पर अथवा किसी भी प्रकार के विवादों या कानूनी विवादों के होने कि स्थिति में समस्त निपटारों कि समस्त जिम्मेदारी खर्च सहित स्वयं राहुल बत्रा पुत्र दिनेश मोहन बत्रा नि० मो सुभाष नगर, मदनपुरी गली न० 1, शनि मंदिर के पास, मुजफ्फरनगर की होगी।

For MEENU PAPER MILLS (P) LTD.

*Manish Kumar*  
Director

मिल स्वामी(ह०)

NOTARY

ईट मुद्रा स्वामी (ह०)

*Prerna Tyagi*

Identified by

*Vikrant Rathi*

VIKRANT RATHI  
Advocate  
CA No. B-11 Colestrate  
Muzaffarnagar

PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR

6 JAN 2023

*Prerna Tyagi*  
I, the undersigned, do hereby declare that the deponent is a duly qualified person who has been satisfied in view of examining the deponent and understand the content of the affidavit which he has read out and explained to him to the deponent fee charged.  
NOTARY DIST. MUZAFFARNAGAR



# MEENU PAPER MILLS

## PRIVATE LIMITED

Dated:26/10/2025

To,

The Regional Officer

UP Pollution Control Board

6 B New Mandi Muzaffarnagar

**Sub: Submission of Last 6 months (Apr 25 to Sep 25) Fly Ash disposal record.**

Respected Sir,

Regarding the above subject, kindly find the Fly Ash disposal record for the period (April 2025 to September 2025) in the below given table.

Month	Disposed (MT)
Apr 2025	183.640
May 2025	258.520
June 2025	183446
July 2025	142.440
Aug 2025	216.100
Sep 2025	274.310

REGD. OFFICE & WORKS : 9.5 KM. BHOPA ROAD, MUZAFFARNAGAR-251 001 (U.P.) INDIA

+91-7055300047

meenupaper@gmail.com

www.meenupaper.com

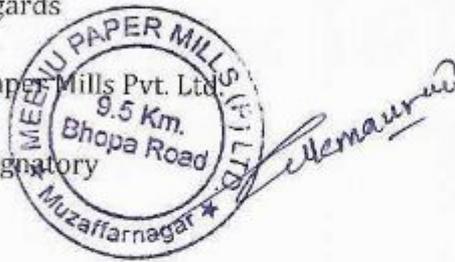
CIN : U25209UP1980PTC005094 ♦ GSTIN : 09AACCM0296K1Z7

A copy of Ash disposal logbook and weighing slip, for the same period is attached with this letter as ENCLOSURE-1 & 2 respectively for your perusal. A copy of third party agreement is attached as well as ENCLOSURE 3 .

Thanks & Regards

For Meenu Paper Mills Pvt. Ltd

Authorized Signatory



**Enclosures**

1. Last six month Logbook
2. Weighting slip
3. Third Party Agreement

**MEENU PAPER MILLS PVT LTD**

9.5 KM BHOPA ROAD MUZAFFARNAGAR

DETAIL OF ASH GENRATION OF BOILER (F.Y. 25-26)

3193

DATE	TOTAL ASH GEN	SEND TO SHIVA BRICKS
01-Sep-25	9,800	21,580
02-Sep-25	9,600	18,500
03-Sep-25	9,600	
04-Sep-25	10,200	16,850
05-Sep-25	10,300	17,500
06-Sep-25	9,300	
07-Sep-25	10,000	19,550
08-Sep-25	9,700	18,550
09-Sep-25	10,600	18,500
10-Sep-25	10,000	
11-Sep-25	9,700	17,550
12-Sep-25	10,100	
13-Sep-25	10,100	
14-Sep-25	9,500	20,180
15-Sep-25	9,600	19,980
16-Sep-25	10,000	
17-Sep-25	9,900	
18-Sep-25	10,100	20,870
19-Sep-25	9,900	20,470
20-Sep-25	9,800	21,880
21-Sep-25	9,600	22,350
22-Sep-25	9,500	
23-Sep-25	10,100	
24-Sep-25	10,400	
25-Sep-25	9,400	
26-Sep-25	9,800	
27-Sep-25	10,000	
28-Sep-25	9,100	
29-Sep-25	3,200	
30-Sep-25	5,200	
<b>September-24</b>	<b>284,100</b>	<b>274,310</b>

**MEENU PAPER MILLS PVT LTD**  
 9.5 KM BHOPA ROAD MUZAFFARNAGAR  
 DETAIL OF ASH GENERATION OF BOILER (F.Y. 25-26)

DATE	TOTAL ASH GEN	SEND TO SHIVA BRICKS
1-Aug-25	8,800	
2-Aug-25	8,600	
3-Aug-25	8,600	
4-Aug-25	8,800	
5-Aug-25	9,000	
6-Aug-25	8,500	
7-Aug-25	8,700	
8-Aug-25	8,600	
9-Aug-25	8,800	
10-Aug-25	8,800	
11-Aug-25	8,600	
12-Aug-25	8,800	
13-Aug-25	8,600	
14-Aug-25	8,800	
15-Aug-25	9,100	
16-Aug-25	8,900	
17-Aug-25	8,700	
18-Aug-25	9,100	
19-Aug-25	8,700	
20-Aug-25	9,300	
21-Aug-25	9,100	18,510
22-Aug-25	8,900	20,470
23-Aug-25	9,200	19,870
24-Aug-25	8,700	20,050
25-Aug-25	9,300	21,470
26-Aug-25	8,900	18,500
27-Aug-25	9,100	19,650
28-Aug-25	9,100	20,180
29-Aug-25	9,100	19,650
30-Aug-25	8,900	18,700
31-Aug-25	9,000	19,050
<b>August-24</b>	<b>275,100</b>	<b>216,100</b>

**MEENU PAPER MILLS PVT LTD**

9.5 KM BHOPA ROAD MUZAFFARNAGAR

DETAIL OF ASH GENERATION OF BOILER (F.Y. 25-26)

DATE	TOTAL ASH GEN	SEND TO SHIVA BRICKS
1-Jul-25	7,000	
2-Jul-25	7,000	19,700
3-Jul-25	7,000	
4-Jul-25	7,000	
5-Jul-25	7,000	
6-Jul-25	7,000	18,650
7-Jul-25	7,000	
8-Jul-25	7,000	
9-Jul-25	7,000	
10-Jul-25	7,000	
11-Jul-25	7,000	
12-Jul-25	7,000	19,740
13-Jul-25	7,000	
14-Jul-25	7,000	
15-Jul-25	0	
16-Jul-25	0	
17-Jul-25	0	
18-Jul-25	0	
19-Jul-25	0	
20-Jul-25	0	
21-Jul-25	0	
22-Jul-25	0	
23-Jul-25	0	
24-Jul-25	0	
25-Jul-25	7,000	
26-Jul-25	7,000	13,700
27-Jul-25	7,000	13,500
28-Jul-25	7,000	17,000
29-Jul-25	7,000	20,500
30-Jul-25	6,700	19,650
31-Jul-25	6,700	
<b>July-24</b>	<b>146,400</b>	<b>142,440</b>

**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

01.	Name of the Industry	M/s. Shree Sidhali Paper Mills Ltd.
02.	Address/Tel	Bhopa Road, Muzaffarnagar
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Kunwar Santosh Kumar, A.E.E. Sandhya Sharma, J.E.
05.	Name & Designation of Industry representative	Mr. Sudhanshu Garg, Director
06.	Products/By-products/Process	Kraft Paper
07.	Production Capacity	Kraft Paper-250 MT/Day, Captive Power Plant- 2.0 MW
08.	Raw material & their consumption	Waste Paper, Rozin, Alum
09.	Year of Commissioning	2001
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell
	Industrial	2200 KLD
	Domestic	5 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 06.10.2026
13.	Waste water generation (KL/Day)	
	Industrial	1400 KLD
	Domestic	3 KLD
14.	Waste water Treatment Facility	
	Industrial	ETP
	Domestic	Disposed through Septic Tank
15.	Details of ETP with unit wise detail	Equalization Tank, Primary Clarifier, Sedimentation Cell, Secondary Clarifier, Aeration Tank, Reaction Tank, Tube Settler, M.G.F., A.C.F., Sludge Drying Beds and Filter Press etc.

*[Handwritten Signature]*  
JE

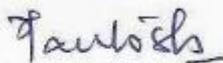
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(AEE)

16.	Quality of effluent being discharged	Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. pH=7.72, TSS=23 mg/l, TDS=1028 mg/l, TS=1051 mg/l, BOD=16 mg/l, COD=124 mg/l
17.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent discharged through Dhandhera Drain
18.	Consent Status (Water)	Granted Upto dated 31.12.2025
19.	Treated effluent storage facility	--
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	Boiler 25 TPH
21.	Details of fuel and its consumption	Coal 120 MT/Day, Biomass 50 MT/Day
22.	Details of Air Pollution Control Systems and Stack detail	Wet Scrubber Stack - 40 M. High from ground level
23.	Status of APCS	Operational Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameters are found within prescribed limit PM= 47.0 mg/Nm <sup>3</sup>
24.	Consent Status (Air)	Granted Upto dated 31.12.2025
<b>Information pertaining to hazardous waste/ solid waste</b>		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 16.08.2027.
27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 1.5 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s

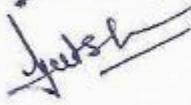
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(AEE)

		Keshav Enterprises, Khasra No. 1016, Murli Keshav Colony, Nimbahera, Chitorgarh (Rajasthan).
28.	Status of EPR Registration	Industry has applied to obtain EPR certificate.
29.	Fly Ash Management	Industry has an agreement with the M/s Malwa Trading Co., Muzaffarnagar for disposal of fly ash in Ambuja Cement Plant on an average 2.5 MT/Day.
30.	Overall Compliance Status	Complying

  
(Sandhya Sharma)  
J.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

Regional Officer



GSTIN : 09AAHHJ1767L1ZR

State : Uttar Pradesh State Code : 09

**MALWA TRADING COMPANY**

Khasra No. 376, Bhopa Road, MUZAFFARNAGAR-251001 (Uttar Pradesh)

Mobl : 9837040681

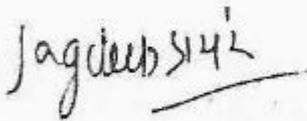
Ref No:

Date: 26.09.2025

**TO WHOMSOEVER IT MAY CONCERN**

This is to be certify that M/S Malwa Trading Company, Muzaffarnagar has purchased Fly ash Quantity: 812.550 Mt per month in last two months ( july 2025 to August -2025) from M/S Shree Sidhballi Paper Mills Private Ltd, Muzaffarnagar (U.P.) and entire quantity of fly ash is sold out to various Cement Industries.

For M/S Malwa Trading Company

**(PROPRIETOR)**

This certificate is issued on request of M/S Shree Sidhballi Paper Mills Private Ltd, 9<sup>th</sup> Km Bhopa Road Muzaffarnagar - 251001 (U.P).

9th K.M. Bhopa Road, Muzaffarnagar 251001												
Details of Fuel Consumption During the Month Of sep-2025												
Sr No	Date	Paddy Husk	Baggas	Fire Wood	Coal	Total	Ash Generation (MT)	opening balance	Ash Generation (MT)	Total	Ash Disposed Qty (MT)	Closing Balance
1	01/09/2025	-	-	-	137.00	137.00	13.70	149.39	13.70	163.09		163.09
2	02/09/2025	-	-	-	141.00	141.00	14.10	163.09	14.10	177.19		177.19
3	03/09/2025	121.00	-	-	-	121.00	12.10	177.19	12.10	189.29		189.29
4	04/09/2025	-	-	-	138.00	138.00	13.80	189.29	13.80	203.09		203.09
5	05/09/2025	-	-	-	87.00	87.00	8.70	203.09	8.70	211.79		211.79
6	06/09/2025	144.00	-	-	-	144.00	14.40	211.79	14.40	226.19		226.19
7	07/09/2025	126.00	-	-	-	126.00	12.60	226.19	12.60	238.79		238.79
8	08/09/2025	-	-	-	113.62	113.00	11.30	238.79	11.30	250.09		250.09
9	09/09/2025	-	248.49	-	-	248.00	29.70	250.09	29.70	279.79	73.08	206.71
10	10/09/2025	137.00	-	-	-	137.00	13.70	206.71	13.70	220.41		220.41
11	11/09/2025	148.00	-	-	-	148.00	14.80	220.41	14.80	235.21	74.07	161.14
12	12/09/2025	-	-	-	143.00	143.00	14.30	161.14	14.30	175.44		175.44
13	13/09/2025	-	-	-	125.00	125.00	12.50	175.44	12.50	187.94		187.94
14	14/09/2025	-	-	-	143.00	143.00	14.30	187.94	14.30	202.24		202.24
15	15/09/2025	-	-	-	131.00	131.00	13.10	202.24	13.10	215.34		215.34
16	16/09/2025	-	-	-	113.00	113.00	11.30	215.34	11.30	226.64		226.64
17	17/09/2025	-	-	-	132.00	132.00	13.20	226.64	13.20	239.84		239.84
18	18/09/2025	137.00	-	-	-	137.00	13.70	239.84	13.70	253.54	73.04	180.50
19	19/09/2025	139.00	-	-	-	139.00	13.90	180.50	13.90	194.40		194.40
20	20/09/2025	114.00	-	-	-	114.00	11.40	194.40	11.40	205.80		205.80
21	21/09/2025	-	-	-	149.00	149.00	14.90	205.80	14.90	220.70		220.70
22	22/09/2025	141.00	-	-	-	141.00	14.10	220.70	14.10	234.80		234.80
23	23/09/2025	146.00	-	-	-	146.00	14.60	234.80	14.60	249.40	74.04	249.40
24	24/09/2025	145.00	-	-	-	145.00	14.50	175.36	14.50	189.86		189.86
25	25/09/2025	144.00	-	-	-	144.00	14.40	189.86	14.40	204.26		204.26
26	26/09/2025	-	-	-	-	-	-	-	-	-		-
27	27/09/2025	-	-	-	133.00	133.00	13.30	204.26	13.30	217.56		217.56
28	28/09/2025	-	230.00	-	-	230.00	29.90	217.56	29.90	247.46		247.46
29	29/09/2025	-	-	-	135.00	135.00	13.50	247.46	13.50	260.96		260.96
30	30/09/2025	120.00	-	-	-	120.00	12.00	260.96	12.00	308.96		308.96

9th K.M. Bhopa Road, Muzaffarnagar 251001												
Details of Fuel Consumption During the Month Of aug-2025												
Sr No	Date	Paddy Husk	Baggass	Fire Wood	Coal	Total	Ash Generation (MT)	opening balance	Ash Generation (MT)	Total	Ash Disposed Qty (MT)	Closing Balance
1	01/08/2025	-	237.00	-	-	237.00	23.70	111.63	23.70	135.33		135.33
2	02/08/2025	-	235.00	-	-	235.00	23.50	135.33	23.50	158.33		158.83
3	03/08/2025	-	221.00	-	-	221.00	22.10	158.83	22.10	180.93		180.93
4	04/08/2025	127.00	-	-	-	127.00	12.70	180.93	12.70	193.63		193.63
5	05/08/2025	138.00	-	-	-	138.00	13.80	193.63	13.80	207.43		207.63
6	06/08/2025	142.00	-	-	-	142.00	14.20	207.43	14.20	221.63		221.63
7	07/08/2025	-	-	-	81.00	81.00	8.10	221.63	8.10	229.73	74.02	155.71
8	08/08/2025	-	-	-	150.00	150.00	15.00	155.71	15.00	170.71	74.03	96.68
9	09/08/2025	-	-	-	113.00	113.00	11.30	96.68	11.30	107.98		107.98
10	10/08/2025	-	-	-	152.00	152.00	15.20	107.98	15.20	123.18		123.18
11	11/08/2025	-	228.00	-	-	228.00	22.80	123.18	22.80	145.98	74.07	71.91
12	12/08/2025	-	-	-	121.00	121.00	12.10	71.91	12.10	84.01		84.01
13	13/08/2025	-	-	-	134.00	134.00	13.40	84.01	13.40	97.41		97.41
14	14/08/2025	-	-	-	106.00	106.00	10.60	97.41	10.60	108.01		108.01
15	15/08/2025	-	-	-	-	-	-	-	-	-		-
16	16/08/2025	-	-	-	-	-	-	-	-	-		-
17	17/08/2025	-	-	-	131.00	131.00	13.10	121.11	13.10	121.11		121.11
18	18/08/2025	-	-	-	117.00	117.00	11.70	132.81	11.70	132.81		132.81
19	19/08/2025	-	-	-	137.00	137.00	13.70	146.51	13.70	146.51		146.51
20	20/08/2025	129.00	-	-	-	129.00	12.90	159.41	12.90	159.41		159.41
21	21/08/2025	-	-	-	135.00	135.00	13.50	172.91	13.50	172.91		172.91
22	22/08/2025	-	-	-	140.00	140.00	14.00	186.91	14.00	186.91		186.91
23	23/08/2025	-	-	-	140.00	140.00	14.00	200.91	14.00	200.91		200.91
24	24/08/2025	-	-	-	-	-	-	-	-	-		-
25	25/08/2025	-	-	-	152.00	152.00	15.20	216.11	15.20	216.11	73.03	143.08
26	26/08/2025	131.00	-	-	-	131.00	13.10	156.18	13.10	156.18		156.00
27	27/08/2025	122.00	-	-	-	122.00	12.20	168.38	12.20	168.38	74.09	94.29
28	28/08/2025	-	-	-	138.00	138.00	13.80	108.09	13.80	108.09		108.09
29	29/08/2025	132.00	-	-	-	132.00	13.20	121.29	13.20	121.29		121.29
30	30/08/2025	139.00	-	-	-	139.00	13.90	135.19	13.90	135.19		135.19
31	31/08/2025	142.0	-	-	-	142.0	14.20	149.39	14.20	149.39		149.39

9th K.M. Bhopa Road, Muzaffarnagar 251001												
Details of Fuel Consumption During the Month Of July 25												
Sr No	Date	Paddy Husk	Baggass	Fire Wood	Coal	Total	Ash Generation (MT)	opening balance	Ash Generation (MT)	Total	Ash Disposed Qty (MT)	Closing Balance
1	01/07/2025	122.00	-	-	-	122.00	12.20	244.49	12.20	256.69	74.05	182.64
2	02/07/2025	129.00	-	-	-	129.00	12.90	182.64	12.90	195.54		195.54
3	03/07/2025	96.00	-	-	-	96.00	9.60	195.54	9.60	205.14	73.03	132.11
4	04/07/2025	27.00	-	-	-	27.00	2.70	132.11	2.70	134.81		134.81
5	05/07/2025	130.00	-	-	-	130.00	13.00	134.81	13.00	147.81		147.81
6	06/07/2025	149.00	-	-	-	149.00	14.90	147.81	14.90	162.71		162.71
7	07/07/2025	126.00	-	-	-	126.00	12.60	162.71	12.60	175.31		175.31
8	08/07/2025	137.00	-	-	-	137.00	13.70	175.31	13.70	189.01	74.02	114.99
9	09/07/2025	134.00	-	-	-	134.00	13.40	114.99	13.40	128.38		128.38
10	10/07/2025	126.00	-	-	-	126.00	12.60	128.38	12.60	140.98		140.98
11	11/07/2025	131.00	-	-	-	131.00	13.10	140.98	13.10	154.08		154.08
12	12/07/2025	130.00	-	-	-	130.00	13.00	154.08	13.00	167.08		167.08
13	13/07/2025	121.00	-	-	-	121.00	12.10	167.08	12.10	179.18		179.18
14	14/07/2025	-	-	-	157.00	157.00	15.70	179.18	15.70	194.88		194.88
15	15/07/2025	-	-	-	120.00	120.00	12.00	194.88	12.00	206.88		206.88
16	16/07/2025	-	-	-	135.00	135.00	13.50	206.88	13.50	220.38		220.38
17	17/07/2025	-	-	-	129.00	129.00	12.90	220.38	12.90	233.28		233.28
18	18/07/2025	-	-	-	-	-	-	-	-	-		-
19	19/07/2025	-	-	-	-	-	-	-	-	-		-
20	20/07/2025	-	-	-	-	-	-	-	-	-		-
21	21/07/2025	-	-	-	-	-	-	-	-	-		-
22	22/07/2025	-	-	-	-	-	-	-	-	-		-
23	23/07/2025	17.00	-	-	-	17.00	1.70	233.28	1.70	234.98		234.98
24	24/07/2025	138.00	-	-	-	138.00	13.80	234.98	13.80	248.78		248.78
25	25/07/2025	134.00	-	-	-	134.00	13.40	248.78	13.40	262.18	74.06	188.12
26	26/07/2025	128.00	-	-	-	128.00	12.80	188.12	12.80	200.92		200.92
27	27/07/2025	154.00	-	-	-	154.00	15.40	200.92	15.40	216.32		216.32
28	28/07/2025	-	-	-	139.00	139.00	13.90	216.32	13.90	230.22	74.00	156.22
29	29/07/2025	128.00	-	-	-	128.00	12.80	156.22	12.80	169.02	74.09	94.93
30	30/07/2025	-	-	-	-	-	-	-	-	-		-
31	31/07/2025	-	0	0	173.00	173.00	17.30	94.33	17.30	111.63	-	111.63

**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

01.	Name of the Industry	M/s. Bindals Papers Mills Ltd.
02.	Address/Tel	8th Km., Bhopa Road, Muzaffarnagar
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Raja Gupta, J.E. Maneesh Kumar, J.R.F.
05.	Name & Designation of Industry representative	Mr. Manoj Pundir, G.M. Plant
06.	Products/By-products/Process	Writing & Printing Paper
07.	Production Capacity	Writing & Printing Paper- 300 MT/Day Lime- 170 MT/Day Captive Power Plant 15 MW & 5 MW
08.	Raw material & their consumption	Bagasse-736 MT/Day Or Wheat Straw 409 MT/Day. Wood 374 MT/Day, Filler 30 MT/Day, Waste Paper-32 MT/Day & Lime Stone- 60 MT/D, Lime Mud – 170 MT/Day
09.	Year of Commissioning	2009
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell
	Industrial	6200 KLD
	Domestic	19 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 26.08.2026
13.	Waste water generation (KL/Day)	
	Industrial	5500 KLD
	Domestic	15 KLD
14.	Waste water Treatment Facility	
	Industrial	ETP
	Domestic	Disposed through Septic Tank

*Manoj Pundir*

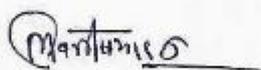
*RAJ*

15.	Details of ETP with unit wise detail	Equalization Tank, Primary Clarifier, Aeration Tank, Secondary Clarifier, DAF, Dual Media Filter, Belt Press, Sludge Drying Beds etc. R.O. System of 4400 Cum/Day Capacity Industry has Chemical Recovery Plant for disposal of generated Black Liquor for Agro Waste Pulping.
16.	Quality of effluent being discharged	Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. pH=7.56, TSS=27 mg/l, TDS=1312 mg/l, TS=1339 mg/l, BOD=16 mg/l, COD=136 mg/l
17.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent discharged through Dhandhera Drain
18.	Consent Status (Water)	Granted Upto dated 31.12.2028
19.	Treated effluent storage facility	--
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	Boiler 1x100 TPH, 1x40 TPH Lime Furnace
21.	Details of fuel and its consumption	For 100 TPH Boiler - RDF 400 MT/Day, Low Sulphur Coal/Biomass 500 MT/Day OR Low Sulphur Coal 500 MT/Day, Agro Fuel 200 MT/Day For 40 TPH Boiler (Chemical Recovery Plant) – Black Liquor 300 MT/Day Lime Kiln Furnace – Gas produced in Gasifier Plant
22.	Details of Air Pollution Control Systems and Stack detail	For 100 TPH Boiler – Dry Pulse Jet Type Filter followed by ESP with 65 M. high stack For 40 TPH Boiler – ESP with 65 M. high Stack For Lime Furnace– ESP with 48 M. high Stack
23.	Status of APCS	Operational Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameters are found within prescribed limit PM= 47.0 mg/Nm <sup>3</sup>
24.	Consent Status (Air)	Granted Upto dated 31.12.2028

*(Signature)*

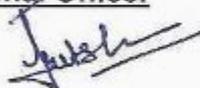
*(Signature)*  
JE

Information pertaining to hazardous waste/ solid waste		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 26.04.2027
27.	Plastic Waste Management	Industry has valid registration on extended producer responsibility portal for disposal of plastic waste, which is valid upto 05.12.2025.
28.	Status of EPR Registration	Industry has a valid registration on EPR Portal.
29.	Fly Ash Management	Industry has an agreement with the M/s Malwa Trading Co. & M/s Bulk Ash Supplier for disposed of fly ash in M/s Ambuja Cement & M/s J.K. Cement for disposed of fly ash itself
30.	<b>Overall Compliance Status</b>	<b>Complying</b>

  
 (Maneesh Kumar)  
 J.R.F.,

  
 (Raja Gupta)  
 J.E.

Regional Officer



3206

93

Bindals Papers Mills

GSTIN : 09GQCPS8548R1ZI

Mob. : 9837040681  
9997575481

# M/S BULK ASH SUPPLIERS

870/13, Bhopa Road, MUZAFFARNAGAR-251001 (Uttar Pradesh)

Date : 21.9.23

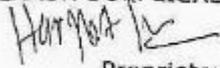
Ref. No. : .....

TO WHOM IT MAY CONCERN

This is to Certified that we are regularly buying Dry Fly Ash from April-2021 to till today from Bindals Papers Mills Limited 8th Km. Bhopa Road Muzaffarnagar (U.P) having GSTIN : 09AADCB0282B1Z6

For Bulk Ash Suppliers

For BULKASH SUPPLIERS



Proprietor

Authorized Signature

GSTIN : 09GQCPS8548R1ZI

Mob. : 9837040681  
9997575481**M/S BULK ASH SUPPLIERS**

870/13, Bhopa Road, MUZAFFARNAGAR-251001 (Uttar Pradesh)

Ref. No. : .....

Date : 11-05-2024

TO WHOM IT MAY CONCERN

This is to Certified that we are regularly buying\Lifting of Dry Fly Ash from M/s Bindals Papers Mills Limited 8th Km. Bhopa Road Muzaffarnagar (U.P) from last 3 preceding years' & supply of the same in the cement manufacturing units i.e. Ambuja Cement Ltd. Unit-Roorkee & Dadri on their demands.

For Bulk Ash Suppliers

For BULKASH SUPPLIERS

  
Proprietor

Authorized Signature

GSTIN : 09AAHHJ1767L1ZR  
State : Uttar Pradesh State Code : 09

# MALWA TRADING COMPANY

Khasra No. 376, Bhopa Road, MUZAFFARNAGAR-251001 (Uttar Pradesh)  
Mobl : 9837040681

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Ref No.

Date. 11.05.2024

TO WHOM IT MAY CONCERN

This is to Certified that we are regularly buying\Lifting of Dry Fly Ash from M/s Bindals Papers Mills Limited 8th Km, Bhopa Road Muzaffarnagar (U.P) from March-2024 to till Date & supply of the same in the cement manufacturing units i.e. Ambuja Cement Ltd. Unit-Roorkee & Dadri on their demands.

For Malwa Trading Co.



Authorized Signature



JK Cement Works, Aligarh

A unit of JK Cement Ltd.

CIN: L17229UP1994PLC017199

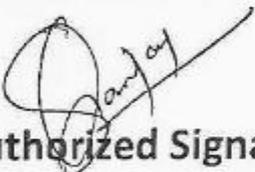
Aligarh - Kasimpur Road, Village : Satha,  
Pargana - Morthal, Tehsil : Koli,  
Distt. Aligarh-202 127, INDIA

www.jkcement.com

## TO WHOM IT MAY CONCERN

This is to Certified that we are regularly buying DRY Fly Ash from July-2021 to till today from Bindals Papers Mills Limited 8<sup>th</sup> Km. Bhopa Road Muzaffarnagar (U.P.) having GSTIN 09AADCBC0282B1Z6.

J.K. Cement Works Aligarh

  
Authorized Signature



Corporate Office

Padam Tower, 19, DDA Community Centre,  
Okhla Phase I, New Delhi - 110020, India  
☎ +91-11-49220000  
✉ admin.padamtower@jkcement.com  
🌐 www.jkcement.com



**JK SUPER  
CEMENT**  
BUILD SAFE

Manufacturing Units at  
Kumbhaya, Mangrol, Orissa (Rajasthan) ; Muddapur (Karnataka)  
Thripit (Naryani) (Karnataka) ; Aligarh (U.P.) ; Balasore (Odisha)

JK CEMENT  
**WallMax X**  
White Cement Wall Putty



Registered Office : Kaila Tower, Kanpur - 206001, U.P., India. ☎ +91-512-2371478 to 85 ☎ 91-512-2399854 🌐 www.jkcement.com

# Bindals Papers Mills Limited

## Fly Ash Mass Balance Chart

Month	Fly Ash Generation (MT)	Fly Ash Disposal (MT)	Closing Balance
April - 2025	4455.000	4455.000	0
May - 2025	4157.220	4157.220	0
June - 2025	4236.320	4236.320	0
July - 2025	2568.130	2568.130	0
August - 2025	4266.380	4266.380	0
September - 2025	1760.940	1760.940	0
Total Weight	21443.99	21443.99	0

For Bindals Papers Mills Limited



*(Signature)*

Manoj Pundir

GM (R&D, Q.C, CS & EHS)



Invoice No	Invoice Date	Bill to Party GST	Bill to Party Name	HSN Code Desc	Billed Qty	Weight/Unit	Taxable Value	CGST Amount	SGST Amount	Invoice Value	Truck No
2520103604	9/1/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	43,090.000	KG	4,309.00	107.73	107.73	4,524.00	PB23M9785
2520103605	9/1/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	36,640.000	KG	3,664.00	91.60	91.60	3,847.00	HR56C1522
2520103611	9/1/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	32,160.000	KG	3,216.00	60.40	60.40	3,377.00	HR56C3485
2520103618	9/1/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	34,580.000	KG	3,458.00	66.45	66.45	3,631.00	HR56B6095
2520103631	9/1/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	35,060.000	KG	3,506.00	69.65	69.65	3,765.00	HR56B9953
2520103632	9/2/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	32,690.000	KG	3,269.00	81.73	81.73	3,432.00	PB23M9381
2520103634	9/2/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	31,700.000	KG	3,170.00	79.25	79.25	3,329.00	PB23M9585
2520103615	9/20/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	34,340.000	KG	3,434.00	95.85	95.85	3,608.00	HR56B3147
2520103616	9/20/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	33,070.000	KG	3,307.00	82.68	82.68	3,472.00	HR56B6156
2520103651	9/16/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	42,960.000	KG	4,296.00	107.40	107.40	4,511.00	HR38AE3481
2520103652	9/16/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	39,580.000	KG	3,958.00	98.95	98.95	4,156.00	NL01AG9390
2520103657	9/17/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	36,260.000	KG	3,626.00	90.55	90.55	3,807.00	PB13S57095
2520103658	9/17/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	39,170.000	KG	3,917.00	97.93	97.93	4,113.00	HR58D5981
2520103672	9/18/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	42,380.000	KG	4,238.00	105.95	105.95	4,490.00	PB23T3681
2520103692	9/19/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	41,990.000	KG	4,199.00	104.88	104.88	4,409.00	PB23M9781
2520103693	9/19/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	43,310.000	KG	4,331.00	108.28	108.28	4,548.00	HR58B5381
2520103696	9/20/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	38,230.000	KG	3,823.00	95.50	95.50	4,014.00	HR58C4361
2520103642	9/20/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	33,840.000	KG	3,384.00	84.50	84.50	3,553.00	HR38AE3895
2520103656	9/21/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	41,290.000	KG	4,129.00	103.23	103.23	4,335.00	PB23T3681
2520103679	9/22/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	40,440.000	KG	4,044.00	101.10	101.10	4,246.00	PB23M7061
2520103685	9/22/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	38,510.000	KG	3,851.00	96.28	96.28	4,044.00	HR59C9865
2520103695	9/22/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	35,420.000	KG	3,542.00	88.55	88.55	3,719.00	PB23M9285
2520103692	9/23/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	33,740.000	KG	3,374.00	84.35	84.35	3,543.00	PB13BM3581
2520104001	9/23/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	31,910.000	KG	3,191.00	79.78	79.78	3,351.00	HR58B1163
2520104008	9/24/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	37,360.000	KG	3,736.00	93.40	93.40	3,923.00	PB23M92761
2520104009	9/24/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	46,540.000	KG	4,654.00	116.35	116.35	4,887.00	HR38AG1061
2520104024	9/25/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	40,760.000	KG	4,076.00	101.80	101.80	4,280.00	HR59B9065
2520104015	9/25/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	42,370.000	KG	4,237.00	105.93	105.93	4,449.00	PB23M7081
2520104026	9/25/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	31,140.000	KG	3,114.00	77.85	77.85	3,270.00	HR58B3675
2520104030	9/25/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	32,980.000	KG	3,298.00	82.48	82.48	3,464.00	PB23T4501
2520104042	9/26/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	36,730.000	KG	3,673.00	91.83	91.83	3,857.00	PB23T3681
2520104079	9/26/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	35,310.000	KG	3,531.00	88.28	88.28	3,708.00	PB23M9781
2520104024	9/26/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	41,810.000	KG	4,181.00	104.53	104.53	4,390.00	PB23T3581
2520104062	9/26/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	31,320.000	KG	3,132.00	78.30	78.30	3,289.00	PB13BM5531
2520104062	9/26/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	35,680.000	KG	3,568.00	89.20	89.20	3,746.00	PB13BM7081
2520104079	9/26/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	47,130.000	KG	4,713.00	117.63	117.63	4,949.00	PB23M9785
2520104076	9/27/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	37,170.000	KG	3,717.00	92.93	92.93	3,903.00	HR38AE3265
2520104079	9/28/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	34,950.000	KG	3,495.00	87.38	87.38	3,670.00	HR38AD9181
2520104080	9/28/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	34,390.000	KG	3,439.00	85.98	85.98	3,611.00	PB13BM6481
2520104081	9/28/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	27,220.000	KG	2,722.00	68.05	68.05	2,856.00	PB13BM1581
2520104082	9/28/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	32,690.000	KG	3,269.00	81.73	81.73	3,432.00	HR56C9681
2520104058	9/28/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	32,530.000	KG	3,253.00	81.33	81.33	3,416.00	PB13BM7081
2520104104	9/28/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	35,650.000	KG	3,565.00	89.13	89.13	3,743.00	HR38AD8481
2520104105	9/28/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	40,220.000	KG	4,022.00	100.55	100.55	4,223.00	HR56C0681
2520104137	9/30/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	33,410.000	KG	3,341.00	83.53	83.53	3,506.00	HR56C3485
2520104136	9/30/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	30,440.000	KG	3,044.00	76.10	76.10	3,196.00	HR56C9681
2520104141	9/30/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	35,230.000	KG	3,523.00	88.08	88.08	3,699.00	PB13BM7081
2520104147	9/30/2025	09AAHHU1767L1ZR	MALWA TRADING CO	FLY ASH WASTE OF COAL	34,740.000	KG	3,474.00	86.85	86.85	3,646.00	HR56C9685
					1,780,940.000		176,094.00	4,402.47	4,402.47	184,901.00	

Invoice No.	Invoice Date	Bill to Party GST	Bill to Party Name	HSN Codes Desc	Weight Unit	Taxable Value	CGST Amount	SGST Amount	Invoice Value	Track No.
2520102882	8/1/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,236.00	105.90	105.90	4,448.00	PB23M9285
2520102885	8/1/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,686.00	92.15	92.15	3,870.00	PB13BM6591
2520102905	8/1/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,159.00	103.98	103.98	4,367.00	HR56B84178
2520102908	8/2/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,071.00	76.78	76.78	3,225.00	HR59C0161
2520102909	8/2/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,051.00	101.28	101.28	4,254.00	HR56B88784
2520102910	8/2/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,534.00	89.35	89.35	3,711.00	HR59C0161
2520102928	8/2/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,853.00	96.33	96.33	4,046.00	HR59C1061
2520102930	8/3/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,028.00	100.65	100.65	4,227.00	PB23M9285
2520102931	8/3/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,240.00	108.00	108.00	4,452.00	PB23M9781
2520102938	8/3/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,226.00	105.65	105.65	4,437.00	HR38AE3481
2520102948	8/4/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,337.00	83.43	83.43	3,504.00	PB13BM6481
2520102968	8/4/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,948.00	123.73	123.73	5,196.00	HR56B8671
2520102969	8/4/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,718.00	92.96	92.96	3,904.00	HR56B88784
2520102980	8/4/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,082.00	102.05	102.05	4,286.00	PB23M9781
2520102976	8/5/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,413.00	110.33	110.33	4,634.00	PB23M9285
2520102976	8/5/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,654.00	91.60	91.60	3,847.00	HR38AE2885
2520102990	8/5/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,946.00	98.65	98.65	4,143.00	HR56B8327
2520102997	8/6/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,984.00	98.60	98.60	4,183.00	HR38AE3481
2520102998	8/6/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,949.00	98.73	98.73	4,146.00	HR56B8794
2520103017	8/6/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,455.00	111.38	111.38	4,678.00	HR56B9665
2520103027	8/7/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,746.00	93.65	93.65	3,933.00	HR56B9073
2520103032	8/7/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,561.00	89.03	89.03	3,739.00	PB23M6285
2520103053	8/8/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,396.00	109.90	109.90	4,616.00	HR56B4178
2520103054	8/8/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,789.00	94.20	94.20	3,956.00	HR36C6981
2520103065	8/8/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,643.00	91.08	91.08	3,825.00	PB23M7081
2520103071	8/8/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,097.00	102.43	102.43	4,302.00	PB23M6781
2520103078	8/8/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,818.00	120.45	120.45	5,059.00	HR56B6371
2520103094	8/10/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,702.00	92.55	92.55	3,867.00	HR56C0681
2520103099	8/11/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,869.00	96.73	96.73	4,067.00	PB23T3681
2520103106	8/11/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,405.00	110.13	110.13	4,625.00	PB23M7081
2520103116	8/11/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,309.00	107.73	107.73	4,524.00	HR56B8392
2520103122	8/12/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,247.00	81.18	81.18	3,409.00	HR38AG3181
2520103134	8/12/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,676.00	91.90	91.90	3,860.00	PB23M9781
2520103149	8/13/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,156.00	103.90	103.90	4,364.00	HR56B8685
2520103150	8/13/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,348.00	83.70	83.70	3,515.00	PB13BM6381
2520103151	8/13/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,022.00	100.55	100.55	4,223.00	HR56B8794
2520103170	8/14/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,762.00	94.05	94.05	3,950.00	HR56B9524
2520103175	8/14/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,146.00	103.65	103.65	4,353.00	PB23M9285
2520103176	8/14/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,856.00	96.40	96.40	4,049.00	HR56C8685
2520103181	8/15/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,790.00	94.75	94.75	3,980.00	NL01AG6466
2520103192	8/15/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,782.00	94.55	94.55	3,971.00	HR56B8327
2520103212	8/16/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,638.00	90.95	90.95	3,820.00	HR38AE3481
2520103217	8/16/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,661.00	91.26	91.26	3,834.00	PB23T3961
2520103219	8/16/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,426.00	110.70	110.70	4,649.00	PB23M9781
2520103220	8/16/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,931.00	98.26	98.26	4,128.00	HR50D0681
2520103225	8/17/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,311.00	107.76	107.76	4,627.00	HR56B8658
2520103231	8/18/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	4,046.00	101.20	101.20	4,250.00	HR56D9981
2520103237	8/18/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,460.00	86.50	86.50	3,633.00	HR56C9481
2520103239	8/18/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,210.00	80.25	80.25	3,371.00	HR38AG4881
2520103251	8/16/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,343.00	83.68	83.68	3,510.00	PB23T2581
2520103225	8/17/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	KG	3,960.00	99.00	99.00	4,158.00	HR56D5981

2520103227	8/17/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	40,740.00	101.65	101.85	4,278.00	4,278.00	HR58C12661
2520103242	8/18/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	34,910.00	86.53	86.53	3,634.00	3,634.00	HR58C1433
2520103243	8/18/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	48,180.00	120.45	120.45	5,069.00	5,069.00	HR58B8885
2520103246	8/18/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	41,250.00	103.13	103.13	4,331.00	4,331.00	HR58C9785
2520103254	8/18/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	38,640.00	91.80	91.80	3,847.00	3,847.00	HR59C4085
2520103261	8/19/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	38,820.00	92.05	92.05	3,855.00	3,855.00	HR58C13681
2520103262	8/19/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	42,540.00	105.35	105.35	4,457.00	4,457.00	HR58C1466
2520103268	8/20/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	46,380.00	115.43	115.43	4,860.00	4,860.00	HR58C1496
2520103278	8/20/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	39,000.00	97.50	97.50	4,055.00	4,055.00	HR58C1481
2520103304	8/20/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	43,970.00	109.93	109.93	4,617.00	4,617.00	HR58C1481
2520103313	8/20/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	40,920.00	102.30	102.30	4,257.00	4,257.00	HR58C13681
2520103320	8/21/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	38,710.00	96.76	96.76	4,065.00	4,065.00	HR58C12581
2520103352	8/22/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	44,400.00	111.00	111.00	4,662.00	4,662.00	HR58C13681
2520103353	8/22/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	32,640.00	81.60	81.60	3,427.00	3,427.00	HR58C4681
2520103365	8/22/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	35,150.00	87.88	87.88	3,691.00	3,691.00	HR58C13681
2520103370	8/23/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	41,610.00	104.03	104.03	4,369.00	4,369.00	HR58C13681
2520103371	8/23/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	37,110.00	92.76	92.76	3,897.00	3,897.00	HR58C1561
2520103385	8/23/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	41,080.00	102.70	102.70	4,313.00	4,313.00	HR58C14681
2520103388	8/24/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	38,230.00	95.56	95.56	4,014.00	4,014.00	HR58C14681
2520103396	8/24/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	39,470.00	98.66	98.66	4,144.00	4,144.00	HR58C14681
2520103397	8/24/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	40,730.00	101.83	101.83	4,277.00	4,277.00	HR58C14681
2520103398	8/24/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	42,610.00	106.53	106.53	4,474.00	4,474.00	HR58C14681
2520103403	8/24/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	37,950.00	94.86	94.86	3,985.00	3,985.00	HR58C4465
2520103417	8/25/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	31,660.00	79.15	79.15	3,324.00	3,324.00	HR58C14681
2520103418	8/25/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	36,750.00	91.88	91.88	3,859.00	3,859.00	HR58C14681
2520103419	8/25/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	36,180.00	90.45	90.45	3,789.00	3,789.00	HR58C1822
2520103427	8/25/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	32,160.00	80.40	80.40	3,377.00	3,377.00	HR58C14681
2520103444	8/26/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	36,750.00	91.88	91.88	3,859.00	3,859.00	HR58C14681
2520103445	8/26/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	38,200.00	95.60	95.60	4,011.00	4,011.00	HR58C4465
2520103446	8/26/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	34,540.00	86.35	86.35	3,627.00	3,627.00	HR58C1561
2520103448	8/26/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	39,640.00	99.60	99.60	4,163.00	4,163.00	HR58C14681
2520103449	8/26/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	36,330.00	90.83	90.83	3,815.00	3,815.00	HR58C14681
2520103468	8/26/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	40,090.00	100.23	100.23	4,209.00	4,209.00	HR58C14681
2520103476	8/27/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	42,120.00	105.30	105.30	4,423.00	4,423.00	HR58C1922
2520103477	8/27/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	36,010.00	90.63	90.63	3,781.00	3,781.00	HR58C1922
2520103504	8/28/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	39,980.00	96.50	96.50	4,196.00	4,196.00	HR58C14681
2520103505	8/28/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	43,260.00	108.15	108.15	4,542.00	4,542.00	HR58C1922
2520103506	8/28/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	37,840.00	94.60	94.60	3,973.00	3,973.00	HR58C1285
2520103508	8/28/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	33,080.00	82.73	82.73	3,474.00	3,474.00	HR58C1147
2520103509	8/28/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	40,170.00	100.43	100.43	4,218.00	4,218.00	HR58C14681
2520103541	8/29/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	37,570.00	93.93	93.93	3,945.00	3,945.00	HR58C13681
2520103542	8/29/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	34,020.00	85.05	85.05	3,572.00	3,572.00	HR58C17681
2520103552	8/29/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	36,670.00	96.68	96.68	4,060.00	4,060.00	HR58C1561
2520103553	8/29/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	35,190.00	87.98	87.98	3,695.00	3,695.00	HR58C1922
2520103554	8/29/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	42,300.00	105.75	105.75	4,442.00	4,442.00	HR58C14681
2520103555	8/29/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	42,490.00	106.23	106.23	4,461.00	4,461.00	HR58C14681
2520103556	8/29/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	40,320.00	100.80	100.80	4,234.00	4,234.00	HR58C13681
2520103559	8/30/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	38,100.00	95.25	95.25	4,001.00	4,001.00	HR58C14681
2520103560	8/30/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	44,240.00	110.60	110.60	4,645.00	4,645.00	HR58C14681
2520103574	8/30/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	48,220.00	120.55	120.55	5,063.00	5,063.00	HR58C14681
2520103582	8/31/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	43,740.00	109.35	109.35	4,593.00	4,593.00	HR58C14681

2520103503	8/31/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	30,380.000	KG	3,038.00	75.95	3,190.00	HR5800395
2520103504	8/31/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	38,530.000	KG	3,553.00	96.33	4,046.00	NLDTAG9069
2520103505	8/31/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	37,300.000	KG	3,730.00	93.25	3,917.00	HR5803481
2520103500	8/31/2025	09AAHHJ1767L1ZR	MALWA TRADING CO.	FLY ASH WASTE OF COAL	43,350.000	KG	4,335.00	108.38	4,562.00	PG23M8781
					4,286,380.000		428,638.00	10,665.19	10,668.19	447,972.00

**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

01.	Name of the Industry	M/s. Tehri Pulp & Paper Ltd. (Unit-1)
02.	Address/Tel	9th Km., Bhopa Road, Muzaffarnagar
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Kunwar Santosh Kumar, A.E.E. Sandhya Sharma, J.E.
05.	Name & Designation of Industry representative	Mr. Sachin Agarwal, Director
06.	Products/By-products/Process	Kraft Paper
07.	Production Capacity	Kraft Paper- 250 MT/Day Captive Power Plant – 8.0 MW (Presently operational on Waste Paper Based Only)
08.	Raw material & their consumption	Waste Paper-250 MT/Day Wheat Straw OR Bagasse 150 MT/Day
09.	Year of Commissioning	1997
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell
	Industrial	1800 KLD
	Domestic	10 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 30.03.2027
13.	Waste water generation (KL/Day)	
	Industrial	1300 KLD
	Domestic	5 KLD
14.	Waste water Treatment Facility	
	Industrial	ETP
	Domestic	Disposed through Septic Tank
15.	Details of ETP with unit wise detail	Equalization Tank, Hillscreen, Sedicell, Primary Clarifier, Aeration Tank, Secondary Clarifier, Tube Settler, Dual Media Filter, Belt Press etc. Black liquor generated from Agro Waste Pulping

*Signature*  
JE

*Santosh*  
(AEE)

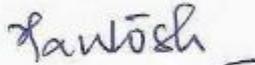
		disposed through Chemical Recovery Plant of M/s. Bindals Papers Mills Ltd., Bhopa Road, Muzaffarnagar.
16.	Quality of effluent being discharged	Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. pH=7.61, TSS=27 mg/l, TDS=1025 mg/l, TS=1052 mg/l, BOD=14 mg/l, COD=96 mg/l
17.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent discharged through Dhandhera Drain
18.	Consent Status (Water)	Granted Upto dated 31.12.2028
19.	Treated effluent storage facility	NA
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	Boiler 1x52 TPH, 1x14 TPH
21.	Details of fuel and its consumption	For 52 TPH Boiler - RDF 700 MT/Day and Low Sulphur Coal/Biomass 250 MT/Day For 14 TPH Boiler - Low Sulphur Coal/Biomass 400 MT/Day (Not Operational)
22.	Details of Air Pollution Control Systems and Stack detail	For 52 TPH Boiler - Dry Pulse Jet Type Filter, ESP with 60 M. high Stack For 14 TPH Boiler - Multi Cyclone Dust Collector, Wet Scrubber with 30 M. high Stack
23.	Status of APCS	52 TPH Boiler found Operational Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameters are found within prescribed limit PM= 50.20 mg/Nm <sup>3</sup>
24.	Consent Status (Air)	Granted Upto dated 31.12.2028
<b>Information pertaining to hazardous waste/ solid waste</b>		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 02.08.2027.

*[Handwritten Signature]*  
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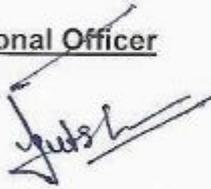
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27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.0 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Dew Resource Management Pvt. Ltd. Muzaffarnagar).
28.	Status of EPR Registration	Industry has a valid registration on EPR portal.
29.	Fly Ash Management	Industry has an agreement with the M/s Bulk Ash Supplier, Bhopa Road, Muzaffarnagar in cement plant on an average 3.0 MT/Day
30.	<b>Overall Compliance Status</b>	<b>Complying</b>

  
(Sandhya Sharma)  
J.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

Regional Officer



**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

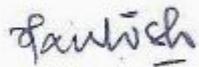
01.	Name of the Industry	M/s. Tehri Pulp & Paper Ltd. (Unit-2)
02.	Address/Tel	9th Km., Bhopa Road, Muzaffarnagar
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Kunwar Santosh Kumar, A.E.E. Sandhya Sharma, J.E.
05.	Name & Designation of Industry representative	Mr. Sachin Agarwal, Director
06.	Products/By-products/Process	Kraft Paper
07.	Production Capacity	Kraft Paper-350 MT/Day
08.	Raw material & their consumption	Waste Paper, Caustic, Rozin Alum
09.	Year of Commissioning	2008
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell
	Industrial	1190 KLD
	Domestic	10 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 01.03.2026
13.	Waste water generation (KL/Day)	
	Industrial	700 KID
	Domestic	6 KLD
14.	Waste water Treatment Facility	
	Industrial	ETP
	Domestic	Disposed through Septic Tank
15.	Details of ETP with unit wise detail	Equalization Tank, Sedicell, Primary Clarifier, Aeration Tank, Secondary Clarifier, Dual Media Filter, Sludge Drying Beds and Belt Press etc.
16.	Quality of effluent being discharged	Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. pH=7.74, TSS=23 mg/l, TDS=995 mg/l, TS=1018 mg/l, BOD=12 mg/l, COD=96 mg/l
17.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent discharged through Dhandhera Drain

*S. K. J.E.*

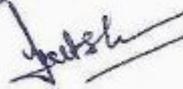
*Kunwar Santosh Kumar*  
(A.E.E.)

18.	Consent Status (Water)	Granted Upto dated 31.12.2026
19.	Treated effluent storage facility	NA
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	Steam taken from its sister concern (Unit-1)
21.	Details of fuel and its consumption	NA
22.	Details of Air Pollution Control Systems and Stack detail	NA
23.	Status of APCS	NA
24.	Consent Status (Air)	Granted Upto dated 31.12.2026
<b>Information pertaining to hazardous waste/ solid waste</b>		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 26.07.2027.
27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.0 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Dew Resource Management Pvt. Ltd. Muzaffamagar).
28.	Status of EPR Registration	Industry has a valid registration on EPR portal.
29.	<b>Overall Compliance Status</b>	<b>Complying</b>

  
(Sandhya Sharma)  
J.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

Regional Officer



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उत्तर प्रदेश UTTAR PRADESH

GP 885300



**ASH SUPPLY AGREEMENT**

Between

**Malwa Trading Company (First Party)**

and

**Tehri Pulp and Paper Limited (Second Party)**

For Malwa Trading Company

*Jagdeep Singh*  
Proprietor

This Supply Agreement ("Agreement") is made at Muzaffarnagar(U.P.) on 1st day of July 2025 (01.07.2025).



PRERNA TYAGI

Tehri Pulp & Paper Ltd.



**Malwa Trading Company, Khasra No. 376, Bhopa Road, Muzaffarnagar, (U.P.)** a Company having its registered office at 376, Bhopa Road, Muzaffarnagar-251001(India), hereinafter referred to as "**Malwa Trading Company**", (which expression shall unless it be repugnant to the context or meaning thereof, be deemed to mean and include its affiliates, successors-in- interest and permitted assigns) of the **FIRST PART**;

And

**Tehri Pulp and Paper Limited, 9 KM Stone, Bhopa Road, Muzaffarnagar, (U.P.)** having its registered office at **216, Agarwal Prestige Mall, Plot No. 02, Community Centre, Rani Bagh, Pitampura, New Delhi-110034** which expression shall, unless repugnant to the meaning or context thereof, include its successors and assigns of the **SECOND PARTY**.

#### WHEREAS

- A. **Malwa Trading Company** is a trading firm and engaged in the business of supply and sale of dry fly ash in different cement plants by using closed body bulkers on their demands.
- B. **Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY)** is undertaking to supply ash (hereinafter referred to as "**Waste**"), in various states across India, and is desirous of delivering this ash to Different cement plants through **Malwa Trading Company** by using closed body bulkers.

**Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY)** hereby specifically agrees and confirms that ash supplied in cement plants on their demands, **Malwa Trading Company** will be only carried out its own through bulkers



**Malwa Trading Company** will issue the ash lifting certificate mentioning the name of **Tehri Pulp and Paper Ltd (SECOND PARTY)**.

#### 2 Terms and Termination:

This Agreement shall be valid and binding from the date of its execution till two (02) year of its execution. The Parties may mutually agree to extend the period of this Agreement by such additional period as they may deem fit.

For Malwa Trading Company



For Tehri Pulp & Paper Ltd.



### 3 Termination

This Agreement can be terminated by **Malwa Trading Company**, by giving 15 days' notice period.

Parties may terminate the Agreement after giving a notice in writing of Sixty (60) days to the other Party of its intention to terminate the Agreement.

### 4 Commercial Terms

All commercial terms as applicable in this agreement will be settled between **Malwa Trading Company** and **Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY)**.

**M/s Malwa Trading Company, Bhopa Road, Muzaffarnagar** shall organize to transport the fly ash to different **Cement's Plants**

### 5 Force Majeure

The Parties hereby agree that in the event performance, in whole or in part, of any obligation under this Agreement, by any Party hereto, is prevented by circumstances or events that are beyond the reasonable control of such Party, or by causes against which the Party could not reasonably make provision (including but not limited to acts of God, strike or lockout, fire, explosion, shutdown of Cement Plants for any reason, failure of essential means of transportation or communication, riots, insurrections, tidal waves, flood, earthquakes, industrial disturbance, inevitable accidents, war (undeclared or declared), embargoes, blockages, legal restrictions or governmental restrictions and the like), pandemic, epidemic, the Party who is prevented from performing shall be excused from performing for a reasonable period of time, taking into account the cause and its duration (or potential duration).

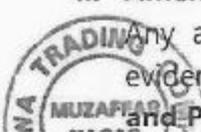


### 6 Miscellaneous

**Entire Agreement**  
This Agreement constitutes the entire agreement between the parties and includes all promises and representations, express or implied, and supersedes all other prior agreements and representations, written or oral, between the Parties relating to the subject matter hereof. Anything which is not constituted in this instrument is not part of this Agreement.

### ii. Amendments

Any amendment of any provision of this Agreement shall be effective if evidenced in writing and signed by both **Malwa Trading Company** and **Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY)**.



### iii. Further Assurance

Each Party shall promptly take such actions and execute such documents as are necessary to give full effect to the rights of the other Party contained in and/or contemplated by this Agreement.

### iv. Rights Cumulative

The rights, powers, privileges and remedies provided in this Agreement are cumulative and are not exclusive of any rights, powers, privileges or remedies provided by law or otherwise.

### v. Assignment

**Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY)** shall not assign or transfer their rights or obligations under this Agreement without the written consent of **Malwa Trading Company**. Notwithstanding anything contained herein, no consent of **Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY)** shall be required for an assignment by **Bulk Ash Supplier** to any third party.

### vi. Indemnification:

**Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY)** agrees and undertakes to indemnify **Bulk Ash Supplier** for any liability, claims, legal actions against **Bulk Ash Supplier** or any of its directors or employees, arising out of any negligent action or willful misconduct of **Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY)**.

**Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY)** also agrees to indemnify **Malwa Trading Company** and its directors or employees, from and against all losses, actions, proceedings, claims, demands, costs, wards, and damages however arising, directly or indirectly, as a result of breach of this Agreement due to action or inaction.



For Malwa Trading Company

Jaydeep Singh  
Proprietor



For Tehri Pulp & Paper Ltd.

Director



IN WITNESS WHEREOF, the parties hereto have executed this Agreement as of the day and year first above written.

For Tehri Pulp and Paper Limited  
(SECOND PARTY)

Name: Sachin Agarwal

For Tehri Pulp & Paper Ltd  
*[Signature]*  
Director  


(Signature & Stamp)

Witnesses 1:

Name: Kishor Kumar Gupta  
H. No. 59, Lal Bagh, Gandhi Colony  
Lane No. 6, Muzaffarnagar, (UP)

*[Signature]*  
(Signature)

Witnesses 2:

Name: Sunil Kumar  
H. No. 58, Lal Bagh, Gandhi Colony  
Lane No. 6, Muzaffarnagar, (UP)

*[Signature]*  
(Signature)



For Malwa Trading Company

For Malwa Trading Company

*[Signature]*  
Proprietor

Name: Kuldeep Singh/Jagdeep Singh



NOTARY

(Signature & Stamp)

- [Signature]*  
1. SUSHEEL KUMARS / O T.C. SHARMA  
314 AHAD PURS MUZAFFAR NAGAR (UP)

Tehri Pulp & Paper Ltd.  
*[Signature]*  
Sachin Agarwal

PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR

01/7/25

Identified by  
*[Signature]*





**Bulk Ash Supplier, 870/13, Bhopa Road, Muzaffarnagar, (U.P.)** a Company having its registered office at 870/13, Bhopa Road, Muzaffarnagar-251001(India), hereinafter referred to as "**Bulk Ash Supplier**", (which expression shall unless it be repugnant to the context or meaning thereof, be deemed to mean and include its affiliates, successors-in-interest and permitted assigns) of the **FIRST PART**;

And

**Tehri Pulp and Paper Limited, 9 KM Stone, Bhopa Road, Muzaffarnagar, (U.P.)** having its registered office at 216, Agarwal Prestige Mall, Plot No. 02, Community Centre, Rani Bagh, Pitampura, New Delhi-110034 which expression shall, unless repugnant to the meaning or context thereof, include its successors and assigns of the **SECOND PARTY**.

**WHEREAS**

- A. **Bulk Ash Supplier** is a trading firm and engaged in the business of supply and sale of dry fly ash in different cement plants by using closed body bulkers on their demands.
- B. **Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY)** is undertaking to supply ash (hereinafter referred to as "**Waste**"), in various states across India, and is desirous of delivering this ash to Different cement plants through **Bulk Ash Supplier** by using closed body bulkers.

**Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY)** hereby specifically agrees and confirms that ash supplied in cement plants on their demands, **Bulk Ash Supplier** will be only carried out its own through bulkers



Certification

**Bulk Ash Supplier** will issue the ash lifting certificate mentioning the name of **Tehri Pulp and Paper Ltd (SECOND PARTY)**.

**2 Terms and Termination:**

This Agreement shall be valid and binding from the date of its execution till two (02) year of its execution. The Parties may mutually agree to extend the period of this Agreement by such additional period as they may deem fit.

For Tehri Pulp & Paper Ltd.

*[Signature]*  
Director

**P. KERNA TIAGI**  
NOTARY  
MUZAFFARNAGAR

For BULKASH SUPPLIERS

*[Signature]*  
Proprietor

3 AUG 2023

**3 Termination**

This Agreement can be terminated by **Bulk Ash Supplier**, by giving 15 days' notice period.

Parties may terminate the Agreement after giving a notice in writing of Sixty (60) days to the other Party of its intention to terminate the Agreement.

**4 Commercial Terms**

All commercial terms as applicable in this agreement will be settled between **Bulk Ash Supplier** and **Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY)**.

**M/s Bulk Ash Supplier, Bhopa Road, Muzaffarnagar** shall organize to transport the fly ash to different **Cement's Plants**

**5 Force Majeure**

The Parties hereby agree that in the event performance, in whole or in part, of any obligation under this Agreement, by any Party hereto, is prevented by circumstances or events that are beyond the reasonable control of such Party, or by causes against which the Party could not reasonably make provision (including but not limited to acts of God, strike or lockout, fire, explosion, shutdown of Cement Plants for any reason, failure of essential means of transportation or communication, riots, insurrections, tidal waves, flood, earthquakes, industrial disturbance, inevitable accidents, war (undeclared or declared), embargoes, blockages, legal restrictions or governmental restrictions and the like), pandemic, epidemic, the Party who is prevented from performing shall be excused from performing for a reasonable period of time, taking into account the cause and its duration (or potential duration).

**Miscellaneous**

**Entire Agreement**

This Agreement constitutes the entire agreement between the parties and includes all promises and representations, express or implied, and supersedes all other prior agreements and representations, written or oral, between the Parties relating to the subject matter hereof. Anything which is not constituted in this instrument is not part of this Agreement.

**ii. Amendments**

Any amendment of any provision of this Agreement shall be effective if it is evidenced in writing and signed by both **Bulk Ash Supplier** and **Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY)**.



For Tehri Pulp & Paper Ltd.

*[Signature]*

Director

**PRERNA TYAGI**  
NOTARY  
MUZAFFARNAGAR

For BULKASH SUPPLIERS

*[Signature]*

Proprietor

**3 AUG 2023**

NOTARY

NOTARY

NOTARY

NOTARY

NOTARY

NOTARY

NOTARY

NOTARY

iii. Further Assurance

Each Party shall promptly take such actions and execute such documents as are necessary to give full effect to the rights of the other Party contained in and/or contemplated by this Agreement.

iv. Rights Cumulative

The rights, powers, privileges and remedies provided in this Agreement are cumulative and are not exclusive of any rights, powers, privileges or remedies provided by law or otherwise.

v. Assignment

Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY) shall not assign or transfer their rights or obligations under this Agreement without the written consent of Bulk Ash Supplier. Notwithstanding anything contained herein, no consent of Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY) shall be required for an assignment by Bulk Ash Supplier to any third party.

vi. Indemnification:

Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY) agrees and undertakes to indemnify Bulk Ash Supplier for any liability, claims, legal actions against Bulk Ash Supplier or any of its directors or employees, arising out of any negligent action or willful misconduct of Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY).

Tehri Pulp and Paper Limited, Muzaffarnagar (SECOND PARTY) also agrees to indemnify Bulk Ash Supplier and its directors or employees, from and against all losses, actions, proceedings, claims, demands, costs, wards, and damages however arising, directly or indirectly, as a result of breach of this Agreement due to action or inaction.



For Tehri Pulp & Paper Ltd

*[Signature]*

Director

PREENA TYAGI  
NOTARY  
MUZAFFARNAGAR

For BULKASH SUPPLIERS

*[Signature]*  
Proprietor

- 3 AUG 2023

IN WITNESS WHEREOF, the parties hereto have executed this Agreement as of the day and year first above written.

For Tehri Pulp and Paper Limited  
(SECOND PARTY)

For Bulk Ash Supplier

Name: Sachin Agarwal

Name: Kuldeep Singh/Jagdeep Singh

For Tehri Pulp & Paper Ltd.

For BULKASH SUPPLIERS

*[Signature]*

*[Signature]*

Director

Proprietor

(Signature & Stamp)

(Signature & Stamp)

Witnesses 1:

Name: Kishor Kumar Gupta  
H. No. 59, Lal Bagh, Gandhi Colony  
Lane No. 6, Muzaffarnagar, (UP)

*[Signature]*  
SUSHEEL KUMAR S/O TC SHARMA  
AHMED PURI LANE NO-2  
MUZAFFARNAGAR

(Signature)

Witnesses 2:

Name: Sunil Kumar  
H. No. 58, Lal Bagh, Gandhi Colony  
Lane No. 6, Muzaffarnagar, (UP)

*[Signature]*  
Tanuj Walia  
H.No 108, Kiran City  
Muzaffarnagar

(Signature)



*[Signature]*  
I, the undersigned, being a duly qualified Notary Public, do hereby certify that the contents of the above document are as stated by the deponent and have been read out and explained by me to the deponent and he has acknowledged the content of the document which has been read out and explained by me to the deponent free of charge.  
ATTEST: MUZAFFARNAGAR

For BULKASH SUPPLIERS

*[Signature]*

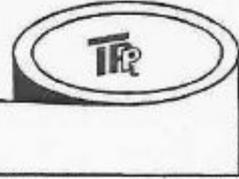
Proprietor

Identified by *[Signature]*

PRERNA TIAGI  
NOTARY  
MUZAFFARNAGAR

- 3 AUG 2023

T.I.N. : 09473100495 dt. 1.4.95  
 GSTIN No. : 09AAACT0285B1ZO  
 C.I.N. : U21022DL1993PLC119328



# TEHRI

## PULP & PAPER LIMITED

Office & Works : 9<sup>th</sup> K.M. STONE, BHOPA ROAD, MUZAFFARNAGAR-251 001  
 ☎ : 0131-2468383, 2468384, 2468385, 2468386 E-mail : accounts@tehrpaper.com

Ref. No. ....

Dated.....

TEHRI PULP & PAPER LIMITED

9TH K.M Bhopa Road, Muzaffarnagar (Unit-I)

Fly Ash Dispatch Summery From April 2025 to Sep 2025

S.no	Party Name	Weight in Kg	Weight In MT
1	BULK ASH SUPPLIERS	9840380	9840.380
2	MALWA TRADING COMPANY	2824830	2824.830
		12665210	12665.210



Regd. Office : 216, AGARWAL PRESTIGE MALL PLOT NO. 02  
 COMMUNITY CENTRE RANI BAGH, PITAMPURA, NEW DELHI - 110034



**TEHRI PULP & PAPER LIMITED**  
 9TH K.M Bhopa Road, MuzaFFarnagar (Unit-I)  
 Fly Ash Dispatch Detail From April 2025 to Sep 2025

voice No	Date	Party Name	GSTIN	Weight In	Taxable	IGST	CGST	SGST	Other	Net Amt	Bulker No
OTH/000282	15/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33580	3358.00	-	83.95	83.95	168.00	3526.00	PB23M3885
OTH/000285	17/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	38870	3887.00	-	97.18	97.18	194.00	4081.00	HR58B8794
OTH/000286	17/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	34840	3484.00	-	87.10	87.10	174.00	3658.00	PB11AU3861
OTH/000287	17/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	48200	4820.00	-	120.50	120.50	241.00	5061.00	PB11BU4681
OTH/000288	18/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	31150	3115.00	-	77.88	77.88	155.00	3271.00	PB23M3885
OTH/000289	19/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	36770	3677.00	-	91.93	91.93	184.00	3861.00	PB11AU9481
OTH/000290	19/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	35100	3510.00	-	87.75	87.75	176.00	3686.00	PB11AU9781
OTH/000291	19/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	30480	3048.00	-	76.20	76.20	152.00	3200.00	PB11AU3863
OTH/000292	20/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	35620	3562.00	-	89.05	89.05	178.00	3740.00	PB11AU3861
OTH/000293	20/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33540	3354.00	-	83.85	83.85	168.00	3522.00	PB11AU3861
OTH/000296	20/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	32580	3258.00	-	81.45	81.45	163.00	3421.00	PB11AU9781
OTH/000297	20/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	44570	4457.00	-	111.43	111.43	223.00	4680.00	HR58B3327
OTH/000298	21/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33210	3321.00	-	83.03	83.03	166.00	3487.00	PB23M3885
OTH/000299	21/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33540	3354.00	-	83.85	83.85	168.00	3522.00	PB11AU9481
OTH/000300	21/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	32620	3262.00	-	81.55	81.55	163.00	3425.00	PB11AU9781
OTH/000301	21/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	25330	2533.00	-	63.33	63.33	127.00	2660.00	PB11AU3863
OTH/000302	22/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	34300	3430.00	-	84.73	84.73	169.00	3558.00	PB11AU3861
OTH/000303	22/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	35110	3511.00	-	85.75	85.75	172.00	3602.00	PB11AU9681
OTH/000304	23/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	30100	3010.00	-	87.78	87.78	176.00	3687.00	PB11AU9481
OTH/000305	23/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	32200	3220.00	-	75.25	75.25	151.00	3161.00	PB23M3885
OTH/000306	23/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33360	3336.00	-	80.50	80.50	161.00	3381.00	PB11AU9781
OTH/000307	24/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	27690	2769.00	-	83.40	83.40	167.00	3503.00	PB11AU3861
OTH/000308	24/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	30910	3091.00	-	69.23	69.23	138.00	2907.00	PB11AU9681
OTH/000311	24/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33230	3323.00	-	77.28	77.28	155.00	3246.00	PB23M3885
OTH/000312	25/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	35780	3578.00	-	83.08	83.08	166.00	3489.00	PB23M3885
OTH/000313	25/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	36290	3629.00	-	89.45	89.45	179.00	3757.00	PB11AU9481
OTH/000314	26/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	32900	3290.00	-	90.73	90.73	181.00	3810.00	PB11AU9781
OTH/000315	26/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33470	3347.00	-	83.68	83.68	167.00	3514.00	PB11AU3861
OTH/000317	26/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	30210	3021.00	-	75.53	75.53	151.00	3172.00	PB11AU9681
OTH/000318	26/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	31150	3115.00	-	77.88	77.88	156.00	3271.00	PB11AU9481
OTH/000319	27/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	32780	3278.00	-	81.95	81.95	164.00	3442.00	PB23M3885
OTH/000320	27/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	27870	2787.00	-	69.68	69.68	139.00	2926.00	PB11AU9881
OTH/000321	27/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	32140	3214.00	-	80.35	80.35	161.00	3375.00	PB11AU3860
OTH/000324	28/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	37180	3718.00	-	92.95	92.95	186.00	3904.00	PB11AU9781
OTH/000325	28/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33480	3349.00	-	83.73	83.73	167.00	3516.00	PB11AU9681
OTH/000326	29/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	34360	3438.00	-	78.30	78.30	157.00	3289.00	PB11AU9481
OTH/000327	29/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	30670	3067.00	-	85.95	85.95	172.00	3610.00	PB11AU3861
OTH/000328	29/Jun/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	31770	3177.00	-	76.68	76.68	153.00	3220.00	PB23M3885
OTH/000330	01/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	31500	3150.00	-	78.43	78.43	159.00	3336.00	PB11AU9781
OTH/000331	01/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	28760	2876.00	-	79.75	79.75	158.00	3308.00	PB11AU9681
OTH/000332	01/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	32370	3237.00	-	71.90	71.90	144.00	3020.00	PB23M3885
OTH/000333	02/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	28500	2850.00	-	80.93	80.93	162.00	3399.00	PB11AU3861
OTH/000334	02/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	26390	2639.00	-	71.25	71.25	143.00	2993.00	PB11AU9981
OTH/000335	02/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	26390	2639.00	-	65.98	65.98	132.00	2771.00	PB11AU9581

*[Handwritten signature and stamp]*

LOTH/000336	03/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	26860	2686.00	-	67.15	67.15	134.00	2820.00	PB11AU9781
LOTH/000337	04/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	28320	2832.00	-	70.80	70.80	142.00	2974.00	PB11AU9681
LOTH/000338	05/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	27050	2705.00	-	67.63	67.63	135.00	2840.00	PB11AU3881
LOTH/000339	05/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	25530	2553.00	-	63.83	63.83	128.00	2681.00	PB11AU9981
LOTH/000340	06/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	29250	2925.00	-	73.13	73.13	146.00	3071.00	PB11AU9781
LOTH/000341	07/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	35080	3508.00	-	87.70	87.70	175.00	3683.00	PB11AU9681
LOTH/000342	07/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	30760	3076.00	-	76.90	76.90	154.00	3230.00	PB11AU9781
LOTH/000343	08/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33350	3335.00	-	83.38	83.38	167.00	3502.00	PB11AU3881
LOTH/000344	09/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	31890	3189.00	-	79.73	79.73	159.00	3348.00	PB11AU9681
LOTH/000345	09/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33340	3334.00	-	83.35	83.35	167.00	3501.00	PB11AU9781
LOTH/000346	09/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	29990	2999.00	-	74.98	74.98	150.00	3149.00	PB11AU9481
LOTH/000347	25/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	29320	2932.00	-	73.30	73.30	147.00	3079.00	PB11AU3881
LOTH/000348	25/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	24000	2400.00	-	60.00	60.00	120.00	2520.00	PB23M3885
LOTH/000349	26/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	36700	3670.00	-	91.75	91.75	184.00	3854.00	PB11AU9781
LOTH/000350	27/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33270	3327.00	-	79.55	79.55	159.00	3341.00	PB11AU9981
LOTH/000351	27/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	34540	3454.00	-	83.18	83.18	166.00	3493.00	PB11AU3880
LOTH/000352	27/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33980	3398.00	-	86.35	86.35	173.00	3627.00	PB11AU9781
LOTH/000353	28/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	31300	3130.00	-	84.95	84.95	170.00	3568.00	PB11AU9481
LOTH/000354	28/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	31630	3163.00	-	78.25	78.25	157.00	3287.00	PB11AU9981
LOTH/000355	28/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33300	3330.00	-	79.08	79.08	158.00	3321.00	PB11AU9681
LOTH/000356	28/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	34850	3485.00	-	83.25	83.25	167.00	3497.00	PB11AU9781
LOTH/000357	29/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	32070	3207.00	-	87.13	87.13	174.00	3659.00	PB11AU3881
LOTH/000358	30/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33470	3347.00	-	80.18	80.18	160.00	3367.00	PB11AU9481
LOTH/000359	30/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	35350	3535.00	-	83.68	83.68	167.00	3514.00	PB11AU9681
LOTH/000360	30/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	29290	2929.00	-	88.38	88.38	177.00	3712.00	PB11AU9781
LOTH/000361	31/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	31220	3122.00	-	73.23	73.23	146.00	3075.00	PB11AU3881
LOTH/000362	31/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	29310	2931.00	-	78.05	78.05	156.00	3278.00	PB11AU9481
LOTH/000363	31/Jul/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	35020	3502.00	-	87.55	87.55	175.00	3078.00	PB23M3885
LOTH/000364	01/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	31080	3108.00	-	77.70	77.70	155.00	3677.00	PB11AU9781
LOTH/000365	01/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	35510	3551.00	-	88.78	88.78	178.00	3263.00	PB11AU3881
LOTH/000366	02/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	26520	2652.00	-	66.30	66.30	133.00	2785.00	PB11AU9481
LOTH/000367	02/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	33450	3345.00	-	83.63	83.63	167.00	3512.00	PB11AU9781
LOTH/000368	03/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	29560	2956.00	-	73.90	73.90	148.00	3104.00	PB11AU3881
LOTH/000369	03/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	29150	2915.00	-	72.88	72.88	146.00	3061.00	PB11AU9481
LOTH/000370	04/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	26090	2609.00	-	65.23	65.23	130.00	2739.00	PB23M3885
LOTH/000371	04/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	34710	3471.00	-	86.78	86.78	174.00	3645.00	HR58B5073
LOTH/000372	05/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	30040	3004.00	-	75.10	75.10	150.00	3154.00	PB23M7081
LOTH/000373	06/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	28810	2881.00	-	72.03	72.03	144.00	3025.00	PB11AU3881
LOTH/000374	06/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	26220	2622.00	-	65.55	65.55	131.00	2753.00	PB11AU9481
LOTH/000375	07/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	26280	2628.00	-	65.70	65.70	131.00	2753.00	PB11AU9481
LOTH/000376	08/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	25380	2538.00	-	63.45	63.45	127.00	2665.00	PB23M9785
LOTH/000377	10/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	30080	3008.00	-	75.20	75.20	150.00	3156.00	PB11AU9481
LOTH/000378	12/Aug/25	MALWA TRADING COMPANY, MUZAFFARNAGAR	09AAHHJ1767L1ZR	17720	1772.00	-	44.30	44.30	89.00	1861.00	PB23M9785
LOTH/000379				25560	2556.00	-	63.90	63.90	128.00	2664.00	PB11AU9481
LOTH/000380				2824830	282483.00	-	7062	7062	14128	296611	



**TEHRI PULP & PAPER LIMITED**  
 9TH K.M Bhopa Road, MuzaFFarNAGAR (Unit-I)  
 Fly Ash Dispatch Detail From April 2025 to Sep 2025

voice No	Date	Party Name	GSTIN	Weight in kg	Taxable	IGST	CGST	SGST	Other	Net Amt	Bulk No
OTH/000001	01/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	26010	2601.00	-	65.03	65.03	130.00	2731.00	PB11AU3863
OTH/000002	01/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	28800	2880.00	-	72.00	72.00	144.00	3024.00	PB11AU9961
OTH/000003	01/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	29280	2928.00	-	73.20	73.20	146.00	3074.00	PB11AU9781
OTH/000004	02/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	35660	3566.00	-	89.15	89.15	178.00	3744.00	PB11AU9481
OTH/000005	02/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	35260	3526.00	-	88.15	88.15	176.00	3702.00	PB11AU3860
OTH/000006	02/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30070	3007.00	-	75.18	75.18	150.00	3157.00	PB11AU9981
OTH/000007	02/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	29820	2982.00	-	74.55	74.55	149.00	3131.00	PB11AU3863
OTH/000008	03/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	37480	3748.00	-	93.70	93.70	187.00	3935.00	PB11AU9781
OTH/000009	03/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30100	3010.00	-	75.25	75.25	151.00	3161.00	PB11AU9481
OTH/000010	04/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	33390	3339.00	-	83.48	83.48	167.00	3506.00	PB11AU9581
OTH/000011	04/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	35200	3520.00	-	88.00	88.00	176.00	3696.00	PB11AU3860
OTH/000012	04/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31450	3145.00	-	78.63	78.63	157.00	3302.00	PB11AU9981
OTH/000013	05/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	38560	3856.00	-	96.40	96.40	193.00	4049.00	PB11AU9781
OTH/000014	05/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31920	3192.00	-	79.80	79.80	160.00	3352.00	PB11AU9481
OTH/000015	08/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30910	3091.00	-	77.28	77.28	155.00	3246.00	PB11AU3863
OTH/000016	08/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30340	3034.00	-	75.85	75.85	152.00	3186.00	PB11AU3860
OTH/000021	08/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	33410	3341.00	-	83.53	83.53	167.00	3508.00	PB11AU9981
OTH/000026	08/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	36250	3625.00	-	90.63	90.63	181.00	3805.00	PB11AU9481
OTH/000027	08/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	36440	3644.00	-	91.10	91.10	182.00	3825.00	PB11AU9781
OTH/000028	09/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	28090	2809.00	-	70.23	70.23	140.00	2949.00	PB11AU3863
OTH/000033	09/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	37970	3797.00	-	94.93	94.93	190.00	3987.00	PB23T3681
OTH/000041	09/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	28410	2841.00	-	71.03	71.03	142.00	2983.00	PB11AU3860
OTH/000044	10/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	33450	3345.00	-	83.63	83.63	167.00	3512.00	PB11AU9781
OTH/000057	10/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31860	3186.00	-	79.65	79.65	159.00	3345.00	PB11AU9481
OTH/000058	11/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32910	3291.00	-	82.28	82.28	165.00	3456.00	PB11AU9781
OTH/000059	11/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	34330	3433.00	-	85.83	85.83	172.00	3605.00	PB11AU3860
OTH/000071	12/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	27530	2753.00	-	68.83	68.83	138.00	2891.00	PB11AU9981
OTH/000076	12/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30770	3077.00	-	76.93	76.93	154.00	3231.00	PB11AU3863
OTH/000077	12/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	28780	2878.00	-	71.95	71.95	144.00	3022.00	PB11AU9781
OTH/000078	13/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	39480	3948.00	-	98.70	98.70	197.00	4145.00	PB11AU9481
OTH/000086	14/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	27580	2758.00	-	68.95	68.95	138.00	2896.00	PB23M3885
OTH/000087	14/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	33650	3365.00	-	84.13	84.13	168.00	3533.00	PB11AU3863
OTH/000087	14/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	50870	5087.00	-	127.18	127.18	254.00	5341.00	HR58B8591
OTH/000117	18/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	33180	3318.00	-	82.95	82.95	166.00	3484.00	PB11AU9481
OTH/000118	18/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	43280	4328.00	-	108.20	108.20	216.00	4544.00	HR58C0281
OTH/000119	18/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	33480	3348.00	-	83.70	83.70	167.00	3515.00	PB11AU9781
OTH/000120	19/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	26660	2666.00	-	67.15	67.15	134.00	2820.00	PE23M3885
OTH/000121	19/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30420	3042.00	-	76.05	76.05	152.00	3194.00	PE23M3685
OTH/000122	20/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	39630	3963.00	-	99.08	99.08	198.00	4161.00	HR58C0281
OTH/000123	20/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	49270	4927.00	-	123.18	123.18	246.00	5173.00	HR58B8685
OTH/000124	20/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30380	3038.00	-	75.95	75.95	152.00	3190.00	PB11AU9481
OTH/000125	21/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	29010	2901.00	-	72.53	72.53	145.00	3046.00	PB23M3885
OTH/000126	21/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	38160	3816.00	-	95.40	95.40	191.00	4007.00	HR58B3103

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LOTH/000127	21/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	25740	2574.00	-	64.35	64.35	129.00	2703.00	PB11AU3863
LOTH/000128	22/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32820	3282.00	-	82.05	82.05	164.00	3446.00	PB11AU9481
LOTH/000129	22/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	26500	2690.00	-	67.25	67.25	135.00	2825.00	PB23M3885
LOTH/000130	22/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	28490	2849.00	-	71.23	71.23	142.00	2991.00	PB23M3885
LOTH/000131	23/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	55730	5573.00	-	139.33	139.33	279.00	5852.00	HR58B8591
LOTH/000132	23/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31560	3156.00	-	78.90	78.90	158.00	3314.00	PB11AU3863
LOTH/000133	24/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	40420	4042.00	-	101.05	101.05	202.00	4244.00	PB11AU9781
LOTH/000134	24/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	34430	3443.00	-	86.08	86.08	172.00	3616.00	PB11AU3861
LOTH/000135	24/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	28380	2838.00	-	70.95	70.95	142.00	2980.00	PB11AU9481
LOTH/000138	25/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	29350	2935.00	-	73.38	73.38	147.00	3082.00	PB11AU9781
LOTH/000139	25/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32650	3265.00	-	81.63	81.63	163.00	3428.00	PB23M3885
LOTH/000140	26/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30200	3020.00	-	75.50	75.50	151.00	3171.00	PB23M3885
LOTH/000141	26/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	29050	2905.00	-	72.63	72.63	145.00	3050.00	PB11AU3863
LOTH/000142	26/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30790	3079.00	-	76.98	76.98	154.00	3233.00	PB11AU9981
LOTH/000143	27/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30750	3075.00	-	76.88	76.88	154.00	3229.00	PB11AU9481
LOTH/000144	28/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	36320	3632.00	-	90.80	90.80	182.00	3814.00	PB11AU3860
LOTH/000147	28/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	38850	3885.00	-	97.13	97.13	194.00	4079.00	PB11AU9781
LOTH/000148	28/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31400	3140.00	-	78.50	78.50	157.00	3297.00	PB23M3885
LOTH/000149	29/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	35900	3590.00	-	89.75	89.75	180.00	3770.00	PB11AU3861
LOTH/000150	29/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	35490	3549.00	-	88.73	88.73	177.00	3726.00	PB11AU3863
LOTH/000151	29/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	27330	2733.00	-	68.33	68.33	137.00	2870.00	PB11AU9981
LOTH/000152	30/Apr/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	28420	2842.00	-	71.05	71.05	142.00	2984.00	PB23M3885
LOTH/000153	01/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	34560	3456.00	-	86.40	86.40	173.00	3629.00	PB11AU9481
LOTH/000154	01/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	37630	3763.00	-	94.08	94.08	188.00	3951.00	PB11AU9781
LOTH/000155	01/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	36210	3621.00	-	88.03	88.03	176.00	3697.00	PB11AU3860
LOTH/000156	03/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	36010	3601.00	-	90.03	90.03	180.00	3781.00	PB11AU3861
LOTH/000157	03/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	36620	3662.00	-	91.55	91.55	183.00	3845.00	PB11AU9781
LOTH/000158	03/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	35060	3506.00	-	87.65	87.65	175.00	3681.00	PB11AU9481
LOTH/000159	04/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	35700	3570.00	-	89.25	89.25	179.00	3749.00	PB11AU3860
LOTH/000160	04/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30190	3019.00	-	75.48	75.48	151.00	3170.00	PB11AU9981
LOTH/000161	04/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31240	3124.00	-	78.10	78.10	156.00	3290.00	PB11AU3863
LOTH/000162	05/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	47960	4796.00	-	119.90	119.90	240.00	5036.00	HR58B8524
LOTH/000163	05/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	25700	2570.00	-	64.25	64.25	129.00	2699.00	PB23M3885
LOTH/000164	06/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	33220	3322.00	-	83.05	83.05	166.00	3488.00	PB11AU9581
LOTH/000165	06/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	38590	3859.00	-	96.48	96.48	193.00	4052.00	PB11AU9481
LOTH/000166	07/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31600	3160.00	-	79.00	79.00	158.00	3318.00	PB11AU3861
LOTH/000167	07/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	49180	4918.00	-	122.95	122.95	246.00	5164.00	PB11BU3485
LOTH/000168	07/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	50180	5018.00	-	125.45	125.45	251.00	5269.00	HR58B9524
LOTH/000169	08/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32690	3269.00	-	81.73	81.73	163.00	3432.00	PB11AU3863
LOTH/000170	08/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	33320	3332.00	-	83.30	83.30	167.00	3499.00	PB11AU9981
LOTH/000173	08/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	39060	3906.00	-	97.65	97.65	195.00	4101.00	PB13BN3581
LOTH/000174	08/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	35230	3523.00	-	88.08	88.08	176.00	3699.00	PB11AU3863
LOTH/000175	09/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	27530	2753.00	-	68.83	68.83	138.00	2891.00	PB23M3885
LOTH/000176	09/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32530	3253.00	-	84.58	84.58	169.00	3552.00	PB11AU9781
LOTH/000177	09/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32530	3253.00	-	81.33	81.33	163.00	3416.00	PB11AU9581
LOTH/000178	09/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	37100	3710.00	-	92.75	92.75	186.00	3896.00	PB11AU9481
LOTH/000179	10/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	38800	3880.00	-	97.00	97.00	194.00	4074.00	PB23T3885
LOTH/000180	10/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	47980	4798.00	-	119.95	119.95	240.00	5038.00	HR58B8885
LOTH/000181	10/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	42390	4239.00	-	105.98	105.98	212.00	4451.00	PB23M8381



OTH/000182	11/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	27140	2714.00	-	67.85	67.85	136.00	2850.00	PB11AU9981
OTH/000183	11/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30020	3002.00	-	75.05	75.05	150.00	3152.00	PB23M3685
OTH/000184	11/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32850	3285.00	-	82.13	82.13	164.00	3449.00	PB11AU3861
OTH/000185	11/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32430	3243.00	-	81.08	81.08	162.00	3405.00	HR58C6681
OTH/000186	12/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	38340	3834.00	-	95.85	95.85	192.00	4025.00	PB11AU9781
OTH/000187	12/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	27640	2764.00	-	69.10	69.10	138.00	2902.00	PB23M3885
OTH/000190	13/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	42150	4215.00	-	105.38	105.38	211.00	4426.00	PB13BM7881
OTH/000191	13/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31890	3189.00	-	79.73	79.73	159.00	3348.00	PB23M3695
OTH/000192	13/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30750	3075.00	-	76.88	76.88	154.00	3229.00	PB11AU3863
OTH/000193	14/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	29420	2942.00	-	90.03	90.03	180.00	3781.00	PB11AU3860
OTH/000194	14/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32560	3256.00	-	73.55	73.55	147.00	3089.00	PB11AU9981
OTH/000195	14/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	33010	3301.00	-	81.40	81.40	163.00	3419.00	PB11AU3861
OTH/000196	15/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	29870	2987.00	-	82.53	82.53	165.00	3466.00	PB11AU9481
OTH/000197	15/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32980	3208.00	-	74.68	74.68	149.00	3136.00	PB23M3885
OTH/000198	15/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	33140	3314.00	-	80.20	80.20	160.00	3368.00	PB11AU9581
OTH/000199	16/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31780	3178.00	-	82.85	82.85	166.00	3480.00	PB11AU3863
OTH/000200	16/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	38130	3813.00	-	79.45	79.45	159.00	3337.00	PB11AU9781
OTH/000201	17/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31620	3162.00	-	95.33	95.33	191.00	4004.00	PB13BM7881
OTH/000202	17/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	28050	2805.00	-	70.13	70.13	140.00	2945.00	PB23M3685
OTH/000203	17/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	37650	3765.00	-	84.13	84.13	188.00	3953.00	PB11AU3861
OTH/000204	18/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31470	3147.00	-	69.38	69.38	139.00	2914.00	PB23M3885
OTH/000205	18/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31250	3125.00	-	78.68	78.68	157.00	3304.00	PB11AU9781
OTH/000206	19/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32490	3249.00	-	81.23	81.23	162.00	3281.00	PB11AU9981
OTH/000207	19/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	50310	5031.00	-	125.78	125.78	252.00	5283.00	PB23M1785
OTH/000208	20/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	46070	4607.00	-	115.18	115.18	230.00	4837.00	PB23M1785
OTH/000211	20/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	49250	4925.00	-	123.15	123.15	246.00	5172.00	PB23M9781
OTH/000212	21/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	41600	4160.00	-	104.00	104.00	208.00	4368.00	PB11BU3485
OTH/000213	22/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31030	3103.00	-	77.58	77.58	155.00	3258.00	PB23M3885
OTH/000214	22/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	40110	4011.00	-	100.28	100.28	201.00	4212.00	HR58B5073
OTH/000215	22/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	37290	3729.00	-	93.23	93.23	186.00	3915.00	PB23M9285
OTH/000218	23/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	45660	4566.00	-	114.15	114.15	228.00	4794.00	PB23M1785
OTH/000219	23/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	41870	4187.00	-	104.68	104.68	209.00	4396.00	HR58C0281
OTH/000220	24/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	38130	3813.00	-	95.33	95.33	191.00	4004.00	PB11AU9581
OTH/000221	24/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	35360	3536.00	-	88.40	88.40	177.00	3713.00	PB11AU9481
OTH/000222	24/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	28670	2867.00	-	71.68	71.68	143.00	3010.00	PB23M3685
OTH/000223	24/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	43770	4377.00	-	109.43	109.43	219.00	4596.00	UP23M1785
OTH/000224	25/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31810	3181.00	-	79.53	79.53	159.00	3340.00	PB23M3885
OTH/000225	25/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	40900	4090.00	-	102.25	102.25	205.00	4295.00	HR58B8665
OTH/000226	26/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	39750	3975.00	-	99.38	99.38	199.00	4174.00	HR58B8536
OTH/000227	26/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31270	3127.00	-	78.18	78.18	156.00	3283.00	PB11AU9481
OTH/000228	26/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	48470	4847.00	-	121.18	121.18	242.00	5089.00	PB11BU4681
OTH/000229	26/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	41610	4161.00	-	104.03	104.03	208.00	4369.00	PB23T25081
OTH/000232	27/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31780	3178.00	-	79.45	79.45	159.00	3337.00	PB23M3685
OTH/000233	28/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31610	3161.00	-	79.03	79.03	158.00	3319.00	PB11AU9663
OTH/000234	28/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31820	3182.00	-	79.55	79.55	159.00	3341.00	PB11AU9481
OTH/000236	29/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	42710	4271.00	-	106.78	106.78	214.00	4485.00	HR58B8685
OTH/000237	29/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32960	3296.00	-	82.40	82.40	165.00	3461.00	PB11BU3485
OTH/000238	29/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	-	-	-	-	-	-	-	-



OTH/000239	30/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	43560	4356.00	-	108.90	108.90	218.00	4574.00	HR58B8794
OTH/000240	30/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	41570	4157.00	-	103.93	103.93	208.00	4365.00	PB23T2881
OTH/000243	31/May/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	42800	4280.00	-	107.00	107.00	214.00	4494.00	PB23T3681
OTH/000244	01/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	36280	3628.00	-	90.70	90.70	181.00	3809.00	PB11AU3861
OTH/000245	01/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	38180	3818.00	-	95.45	95.45	191.00	4009.00	PB11BU4681
OTH/000246	01/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	43710	4371.00	-	109.28	109.28	219.00	4580.00	PB11BU3485
OTH/000247	02/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	48350	4835.00	-	120.88	120.88	242.00	5077.00	PB23M9285
OTH/000248	02/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	28510	2851.00	-	71.28	71.28	143.00	2994.00	PB11AU9481
OTH/000250	03/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	51880	5188.00	-	129.70	129.70	259.00	5447.00	HR58C9285
OTH/000251	03/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	38540	3854.00	-	96.35	96.35	193.00	4047.00	HR58B8385
OTH/000252	04/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	29480	2948.00	-	73.70	73.70	147.00	3095.00	PB11AU3861
OTH/000253	04/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31970	3197.00	-	79.93	79.93	160.00	3357.00	PB23M3685
OTH/000254	04/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	28500	2850.00	-	71.25	71.25	143.00	2993.00	PB11AU9781
OTH/000255	05/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32050	3205.00	-	80.13	80.13	160.00	3365.00	PB23M3885
OTH/000256	05/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32220	3222.00	-	80.55	80.55	161.00	3383.00	PB11AU9481
OTH/000259	06/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	53720	5372.00	-	134.30	134.30	269.00	5641.00	HR58C9285
OTH/000260	06/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30600	3060.00	-	76.50	76.50	153.00	3213.00	PB11AU3861
OTH/000261	07/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31780	3178.00	-	82.00	82.00	164.00	3444.00	PB23M3885
OTH/000262	08/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32350	3235.00	-	79.25	79.25	159.00	3329.00	PB23M3885
OTH/000263	09/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	32510	3251.00	-	80.88	80.88	162.00	3397.00	PB11AU9781
OTH/000264	09/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	36050	3605.00	-	81.28	81.28	163.00	3414.00	PB11AU9981
OTH/000265	09/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	43090	4309.00	-	90.15	90.15	180.00	3786.00	PB11AU9481
OTH/000266	10/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	33190	3319.00	-	82.98	82.98	166.00	3485.00	PB11AU3861
OTH/000268	10/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	33670	3367.00	-	84.18	84.18	168.00	3535.00	PB11AU9781
OTH/000270	10/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30470	3047.00	-	79.20	79.20	158.00	3326.00	PB23M3885
OTH/000271	11/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	31680	3168.00	-	76.18	76.18	152.00	3199.00	PB11AU9981
OTH/000272	11/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30870	3087.00	-	79.90	79.90	160.00	3356.00	PB11AU9481
OTH/000273	11/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	48180	4818.00	-	120.40	120.40	241.00	5057.00	HR58B8885
OTH/000274	11/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	47250	4725.00	-	118.13	118.13	236.00	4961.00	HR58B3327
OTH/000275	12/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30250	3025.00	-	75.63	75.63	151.00	3176.00	PB11AU3863
OTH/000276	12/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30870	3087.00	-	77.18	77.18	154.00	3241.00	PB23M3885
OTH/000277	12/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	42700	4270.00	-	106.75	106.75	214.00	4484.00	PB11BU3485
OTH/000278	13/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	42520	4252.00	-	106.30	106.30	213.00	4465.00	HR58B3327
OTH/000279	13/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	38800	3880.00	-	97.00	97.00	194.00	4074.00	HR58B3327
OTH/000280	14/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	40240	4024.00	-	100.60	100.60	201.00	4225.00	HR58B6158
OTH/000281	14/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	46680	4668.00	-	116.70	116.70	233.00	4901.00	HR58C9285
OTH/000283	15/Jun/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	21170	2117.00	-	52.93	52.93	106.00	2223.00	PB11AU3863
OTH/000395	13/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	26500	2650.00	-	66.25	66.25	133.00	2783.00	PB11AU9981
OTH/000397	15/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	28250	2825.00	-	63.13	63.13	126.00	2651.00	PB11AU3860
OTH/000398	15/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	28660	2866.00	-	74.15	74.15	148.00	3114.00	PB11AU3861
OTH/000399	15/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	22940	2294.00	-	57.35	57.35	115.00	2409.00	PB11AU9681
OTH/000400	15/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30330	3033.00	-	75.83	75.83	152.00	3185.00	PB11AU9581
OTH/000401	17/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	34110	3411.00	-	85.28	85.28	171.00	3582.00	PB11AU9581
OTH/000402	17/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	35200	3520.00	-	88.00	88.00	176.00	3696.00	PB11AU9581
OTH/000403	18/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	35300	3530.00	-	88.25	88.25	177.00	3707.00	PB11AU9581
OTH/000404	19/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	33590	3359.00	-	83.98	83.98	168.00	3527.00	PB11AU9581
OTH/000405	19/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	30200	3020.00	-	75.50	75.50	151.00	3171.00	PB11AU9581
OTH/000406	20/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GQCPSS8548R1Z1	35610	3561.00	-	89.03	89.03	178.00	3739.00	PB11AU9581



10/000459	13/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	32780	3278.00	-	81.95	81.95	164.00	3442.00	PB11AU9481
H/000458	13/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	31730	3173.00	-	79.33	79.33	159.00	3332.00	PB11AU9481
H/000457	13/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	37380	3738.00	-	93.45	93.45	187.00	3925.00	HR58D5685
H/000456	12/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	29110	2911.00	-	72.78	72.78	146.00	3057.00	PB11AU9481
H/000455	11/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	36590	3659.00	-	77.55	77.55	155.00	3257.00	PB11AU9481
H/000454	11/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	31020	3102.00	-	75.78	75.78	152.00	3183.00	PB11AU9481
H/000453	11/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	40480	4048.00	-	101.20	101.20	202.00	4250.00	HR58D5685
H/000452	10/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	44130	4413.00	-	91.48	91.48	183.00	3842.00	HR58D5685
H/000451	10/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	29410	2941.00	-	73.53	73.53	147.00	3088.00	PB11AU9481
H/000449	09/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	34600	3460.00	-	88.45	88.45	177.00	3715.00	PB11AU9481
H/000448	09/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	35380	3538.00	-	86.50	86.50	173.00	3633.00	PB11AU9481
H/000447	08/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	29410	2941.00	-	91.48	91.48	183.00	3842.00	HR38AE4085
H/000446	08/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	39230	3923.00	-	110.33	110.33	221.00	4634.00	NL01AG9599
H/000445	08/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	34070	3407.00	-	85.18	85.18	170.00	3577.00	PB11AU3861
H/000444	07/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	29840	2984.00	-	98.08	98.08	196.00	4119.00	HR38AG3481
H/000443	06/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	32820	3282.00	-	88.45	88.45	177.00	3715.00	PB11AU9481
H/000442	06/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	32380	3238.00	-	80.95	80.95	162.00	3400.00	PB11AU9481
H/000441	05/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	38290	3829.00	-	71.05	71.05	142.00	2984.00	PB11AU9481
H/000440	05/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	34500	3450.00	-	77.50	77.50	155.00	3255.00	PB11AU3861
H/000439	05/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	30420	3042.00	-	74.60	74.60	149.00	3133.00	PB11AU3861
H/000438	04/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	34070	3407.00	-	85.18	85.18	170.00	3577.00	PB11AU3861
H/000437	04/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	34500	3450.00	-	98.08	98.08	196.00	4119.00	HR38AG3481
H/000436	03/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	38090	3809.00	-	86.25	86.25	173.00	3623.00	PB11AU9481
H/000435	02/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	29810	2981.00	-	75.05	75.05	149.00	3194.00	PB11AU9481
H/000434	02/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	30930	3093.00	-	86.88	86.88	174.00	3649.00	PB11AU3861
H/000433	02/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	37300	3730.00	-	67.53	67.53	135.00	2836.00	PB11AU9481
H/000432	01/Sep/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	38090	3809.00	-	93.25	93.25	187.00	3248.00	PB11AU9481
H/000431	31/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	27010	2701.00	-	95.23	95.23	190.00	3917.00	PB23M7081
H/000430	31/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	30930	3093.00	-	74.53	74.53	149.00	3194.00	PB11AU9481
H/000429	30/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	34750	3475.00	-	86.25	86.25	173.00	3623.00	PB11AU9481
H/000428	30/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	32830	3283.00	-	76.05	76.05	152.00	3400.00	PB11AU9481
H/000427	30/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	47920	4792.00	-	82.08	82.08	164.00	3447.00	PB11AU9481
H/000426	30/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	30560	3056.00	-	77.33	77.33	155.00	3248.00	PB11AU9481
H/000425	30/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	30930	3093.00	-	82.08	82.08	164.00	3447.00	PB11AU9481
H/000424	28/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	46200	4620.00	-	76.40	76.40	153.00	3209.00	PB11AU9481
H/000423	28/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	43010	4301.00	-	119.80	119.80	240.00	5032.00	PB11AU9481
H/000422	28/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	34220	3422.00	-	81.70	81.70	163.00	3431.00	PB11AU9481
H/000421	27/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	40730	4073.00	-	85.55	85.55	171.00	3593.00	PB11AU9481
H/000420	27/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	40730	4073.00	-	85.55	85.55	171.00	3593.00	PB11AU9481
H/000419	27/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	29490	2949.00	-	101.83	101.83	204.00	4277.00	HR58B8685
H/000418	26/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	39630	3963.00	-	91.53	91.53	183.00	3844.00	HR58C9481
H/000417	24/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	31760	3176.00	-	93.03	93.03	186.00	3907.00	HR58C1581
H/000416	24/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	24380	2438.00	-	115.50	115.50	231.00	4851.00	PB23M7081
H/000415	24/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	35410	3541.00	-	107.53	107.53	215.00	4516.00	PB23M9285
H/000414	24/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	33580	3358.00	-	85.55	85.55	171.00	3593.00	PB11AU9481
H/000413	24/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	33580	3358.00	-	85.55	85.55	171.00	3593.00	PB11AU9481
H/000412	24/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	33580	3358.00	-	85.55	85.55	171.00	3593.00	PB11AU9481
H/000411	24/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	33580	3358.00	-	85.55	85.55	171.00	3593.00	PB11AU9481
H/000410	22/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	32600	3260.00	-	81.50	81.50	163.00	3423.00	PB11AU3861
H/000409	22/Aug/25	BULK ASH SUPPLIERS, MUZAFFARNAGAR	09GOCPS8548R1Z1	31270	3127.00	-	78.18	78.18	156.00	3263.00	PB11AU9481

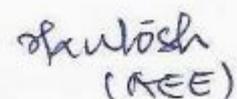
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OTH/000460	14/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	36870	3687.00	-	92.18	92.18	184.00	3871.00	HR58C8765
OTH/000461	14/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	34720	3472.00	-	86.80	86.80	174.00	3646.00	PB11AU9981
OTH/000462	15/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	34900	3490.00	-	87.25	87.25	175.00	3665.00	PB11AU9481
OTH/000463	15/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	34200	3420.00	-	85.50	85.50	171.00	3591.00	PB11AU3861
OTH/000464	15/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	33280	3328.00	-	83.23	83.23	166.00	3495.00	PB11AU9981
OTH/000465	15/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	30310	3031.00	-	75.78	75.78	152.00	3183.00	PB11AU3860
OTH/000466	16/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	40000	4000.00	-	102.50	102.50	205.00	4305.00	HR58B3481
OTH/000467	16/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	42490	4249.00	-	106.23	106.23	212.00	4461.00	HR58B6895
OTH/000468	17/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	36710	3671.00	-	90.48	90.48	181.00	3800.00	PB11AU9481
OTH/000470	17/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	37540	3754.00	-	91.78	91.78	184.00	3855.00	PB11AU3861
OTH/000471	17/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	30780	3078.00	-	93.85	93.85	188.00	3942.00	HR58B3481
OTH/000472	17/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	42710	4271.00	-	76.95	76.95	154.00	3232.00	PB11AU3860
OTH/000473	18/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	28840	2884.00	-	106.78	106.78	214.00	4485.00	PB23M7081
OTH/000474	18/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	28350	2835.00	-	72.10	72.10	144.00	3028.00	PB11AU9481
OTH/000475	19/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	28840	2884.00	-	70.88	70.88	142.00	2977.00	PB11AU9481
OTH/000476	20/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	27500	2750.00	-	72.10	72.10	144.00	3028.00	PB11AU3861
OTH/000477	20/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	31570	3157.00	-	68.75	68.75	138.00	2888.00	PB11AU3860
OTH/000478	20/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	27270	2727.00	-	78.93	78.93	158.00	3315.00	PB11AU3861
OTH/000479	20/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	32620	3262.00	-	68.18	68.18	136.00	2863.00	PB11AU3860
OTH/000480	23/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	29120	2912.00	-	81.55	81.55	163.00	3425.00	PB11AU9981
OTH/000481	23/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	30250	3025.00	-	72.80	72.80	146.00	3058.00	PB11AU9981
OTH/000482	23/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	32130	3213.00	-	75.63	75.63	151.00	3175.00	PB11AU9581
OTH/000483	23/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	32450	3245.00	-	80.33	80.33	161.00	3374.00	PB11AU9981
OTH/000484	24/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	31380	3138.00	-	81.13	81.13	162.00	3407.00	PB11AU3861
OTH/000485	24/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	29630	2963.00	-	78.45	78.45	157.00	3295.00	PB11AU9781
OTH/000486	24/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	28950	2895.00	-	74.08	74.08	148.00	3111.00	PB11AU9581
OTH/000487	24/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	31040	3104.00	-	72.38	72.38	145.00	3040.00	PB11AU3863
OTH/000488	26/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	35080	3508.00	-	77.60	77.60	155.00	3259.00	PB11AU3860
OTH/000489	26/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	32710	3271.00	-	81.78	81.78	175.00	3683.00	PB11AU3861
OTH/000490	26/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	33010	3301.00	-	82.53	82.53	165.00	3466.00	PB11AU3860
OTH/000491	26/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	33750	3375.00	-	84.38	84.38	169.00	3544.00	PB11AU9781
OTH/000492	27/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	33960	3396.00	-	79.28	79.28	159.00	3330.00	PB11AU3860
OTH/000493	27/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	31490	3149.00	-	84.90	84.90	170.00	3566.00	PB11AU3861
OTH/000494	27/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	27750	2775.00	-	78.73	78.73	157.00	3306.00	PB11AU9581
OTH/000495	28/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	41830	4183.00	-	69.38	69.38	139.00	2914.00	PB11AU9781
OTH/000496	28/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	34800	3480.00	-	104.58	104.58	209.00	4392.00	HR38AE3285
OTH/000497	28/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	30940	3094.00	-	87.00	87.00	174.00	3654.00	HR58B2847
OTH/000498	29/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	32180	3218.00	-	77.35	77.35	155.00	3249.00	PB11AU3860
OTH/000499	29/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	32140	3214.00	-	80.45	80.45	161.00	3379.00	PB11AU9581
OTH/000500	29/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	31960	3196.00	-	80.35	80.35	161.00	3375.00	PB11AU3861
OTH/000501	30/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	38880	3888.00	-	79.90	79.90	160.00	3366.00	HR58B2847
OTH/000502	30/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	40650	4065.00	-	97.20	97.20	194.00	4082.00	PB13BM7081
OTH/000503	30/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	9840380	984038.00	-	101.63	101.63	203.00	4268.00	HR38A481
OTH/000504	30/Sep/25	BULK ASH SUPPLIERS	MUZAFFARNAGAR	09GQCPSS8548R1ZI	984038	984038.00	-	24602	24602	49207	1033245	
OTH/000505												
OTH/000506												
OTH/000507												
OTH/000508												
OTH/000509												
OTH/000510												



**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

01.	Name of the Industry	M/s. Tirupati Baalaji Fiberrrs Private Limited
02.	Address/Tel	Bhopa Road, Muzaffarnagar
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Official's	Kunwar Santosh Kumar, A.E.E. Sandhya Sharma, J.E.
05.	Name & Designation of Industry representative	Sh. Naveen Agarwal, Manager
06.	Products/By-products/Process	Kraft/Writing Printing Paper
07.	Production Capacity	Kraft/Writing Printing Paper 150 MTD Captive Power Plant 0.5 MW
08.	Raw material & their consumption	Waste Paper – 175 MT/Day PAC - 10 MT/Day
09.	Year of Commissioning	1997
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell
	Industrial	590 KLD
	Domestic	10 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 18.01.2027
13.	Waste water generation (KL/Day)	
	Industrial	350 KLD
	Domestic	7 KLD
14.	Waste water Treatment Facility	
	Industrial	ETP
	Domestic	Disposed through Septic Tank
15.	Details of ETP with unit wise detail	Hill Screen 2 Nos., Equalization Tank, Primary Clarifier, Aeration Tank, Secondary Clarifier, Multi Grade Filter, Sludge Drying Beds etc.
16.	Quality of effluent being discharged	Waste water sample collected from outlet of ETP.

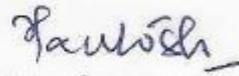
		As per analysis report, all parameters found within the stipulated standards. pH=7.91, TSS=25 mg/l, TDS=997 mg/l, TS=1022 mg/l, BOD=16 mg/l, COD=104 mg/l
17.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent discharged through Dhandhera Drain
18.	Consent Status (Water)	Granted Upto dated 31.12.2029
19.	Treated effluent storage facility	NA
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	15 TPH
21.	Details of fuel and its consumption	RDF 60 MT/Day, Agrofuel 75 MT/Day
22.	Details of Air Pollution Control Systems and  Stack detail	Multi Cyclone Type Dust Collector, Dry Pulse Jet Type Filter with Calcium Dosing followed by Wet Scrubber  30 M. high from ground level
23.	Status of APCS	Operational Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameters are found within prescribed limit PM= 49.0 mg/Nm <sup>3</sup>
24.	Consent Status (Air)	Granted Upto dated 31.12.2029
<b>Information pertaining to hazardous waste/ solid waste</b>		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 20.12.2027.
27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.0 MT/Day and disposed in its sister concern pyrolysis plant and

*[Handwritten signature]*  
JF

*[Handwritten signature]*  
(ACE)

		also through M/s Dew Resource Management Pvt. Ltd. Muzaffarnagar.
28.	Status of EPR Registration	Industry has a valid registration on EPR portal.
29.	Fly Ash Management	Industry has an valid agreement with brick kiln namely M/s Roshan Brick Supply, Jolly Road, Muzaffarnagar for proper disposal of generated fly ash in making bricks on an average 1.5 MT/Day
30.	Overall Compliance Status	Complying

  
(Sandhya Sharma)  
J.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

Regional Officer





उत्तर प्रदेश UTTAR PRADESH

GP 890548

सहमति शपथ पत्र

यह कि मैं नाजम अली निवासी, खसरा नं०-241, 242 रोड जोली रोड, ग्राम धनधेडा जिला मुजफ्फरनगर, उत्तर प्रदेश (251001) स्थित रोशन ब्रिक्स सप्लाइ निकट जोली रोड मुजफ्फरनगर का स्वामी हूँ तथा मेरे एवं मैसर्स तिरुपतिबालाजी फाईबर्स प्राईवेट लिमिटेड भोपा रोड, मुजफ्फरनगर की बायलर जनित राख को अपने भट्टे पर ईटों के निर्माण हेतु उठाने के लिए मैसर्स तिरुपतिबालाजी फाईबर्स प्राईवेट लिमिटेड भोपा रोड, मुजफ्फरनगर के साथ निम्न बिन्दुओं पर सहमति बनी-  
 1- यह कि भट्टा स्वामी नाजम अली जिस भी वाहन से राख को मिल परिसर से भूमि भराव स्थल तक भेजेंगे वो वाहन जल छिडकाव के पश्चात पूरी तरह तिरपाल से ढक कर ही मिल परिसर से बाहर जायेगा। ताकि सड़क यातायात के संचालन में किसी भी प्रकार का अवरोध उत्पन्न ना हो।  
 2- यह कि मैं नाजम अली जो कि उक्त वर्णित भट्टे के स्वामी हूँ तथा इसी भूमि पर उपरोक्त मिल से वाहनो द्वारा ईट निर्माण हेतु राख लाई जाती, सुनिश्चित की गयी है। इस भूमि के अलावा अन्यत्र कही भी राख नहीं डाली जायेगी।  
 3- यह कि मैं नाजम अली यह भी सुनिश्चित करूँगा कि ईटों के निर्माण प्रक्रिया के समय राख इधर-उधर दूसरे स्वामित्व वाली भूमि पर ना फैले और ना ही कोई किसी प्रकार का व्युत्पन्न व अवरोध उत्पन्न न हो, किसी भी प्रकार के विवाद से निपटान का उत्तरदायित्व भट्टा स्वामी नाजम अली, का होगा।



For Tirupati Balaji Fibers Private Limited

*Rashwan*  
Director

नाजम अली

*Shabana Tabassum*  
SHABANA TABASSUM  
NOTARY  
Distt. Muzaffarnagar (U.P.)

28 MAY 2025 Scanned By Scanner Go

4- यह कि भट्टा स्वामी नाजम अली भट्टे की अपनी उक्त भूमि पर हवा चलने की स्थिति में समय-समय पर जल का छिडकाव करवायेंगे तथा पर्यावरण के मानदंडों को पूर्णतः पालन करेंगे ताकि राख हवा के साथ वातावरण में ना फैले।

5- यह कि यह सहमति शर्त दिनांक 26.05.2025 से लागू मानी जायेगी।

यह कि किसी भी सहमति का उल्लंघन पाए जाने पर अथवा किसी भी प्रकार के विवादों या कानूनी विवादों के उत्पन्न होने की स्थिति में समस्त निपटारों की समस्त जिम्मेवारी खर्च सहित स्वयं नाजम अली निवासी, खसरा नं०-241, 242 रोड जोली रोड, ग्राम धनधेडा जिला मुजफ्फरनगर, उत्तर प्रदेश (251001) स्थित रोशन ब्रिक्स सप्लाय निकट जौली रोड मुजफ्फरनगर की होगी।

हस्ताक्षर

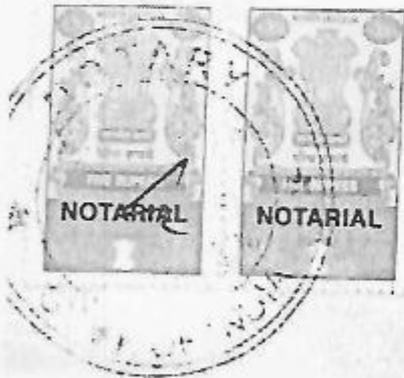
For Tirupatibabaji Fiberris Private Limited

*Raghu*  
Director

मिल प्रतिनिधि  
(ह०)

*नाजम अली*

ईट भट्टा स्वामी  
(ह०)



Sworn before me today above, *Najam Ali* *Raghu*  
+ *Tirupatibabaji Fiberris Private Limited*  
the document was presented by *Shri*  
*Tirupatibabaji Fiberris Private Limited*  
I have seen ..... examining the  
document ..... contents of  
the affidavit ..... read out &  
explained to ..... respondent fee  
charged for ..... *fixed* .....  
NOTARY, DIST. MUZAFFARNAGAR

*Shabana*  
SHABANA TABASSUM  
NOTARY

Distt. Muzaffarnagar (U.P.)

*28/05/25*

28 MAY 2025

28 MAY 2025



# TIRUPATIBAALAJI FIBERRS PRIVATE LIMITED

(Formerly Known as : TIRUPATIBAALAJI FIBERRS LIMITED)

Manufacturers of: Quality Grade Kraft Paper

Regd. Office & Works : 9th Km. Bhopa Road, Muzaffarnagar-251001 (U.P.) INDIA  
Ph. : +91-7500300051, +91-7500300046, E-mail : info.tirupatibalaji@gmail.com

CIN : U21000UP1995PTC073074

TIRUPATIBAALAJI FIBERRS PRIVATE LIMITED  
9TH KM BHOPA ROAD, MUZAFFARANAGAR

## FLY ASH GENERATION SUMMARY

MONTH		DAYS	FLY ASH GENERATON
Aug-25	OPERATIONAL DAYS	30	38395 KG
Sep-25	OPERATIONAL DAYS	30	43260.KG





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CIN : U21000UP1995PTC073074

TIRUPATIBAALAJI FIBERRS PRIVATE LIMITED  
9TH KM BHOPA ROAD, MUZAFFARANAGAR

## DETAILS OF ASH GENERATION AND DISPOSE OFF M/O AUGUST 2025

DATED	OP	ASH GENERATION IN KG	ASH DISPOSE IN KG	CLOSING BALANCE
01-08-2025	0	410	0	410
02-08-2025	410	1370	0	1780
03-08-2025	1780	1475	1500	1755
04-08-2025	1755	1420	0	3175
05-08-2025	3175	1360	2500	2035
06-08-2025	2035	1380	2000	1415
07-08-2025	1415	1400	0	2815
08-08-2025	2815	1530	2550	1795
09-08-2025	1795	1445	0	3240
10-08-2025	3240	0	2160	1080
11-08-2025	1080	1415	0	2495
12-08-2025	2495	1425	2500	1420
13-08-2025	1420	1420	2000	840
14-08-2025	840	1360	0	2200
15-08-2025	2200	1340	2550	990
16-08-2025	990	1300	1500	790
17-08-2025	790	1310	0	2100
18-08-2025	2100	1325	2470	955
19-08-2025	955	1335	2280	10
20-08-2025	10	1320	0	1330
21-08-2025	1330	1285	2360	255
22-08-2025	255	1325	0	1580
23-08-2025	1580	1300	0	2880
24-08-2025	2880	1320	2550	1650
25-08-2025	1650	1335	0	2985
26-08-2025	2985	1230	2600	1615
27-08-2025	1615	1265	1620	1260
28-08-2025	1260	1020	0	2280
29-08-2025	2280	1090	1880	1490
30-08-2025	1490	1050	1675	865
31-08-2025	865	835	1700	0
		<b>38,395</b>	<b>38,395</b>	





# TIRUPATIBAALAJI FIBERRS PRIVATE LIMITED

(Formerly Known as : TIRUPATIBAALAJI FIBERRS LIMITED)

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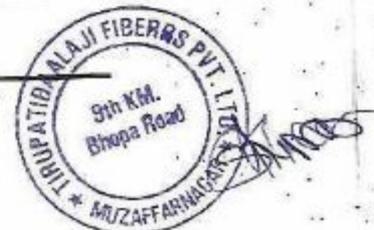
Regd. Office & Works : 9th Km. Bhopa Road, Muzaffarnagar-251001 (U.P.) INDIA  
Ph. : +91-7500300051, +91-7500300046, E-mail : info.tirupatibalaji@gmail.com

CIN : U21000UP1995PTC073074

TIRUPATIBAALAJI FIBERRS PRIVATE LIMITED  
9TH KM BHOPA ROAD, MUZAFFARANAGAR

## DETAILS OF ASH GENERATION AND DISPOSE OFF M/O SEPTEMBER 2025

DATED	OP	ASH GENERATION IN KG	ASH DISPOSE IN KG	CLOSING BALANCE
01-09-2025	0	690	0	690
02-09-2025	690	1325	2000	15
03-09-2025	15	1290	0	1305
04-09-2025	1305	1235	2250	290
05-09-2025	290	1670	1930	30
06-09-2025	30	1505	0	1535
07-09-2025	1535	1560	2540	555
08-09-2025	555	1600	2100	55
09-09-2025	55	1635	0	1690
10-09-2025	1690	1320	2290	720
11-09-2025	720	1135	0	1855
12-09-2025	1855	1310	2365	800
13-09-2025	800	1550	2320	30
14-09-2025	30	1600	0	1630
15-09-2025	1630	1350	2415	565
16-09-2025	565	1570	2100	35
17-09-2025	35	1335	0	1370
18-09-2025	1370	1320	2420	270
19-09-2025	270	1480	0	1750
20-09-2025	1750	1385	2390	745
21-09-2025	745	1480	2200	25
22-09-2025	25	1640	0	1665
23-09-2025	1665	1615	2510	770
24-09-2025	770	1650	2315	105
25-09-2025	105	1680	0	1785
26-09-2025	1785	1645	2550	880
27-09-2025	880	840	0	1720
28-09-2025	1720	1600	2285	1035
29-09-2025	1035	1630	2330	335
30-09-2025	335	1615	1950	0
		<b>43,260</b>	<b>43,260</b>	



**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

01.	Name of the Industry	M/s Bindlas Duplex Ltd., (Unit-1)
02.	Address/Tel	Bhopa Road, Muzaffarnagar
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Raja Gupta, J.E. Maneesh Kumar, J.R.F.
05.	Name & Designation of Industry representative	Mr. Pankaj Agarwal, Director
06.	Products/By-products/Process	Kraft Paper
07.	Production Capacity	Kraft Paper- 200 MT/Day (Agro waste based 20 MT/Day, Waste paper based 180 MT/Day) Captive Power Plant – 4.0 MW (Presently operational on Waste Paper Based Only)
08.	Raw material & their consumption	Waste Paper-200 MT/Day Agro waste 65 MT/Day
09.	Year of Commissioning	1991
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell
	Industrial	1790 KLD
	Domestic	10 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 18.01.2027
13.	Waste water generation (KL/Day)	
	Industrial	1250 KLD
	Domestic	06 KLD
14.	Waste water Treatment Facility	
	Industrial	ETP
	Domestic	Disposed through Septic Tank
15.	Details of ETP with unit wise detail	Equalization Tank, Sedimentation Cell, Primary Clarifier, Aeration Tank, Secondary Clarifier, Dual Media

*Phatm G*

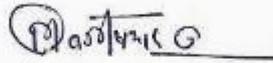
*Devi JE*

		Filter, Activated Carbon Filter, Sludge Drying Beds etc. Black liquor generated from Agro Waste Pulping disposed through its Chemical Recovery Plant situated within the premises.
16.	Quality of effluent being discharged	Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. pH=7.41, TSS=23 mg/l, TDS=1029 mg/l, TS=1052 mg/l, BOD=16 mg/l, COD=120 mg/l
17.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent discharged through Jat Mujhera Drain
18.	Consent Status (Water)	Granted Upto dated 31.12.2027
19.	Treated effluent storage facility	NA
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	Boiler 30 TPH
21.	Details of fuel and its consumption	RDF 220 MT/Day, Low Sulphur Coal/Biomass 120 MT/Day OR Low Sulphur Coal/Biomass 300 MT/Day
22.	Details of Air Pollution Control Systems and Stack detail	Dry Scrubber, ESP Stack 45.0 M. high from ground level
23.	Status of APCS	Operational Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameters are found within prescribed limit PM= 40.0 mg/Nm <sup>3</sup>
24.	Consent Status (Air)	Granted Upto dated 31.12.2027
<b>Information pertaining to hazardous waste/ solid waste</b>		
25.	Facility for storage/disposal/treatment of Hazardous Waste	• Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization

*(Signature)*

*(Signature)*

		upto 16.11.2027.
27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 4.0 MT/Day. Generated plastic waste disposed by M/s Dew Resources Management, Muzaffarnagar
28.	Status of EPR Registration	Industry has a valid registration on EPR Portal.
29.	Fly Ash Management	Industry has an agreement with the M/s Malwa Trading Co. for disposal of fly ash in M/s. Ambuja Cement Ltd. on an average 2.73 MT/Day
30.	Overall Compliance Status	Complying

  
(Maneesh Kumar)  
J.R.F.,

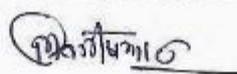
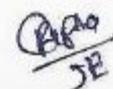
  
(Raja Gupta)  
J.E.

Regional Officer



**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

01.	Name of the Industry	M/s Bindlas Duplex Ltd., (Unit-2)
02.	Address/Tel	Bhopa Road, Muzaffarnagar
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Raja Gupta, J.E. Maneesh Kumar, J.R.F.
05.	Name & Designation of Industry representative	Mr. Pankaj Agarwal, Director
06.	Products/By-products/Process	Duplex Board
07.	Production Capacity	Duplex Board- 250 MT/Day
08.	Raw material & their consumption	Waste Paper, Caustic, Rozin Alum
09.	Year of Commissioning	1996
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell
	Industrial	1850 KLD
	Domestic	5 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 18.01.2027
13.	Waste water generation (KL/Day)	
	Industrial	1500 KLD
	Domestic	3 KLD
14.	Waste water Treatment Facility	
	Industrial	ETP
	Domestic	Disposed through Septic Tank
15.	Details of ETP with unit wise detail	Equalization Tank, Sedicell, Primary Clarifier, Aeration Tank-1, Aeration Tank-2, Secondary Clarifier, Activated Carbon Filter, Sludge Drying Beds etc.
16.	Quality of effluent being discharged	Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. pH=7.56, TSS=22 mg/l, TDS=1051 mg/l, TS=1073 mg/l, BOD=12 mg/l, COD=104 mg/l

17.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent discharged through Jat Mujhera Drain
18.	Consent Status (Water)	Granted Upto dated 31.12.2027
19.	Treated effluent storage facility	NA
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	Steam taken from its sister concern (Unit-1)
21.	Details of fuel and its consumption	NA
22.	Details of Air Pollution Control Systems and Stack detail	NA
23.	Status of APCS	NA
24.	Consent Status (Air)	Granted Upto dated 31.12.2027
<b>Information pertaining to hazardous waste/ solid waste</b>		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 23.12.2027.
27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 4.0 MT/Day. Generated plastic waste disposed by M/s Dew Resources Management, Muzaffarnagar
28.	Status of EPR Registration	Industry has a valid registration on EPR Portal.
29.	<b>Overall Compliance Status</b>	<b>Complying</b>

Regional Officer

*[Signature]*

*[Signature]*  
(Maneesh Kumar)  
J.R.F.,

*[Signature]*  
(Raja Gupta)  
J.E.



उत्तर प्रदेश UTTAR PRADESH

GU 013717

ASH SUPPLY AGREEMENT

Between

Malwa Trading Co. (First Party)

AND

Bindlas Dupluxe Limited (Second Party)

This Supply Agreement ("Agreement") is made at Muzaffarnagar (U.P) on 28<sup>th</sup> day of May 2024 (28-05-2024).

Malwa Trading Co. (GSTIN-09AAHHJ1767L1ZR) a firm/Company having its registered office at 376, Bhopa Road, Opp. Transport Nagar, Muzaffarnagar-251001 (India), hereinafter referred to as "Malwa Trading Co.", (which expression shall unless it be repugnant to the context or meaning thereof, be deemed to mean and include its affiliates, successors-in-interest and permitted assigns) is the **FIRST PARTY**

And

Bindlas Dupluxe Limited (GSTIN-09AABCB2773R1Z3) a company registered under Companies Act 1956, having its registered office at 10.6 Km. Bhopa Road, Village-Jatmujhera, Muzaffarnagar-251308, which expression shall, unless repugnant to the meaning or context thereof, include its successors and assigns of the **SECOND PARTY**.

of Malwa Trading Company

Jagdeep Singh  
Proprietor

Bindlas Dupluxe Limited  
*[Signature]*  
Director

**WHEREAS**

- A. **Malwa Trading Co.** is a trading firm and engaged in the business of supply and sale of dry fly ash in different cement plants by using closed body bulkers on their demands.
- B. **Bindlas Duplux Limited** is manufacturing of paper & paper board and having its captive power plant, and the ash generated from this captive power plant is undertaking to supply ash (hereinafter referred to as "Waste"), in various states across India, and is desirous of delivering this ash to Different cement plants through Malwa Trading Co. by using closed body bulkers only.

**Bindlas Duplux Limited** hereby specifically agrees and confirms that ash supplied in cement plants on their demands,

Malwa Trading Co. will be only carried out its own through bulkers with their responsibility.

**1. Certification**

Malwa Trading Co. will issue the ash lifting certificate mentioning the name of **Bindlas Duplux Limited** and also provide the proof that the ash of Bindlas Duplux Limited supplied to cement companies.

**2 Terms and Termination:**

This Agreement shall be valid and binding from the date of its execution till two years of its execution. The Parties may mutually agree to extend the period of this Agreement by such additional period as they may deem fit.

**3 Termination**

This Agreement can be terminated by any party, by giving 15 days' notice period.

**4 Commercial Terms**

All commercials' terms as applicable in this agreement will be settled between **Malwa Trading Co.** and **Bindlas Duplux Limited**. The rate will be decided with mutually agreed. **Bindlas Duplux Limited** will supply the ash to first party on Tax Invoice on ex-mill basis. First party will made full payment to Bindlas Duplux Limited in 7 days from the end of previous month through banking mode only.

Malwa Trading Co. shall organize to transport the fly ash to different Cement's Plants.

For Malwa Trading Company

*Jagdeep Singh*  
Promotor

2 of 3

Bindlas Duplux Limited

*Chiranjeev*  
Director

## 5 Force Majeure

The Parties hereby agree that in the event performance, in whole or in part, of any obligation under this Agreement, by any Party hereto, is prevented by circumstances or events that are beyond the reasonable control of such Party, or by causes against which the Party could not reasonably make provision (including but not limited to acts of God, strike or lockout, fire, explosion, shutdown of Cement Plants for any reason, failure of essential means of transportation or communication, riots, insurrections, tidal waves, flood, earthquakes, industrial disturbance, inevitable accidents, war (undeclared or declared), embargoes, blockages, legal restrictions or governmental restrictions and the like), pandemic, epidemic, the Party who is prevented from performing shall be excused from performing for a reasonable period of time, taking into account the cause and its duration (or potential duration).

## 6 Miscellaneous

### I. Entire Agreement

The Agreement constitutes the entire agreement between the parties and includes all promises and representations, express or implied, and supersedes all other prior agreements and representations, written, between the Parties relating to the subject matter hereof. Anything which is not constituted in this instrument is not part of this Agreement.

### II. Amendments

Any amendment of any provision of this Agreement shall be effective if it is evidenced in writing and signed by both **Malwa Trading Co.** and **Bindlas Duplux Limited**.

### III. Further Assurance

Each Party shall promptly take such actions and execute such documents as are necessary to give full effect to the rights of the other Party contained in and/or contemplated by this Agreement.

### IV. Rights Cumulative

The rights, powers, privileges and remedies provided in this Agreement are cumulative and are not exclusive of any rights, powers, privileges or remedies provided by law or otherwise.

For Malwa Trading Company

*Jagdeep Singh*  
Director

Bindlas Duplux Limited

*Chiranjeev*  
Director

PAN No. : AARFG9656M  
GST No. : 09AARFG9656M1ZA



CEMENT | STEEL | POWER | RAIL & ROAD  
BUILDINGS | RMC | O&M-NDT SERVICE

# Ganapati Engineering & Construction Utility

Engineering Construction & Contracts

### To Whom So ever It May Concern

We (M/s Ganpati Engineering and construction Utility Ghaziabad, GSTIN - 09AARFG9656M1ZA) would like to take Dry Flyash through Closed Bulker Dispenser mode from M/s Bindlas Duplex Ltd, 29 Km Bhopa Road Muzaffarnagar (U.P) by the M/s GMR Contractors GSTIN-09AAQFG5350D1ZB, 141 Nagla Buterg Muzaffarnagar-251308(U.P).

The Same Dry Flyash will be supply to M/s Shree Cement Ltd Sikandrabad (U.P) and Ambuja Cement Dabri (U.P), and RMC Plants Greater Noida U.P.

Regards,

*(Signature)*  
R. Kumar

M/s Ganpati Engineering and construction Utility

*(Signature)*  
M/s GMR Contractors



For Bindlas Duplex Limited

*(Signature)*  
Auth. Sign.

For GMR Contractors  
*(Signature)*  
Partner



**Bindlas DUPLUX LIMITED**  
**MFRS. OF : KRAFT PAPER & DUPLEX BOARD**  
 AN ISO 14001 COMPANY

BINDLAS DUPLUX LIMITED

ASH GENERATION (IN MT)

JULY 2025	249.425
AUGUST 2025	340.575
SEPTEMBER 2025	417.375

(प्लांट बन्द होने की तिथि)

जुलाई	18 से 23 तक
अगस्त	12
सितंबर	किसी तिथि में नहीं



**Regd. Office & Works :**

10-B Km. Bhepu Road Vill. Jat Mujhda  
 Mutafarnagar-251 008 (U.P) INDIA  
 Tel. : +91 331-2468589-2468590-2468591

**Correspondence Address :**

19, Despuram, Pachenda Road,  
 Mutafarnagar-251 001 (U.P) INDIA

**e-mail :**

bindlas99@gmail.com (Accounts)  
 bdlmzn@gmail.com (Sales Tax)

CSTN : 09AABC2773K121

PAN : AABC2773K

CIN : U21012UP1989PLC010445

**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

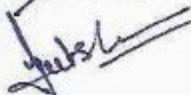
01.	Name of the Industry	M/s. Galaxy Papers Pvt. Ltd.
02.	Address/Tel	Jolly Road, Muzaffarnagar
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Raja Gupta, J.E. Maneesh Kumar, J.R.F.
05.	Name & Designation of Industry representative	Mr. Gautam Bhatia, Director
06.	Products/By-products/Process	Kraft Paper
07.	Production Capacity	Kraft Paper 100 MT/Day Captive Power Plant- 1.0 MW
08.	Raw material & their consumption	Waste Paper – 120 MT/Day
09.	Year of Commissioning	1992
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell
	Industrial	300 KLD
	Domestic	5 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 30.03.2027
13.	Waste water generation (KL/Day)	Industry has adopted Zero Liquid Discharge system for waste water effluent.
	Industrial	
	Domestic	3.0 KLD
14.	Waste water Treatment Facility	
	Industrial	ETP
	Domestic	Disposed through Septic Tank
15.	Details of ETP with unit wise detail	Equalization Tank, Hill Screen, Sedicell, Clarifier, Sand Filter, Belt Press, Sludge Drying Beds etc.
16.	Quality of effluent being discharged	At the time of inspection, Industry found complying on Zero Liquid Discharge.
17.	Mode of Effluent Disposal (Land/River/Drain)	ZLD based
18.	Consent Status (Water)	Granted Upto dated 31.12.2029
19.	Treated effluent storage facility	NA

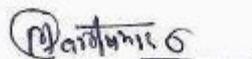
Maneesh Kumar

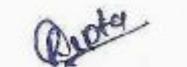
Raja Gupta  
JE

Information pertaining to Air Pollution		
20.	Source of Air Pollution	Boiler 12 TPH
21.	Details of fuel and its consumption	Biomass 100 MT/Day, RDF 170 MT/Day, Coal 50 MT/Day
22.	Details of Air Pollution Control Systems and Stack detail	SNCR, Cyclonic Reactor, Chemical Dosing, PAC followed by Bag Filter 30 M. high from ground level
23.	Status of APCS	Operational Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameters are found within prescribed limit PM= 66.0 mg/Nm <sup>3</sup>
24.	Consent Status (Air)	Granted Upto dated 31.12.2029
Information pertaining to hazardous waste/ solid waste		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 27.02.2026.
27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 1.8 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Keshav Enterprises, Khasra No. 1016, Murli Keshav Colony, Nimbahera, Chitorgarh (Rajasthan).
28.	Status of EPR Registration	Presently industry applied for EPR.registration.
29.	Fly Ash Management	Industry has an agreement with the M/s Link Overseas LLP Ltd. Muzaffarnagar for disposed of fly ash in low laying area on an average 1.86 MT/Day
30.	Overall Compliance Status	Complying

Regional Officer



  
(Maneesh Kumar)  
J.R.F.,

  
(Raja Gupta)  
J.E.



उत्तर प्रदेश UTTAR PRADESH



229728

—एग्रीमेन्ट—

समक्ष:- सक्षम अधिकारी

NOTARY

ग्लैक्सी पेपर्स प्रा० लि०, 9.4 कि०मी० जौली रोड, गाँव-धधेडा, थाना-सिखेडा, जिला मुजफ्फरनगर, पंजी० कार्यालय-113-B नईमंडी, मुजफ्फरनगर, थाना-नईमंडी कोतवाली, जिला-मुजफ्फरनगर, द्वारा डायरेक्टर-ज्ञान प्रकाश भाटिया पुत्र स्व०श्री दामोदर दास भाटिया निवासी- 46/25 रामबाग रोड, थाना-नई मंडी कोतवाली, जिला-मुजफ्फरनगर (उ०प्र०)। — प्रथम पक्ष

एवं

NOTARY

प्रो लिंक ओवरसीज एल०एल०पी०, प्लॉट नं०-1288, जैन मन्दिर रोड, दीपक धर्मकाँटे के सामने, गाँव-वहलना, थाना-नगर कोतवाली, जिला मुजफ्फरनगर, द्वारा पार्टनर उमंग भाटिया पत्नी श्री गौतम भाटिया, निवासी-46/06 रामबाग रोड थाना- नई मंडी कोतवाली, जिला-मुजफ्फरनगर (उ०प्र०)। —द्वितीय पक्ष

—द्वितीय पक्ष

*[Signature]*

Nalima Chaudhary  
NOTARY/ADVOCATE  
Muzaffarnagar

*[Signature]*  
क्रमशः- 2

12 JAN 2024

-2-



आज दिनांक- 02 जनवरी 2024, दिन- मंगलवार को यह अभिलेख प्रथम पक्ष व द्वितीय पक्ष के मध्य स्वतन्त्र मन, मस्तिष्क व विचार से पेंपर मिल व समाज के मौजिब लोगों व गवाहान की मौजूदगी में निष्पादित किया गया। जिस पर दोनों पक्षगणों ने अपनी-अपनी सहमति व्यक्त की तथा पक्षगण अभिलेख की निम्न शरायतों का पालन करेंगे।

- (1)- यह कि उपरोक्त वर्णित नाम व पते पर प्रथम पक्ष- "ग्लैक्सी पेपर्स प्रा0 लि0" एक पेपर मिल है। जो काफ्ट पेपर व पेपर बोर्ड का उत्पादन करके विक्रय करती है। ज्ञान प्रकाश भाटिया बावजह होने डायरेक्टर पेपर मिल की ओर से, मिल का सर्वोपरी हित देखते हुए कानूनी निर्णय लेने व कार्यवाही करने के लिए प्राधिकृत है।
- (2)- यह कि उपरोक्त वर्णित नाम व पते पर द्वितीय पक्ष- "प्रो लिंक ओवरसीज एल0एल0पी0" एक पार्टनरशिप फर्म है। जो पैकेजिंग प्रोडक्ट का उत्पादन करके विक्रय करती है। उमंग भाटिया बावजह होने पार्टनर फर्म की ओर से, फर्म का सर्वोपरी हित देखते हुए कानूनी निर्णय लेने व कार्यवाही करने के लिए प्राधिकृत है।
- (3)- यह कि प्रथम पक्ष- "ग्लैक्सी पेपर्स प्रा0 लि0" पेपर मिल से उत्पन्न होने वाली फलाई ऐश (ईधन की राख) को द्वितीय पक्ष- "प्रो लिंक ओवरसीज एल0एल0पी0" अपने खर्च व अपनी लेबर व अपने ट्रांसपोर्टेशन पर अपनी फर्म के लिए प्रयोग करने के लिए उठवायेगा और जिसकी बाबत कोई भी भुगतान द्वितीय पक्ष प्रथम पक्ष को नहीं करेगा और ना ही प्रथम पक्ष इसके लिए द्वितीय पक्ष से कोई क्लेम करेगा।
- (4)- यह कि प्रथम पक्ष- "ग्लैक्सी पेपर्स प्रा0 लि0" पेपर मिल से उत्पन्न होने वाली समस्त फलाई ऐश को द्वितीय पक्ष- "प्रो लिंक ओवरसीज एल0एल0पी0" नियमों एवं कानूनों का पालन करते हुए अपने खर्च व लेबर व अपने ट्रांसपोर्टेशन पर दिनांक 02.01.2024 से दिनांक 31.12.2025 तक उठवायेगा और इस समयावधि में प्रथमपक्ष किसी अन्य फर्म को स्वयं के खर्च पर या निःशुल्क उठवाने के लिए अधिकृत नहीं करेगा।
- (5)- यह कि द्वितीय पक्ष "प्रो लिंक ओवरसीज एल0एल0पी0" उपरोक्त फलाई ऐश को उठवाने में यदि कोई गैर कानूनी व असामाजिक गतिविधियां या कारोबार करते हुए पाया जाता है या लेबर व ट्रांसपोर्टेशन को लेकर कोई विवाद होता है तो उसके लिये द्वितीय पक्ष जिम्मेदार होगा, प्रथम पक्ष की कोई जिम्मेदारी किसी प्रकार की नहीं होगी।
- (6)- यह कि पक्षगणों के बीच किसी भी प्रकार के हुए विवाद का निस्तारण व श्रवण क्षेत्राधिकार क्षेत्र जनपद मुजफ्फरनगर होगा।

क्रमशः 3

उपरोक्त अभिलेख पक्षगणों के मध्य आज दिनांक-02.01.2024, दिन-मंगलवार को गवाहान की मौजूदगी में तहरीर व तकमील कर दिया गया है ताकि सनद रहे।

दिनांक-02.01.2024  
स्थान- मुजफ्फरनगर



गवाहान:-

- Sirwan*
- शुक्ला सुभाष गोपल पुत्र  
श्रीवप्रसाद गोपल  
60/568 अवध विहार स्थानी  
मुजफ्फरनगर (3090)
  - Ramesh*  
रामेश सिंह श/0. कुलीन  
276 बुधमपुरी  
मुजफ्फरनगर

प्रथम पक्ष

*[Signature]*  
(ज्ञान प्रकाश भाटिया)

डायरेक्टर

आधार कार्ड संख्या- 22991286798

*[Signature]*  
द्वितीय पक्ष

(उमंग भाटिया)

पार्टनर

आधार कार्ड संख्या- 549170923995

Identified by

*[Signature]*  
Pintu Kumar

Advocate

*[Signature]*  
I hereby certify that the above is a true and correct copy of the original document as shown to me by the deponent who is known to me and the contents of the affidavit which is a true and correct copy as explained by me to the deponent has been charged by me to the deponent.  
NOTARY PUBLIC, MUZAFFARNAGAR

*[Signature]*  
Naima Chaudhary  
NOTARY/ADVOCATE  
Muzaffarnagar

12 JAN 2024



अलावा अन्यत्र कहीं भी राख नहीं डाली जायेगी।

- यह कि मैं नाजम अली यह भी सुनिश्चित करूंगा कि ईंटों के निर्माण प्रक्रिया के समय राख इधर-उधर दूसरे स्वामित्व वाली भूमि पर न फैले और न ही कोई किसी प्रकार का व्यवधान व अवरोध उत्पन्न न हो। किसी भी प्रकार के विवाद से निपटने का उत्तरदायित्व भट्टा स्वामी नाजम अली का होगा।
- यह कि भट्टा स्वामी नाजम अली भट्टा की अपनी उक्त भूमि पर हवा चलने की स्थिति में समय-समय पर जल का छिड़काव करायेगे तथा पर्यावरण के मानदंडों को पूर्णतः पालन करेंगे ताकि राख हवा के साथ वातावरण में न फैले।
- यह कि यह सहमति शर्त दिनांक 07.08.2025 से लागू मानी जायेगी।



यह कि किसी भी सहमति का उल्लंघन पाये जाने पर अथवा किसी भी प्रकार के विवादों या कानूनी विवादों के उत्पन्न होने की स्थिति में समस्त निपटारों की समस्त जम्मेवारी खर्च सहित नाजम अली निवासी खसरा नं०-241, 242 रोड जौली रोड ग्राम धनधेडा जिला मुजफ्फरनगर उत्तर प्रदेश (251001) स्थित रोशन ब्रिक्स सप्लाई निकट जौली रोड मुजफ्फरनगर की होगी

हस्ताक्षर

मिल प्रतिनिधि

*[Signature]*  
हो-

ईट भट्टा स्वामी

*[Signature]*

हो-

*Najam Ali*  
The deponent is/are identified by Shri  
I have been satisfied to examine  
the deponent, who understands the  
content of the affidavit which has  
been read out and explained by  
me to the deponent in charge  
NOTARY DIST. MUZAFFARNAGAR

PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR

Identified by  
*[Signature]*

17 AUG 2025

9th K.M. Bhopa Road, Muzaffarnagar 251001												
Details of Fuel Consumption During the Month Of sep-2025												
Sr No	Date	Paddy Husk	Baggas	Fire Wood	Coal	Total	Ash Generation (MT)	opening balance	Ash Generation (MT)	Total	Ash Disposed Qty (MT)	Closing Balance
1	01/09/2025	-	-	-	137.00	137.00	13.70	149.39	13.70	163.09		163.09
2	02/09/2025	-	-	-	141.00	141.00	14.10	163.09	14.10	177.19		177.19
3	03/09/2025	121.00	-	-	-	121.00	12.10	177.19	12.10	189.29		189.29
4	04/09/2025	-	-	-	138.00	138.00	13.80	189.29	13.80	203.09		203.09
5	05/09/2025	-	-	-	87.00	87.00	8.70	203.09	8.70	211.79		211.79
6	06/09/2025	144.00	-	-	-	144.00	14.40	211.79	14.40	226.19		226.19
7	07/09/2025	126.00	-	-	-	126.00	12.60	226.19	12.60	238.79		238.79
8	08/09/2025	-	-	-	113.62	113.00	11.30	238.79	11.30	250.09		250.09
9	09/09/2025	-	248.49	-	-	248.00	29.70	250.09	29.70	279.79	73.08	206.71
10	10/09/2025	137.00	-	-	-	137.00	13.70	206.71	13.70	220.41		220.41
11	11/09/2025	148.00	-	-	-	148.00	14.80	220.41	14.80	235.21	74.07	161.14
12	12/09/2025	-	-	-	143.00	143.00	14.30	161.14	14.30	175.44		175.44
13	13/09/2025	-	-	-	125.00	125.00	12.50	175.44	12.50	187.94		187.94
14	14/09/2025	-	-	-	143.00	143.00	14.30	187.94	14.30	202.24		202.24
15	15/09/2025	-	-	-	131.00	131.00	13.10	202.24	13.10	215.34		215.34
16	16/09/2025	-	-	-	113.00	113.00	11.30	215.34	11.30	226.64		226.64
17	17/09/2025	-	-	-	132.00	132.00	13.20	226.64	13.20	239.84		239.84
18	18/09/2025	137.00	-	-	-	137.00	13.70	239.84	13.70	253.54	73.04	180.50
19	19/09/2025	139.00	-	-	-	139.00	13.90	180.50	13.90	194.40		194.40
20	20/09/2025	114.00	-	-	-	114.00	11.40	194.40	11.40	205.80		205.80
21	21/09/2025	-	-	-	149.00	149.00	14.90	205.80	14.90	220.70		220.70
22	22/09/2025	141.00	-	-	-	141.00	14.10	220.70	14.10	234.80		234.80
23	23/09/2025	146.00	-	-	-	146.00	14.60	234.80	14.60	249.40	74.04	249.40
24	24/09/2025	145.00	-	-	-	145.00	14.50	175.36	14.50	189.86		189.86
25	25/09/2025	144.00	-	-	-	144.00	14.40	189.86	14.40	204.26		204.26
26	26/09/2025	-	-	-	-	-	-	-	-	-		-
27	27/09/2025	-	-	-	133.00	133.00	13.30	204.26	13.30	217.56		217.56
28	28/09/2025	-	230.00	-	-	230.00	29.90	217.56	29.90	247.46		247.46
29	29/09/2025	-	-	-	135.00	135.00	13.50	247.46	13.50	260.96		260.96
30	30/09/2025	120.00	-	-	-	120.00	12.00	260.96	12.00	308.96		308.96

9th K.M. Bhopa Road, Muzaffarnagar 251001												
Details of Fuel Consumption During the Month Of aug-2025												
Sr No	Date	Paddy Husk	Baggass	Fire Wood	Coal	Total	Ash Generation (MT)	opening balance	Ash Generation (MT)	Total	Ash Disposed Qty (MT)	Closing Balance
1	01/08/2025	-	237.00	-	-	237.00	23.70	111.63	23.70	135.33		135.33
2	02/08/2025	-	235.00	-	-	235.00	23.50	135.33	23.50	158.33		158.83
3	03/08/2025	-	221.00	-	-	221.00	22.10	158.83	22.10	180.93		180.93
4	04/08/2025	127.00	-	-	-	127.00	12.70	180.93	12.70	193.63		193.63
5	05/08/2025	138.00	-	-	-	138.00	13.80	193.63	13.80	207.43		207.63
6	06/08/2025	142.00	-	-	-	142.00	14.20	207.43	14.20	221.63		221.63
7	07/08/2025	-	-	-	81.00	81.00	8.10	221.63	8.10	229.73	74.02	155.71
8	08/08/2025	-	-	-	150.00	150.00	15.00	155.71	15.00	170.71	74.03	96.68
9	09/08/2025	-	-	-	113.00	113.00	11.30	96.68	11.30	107.98		107.98
10	10/08/2025	-	-	-	152.00	152.00	15.20	107.98	15.20	123.18		123.18
11	11/08/2025	-	228.00	-	-	228.00	22.80	123.18	22.80	145.98	74.07	71.91
12	12/08/2025	-	-	-	121.00	121.00	12.10	71.91	12.10	84.01		84.01
13	13/08/2025	-	-	-	134.00	134.00	13.40	84.01	13.40	97.41		97.41
14	14/08/2025	-	-	-	106.00	106.00	10.60	97.41	10.60	108.01		108.01
15	15/08/2025	-	-	-	-	-	-	-	-	-		-
16	16/08/2025	-	-	-	-	-	-	-	-	-		-
17	17/08/2025	-	-	-	131.00	131.00	13.10	121.11	13.10	121.11		121.11
18	18/08/2025	-	-	-	117.00	117.00	11.70	132.81	11.70	132.81		132.81
19	19/08/2025	-	-	-	137.00	137.00	13.70	146.51	13.70	146.51		146.51
20	20/08/2025	129.00	-	-	-	129.00	12.90	159.41	12.90	159.41		159.41
21	21/08/2025	-	-	-	135.00	135.00	13.50	172.91	13.50	172.91		172.91
22	22/08/2025	-	-	-	140.00	140.00	14.00	186.91	14.00	186.91		186.91
23	23/08/2025	-	-	-	140.00	140.00	14.00	200.91	14.00	200.91		200.91
24	24/08/2025	-	-	-	-	-	-	-	-	-		-
25	25/08/2025	-	-	-	152.00	152.00	15.20	216.11	15.20	216.11	73.03	143.08
26	26/08/2025	131.00	-	-	-	131.00	13.10	156.18	13.10	156.18		156.00
27	27/08/2025	122.00	-	-	-	122.00	12.20	168.38	12.20	168.38	74.09	94.29
28	28/08/2025	-	-	-	138.00	138.00	13.80	108.09	13.80	108.09		108.09
29	29/08/2025	132.00	-	-	-	132.00	13.20	121.29	13.20	121.29		121.29
30	30/08/2025	139.00	-	-	-	139.00	13.90	135.19	13.90	135.19		135.19
31	31/08/2025	142.0	-	-	-	142.0	14.20	149.39	14.20	149.39		149.39

9th K.M. Bhopa Road, Muzaffarnagar 251001												
Details of Fuel Consumption During the Month Of July 25.												
Sr No	Date	Paddy Husk	Baggass	Fire Wood	Coal	Total	Ash Generation (MT)	opening balance	Ash Generation (MT)	Total	Ash Disposed Qty (MT)	Closing Balance
1	01/07/2025	122.00	-	-	-	122.00	12.20	244.49	12.20	256.69	74.05	182.64
2	02/07/2025	129.00	-	-	-	129.00	12.90	182.64	12.90	195.54	-	195.54
3	03/07/2025	96.00	-	-	-	96.00	9.60	195.54	9.60	205.14	73.03	132.11
4	04/07/2025	27.00	-	-	-	27.00	2.70	132.11	2.70	134.81	-	134.81
5	05/07/2025	130.00	-	-	-	130.00	13.00	134.81	13.00	147.81	-	147.81
6	06/07/2025	149.00	-	-	-	149.00	14.90	147.81	14.90	162.71	-	162.71
7	07/07/2025	126.00	-	-	-	126.00	12.60	162.71	12.60	175.31	-	175.31
8	08/07/2025	137.00	-	-	-	137.00	13.70	175.31	13.70	189.01	74.02	114.99
9	09/07/2025	134.00	-	-	-	134.00	13.40	114.99	13.40	128.38	-	128.38
10	10/07/2025	126.00	-	-	-	126.00	12.60	128.38	12.60	140.98	-	140.98
11	11/07/2025	131.00	-	-	-	131.00	13.10	140.98	13.10	154.08	-	154.08
12	12/07/2025	130.00	-	-	-	130.00	13.00	154.08	13.00	167.08	-	167.08
13	13/07/2025	121.00	-	-	-	121.00	12.10	167.08	12.10	179.18	-	179.18
14	14/07/2025	-	-	-	157.00	157.00	15.70	179.18	15.70	194.88	-	194.88
15	15/07/2025	-	-	-	120.00	120.00	12.00	194.88	12.00	206.88	-	206.88
16	16/07/2025	-	-	-	135.00	135.00	13.50	206.88	13.50	220.38	-	220.38
17	17/07/2025	-	-	-	129.00	129.00	12.90	220.38	12.90	233.28	-	233.28
18	18/07/2025	-	-	-	-	-	-	-	-	-	-	-
19	19/07/2025	-	-	-	-	-	-	-	-	-	-	-
20	20/07/2025	-	-	-	-	-	-	-	-	-	-	-
21	21/07/2025	-	-	-	-	-	-	-	-	-	-	-
22	22/07/2025	-	-	-	-	-	-	-	-	-	-	-
23	23/07/2025	17.00	-	-	-	17.00	1.70	233.28	1.70	234.98	-	234.98
24	24/07/2025	138.00	-	-	-	138.00	13.80	234.98	13.80	248.78	-	248.78
25	25/07/2025	134.00	-	-	-	134.00	13.40	248.78	13.40	262.18	74.06	188.12
26	26/07/2025	128.00	-	-	-	128.00	12.80	188.12	12.80	200.92	-	200.92
27	27/07/2025	154.00	-	-	-	154.00	15.40	200.92	15.40	216.32	-	216.32
28	28/07/2025	-	-	-	139.00	139.00	13.90	216.32	13.90	230.22	74.00	156.22
29	29/07/2025	128.00	-	-	-	128.00	12.80	156.22	12.80	169.02	74.09	94.93
30	30/07/2025	-	-	-	-	-	-	-	-	-	-	-
31	31/07/2025	-	0	0	173.00	173.00	17.30	94.93	17.30	111.63	-	111.63

**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

01.	Name of the Industry	M/s. Shree Bhageshwari Papers Pvt. Limited (Unit-1)
02.	Address/Tel	9th Km., Bhopa Road, Muzaffarnagar
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Raja Gupta, J.E. Maneesh Kumar, J.R.F.
05.	Name & Designation of Industry representative	Mr. Devesh Bansal, Director
06.	Products/By-products/Process	Kraft Paper
07.	Production Capacity	Kraft Paper- 200 MT/Day (Presently operational on Waste Paper Based Only)
08.	Raw material & their consumption	Agro waste- 100 MT/Day Waste Paper- 200 MT/Day
09.	Year of Commissioning	1997
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell
	Industrial	1210 KLD
	Domestic	08 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 31.07.2025
13.	Waste water generation (KL/Day)	
	Industrial	950 KLD
	Domestic	6 KLD
14.	Waste water Treatment Facility	
	Industrial	ETP
	Domestic	Disposed through Septic Tank
15.	Details of ETP with unit wise detail	Equalization Tank, Sedicell, Primary Clarifier, Aeration Tank, Secondary Clarifier, Multi Grade Filter, Sludge Drying Beds etc. Black liquor generated from Agro Waste Pulping

Dharmendra

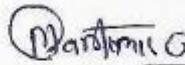
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		disposed through Chemical Recovery Plant of M/s. Garg Duplex Ltd., Bhopa Road, Muzaffarnagar.
16.	Quality of effluent being discharged	Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. pH=7.58, TSS=24 mg/l, TDS=1024 mg/l, TS=1048 mg/l, BOD=16 mg/l, COD=136 mg/l
17.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent discharged through Dhandhera Drain
18.	Consent Status (Water)	Granted Upto dated 31.12.2028
19.	Treated effluent storage facility	NA
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	Boiler 36 TPH
21.	Details of fuel and its consumption	RDF 220 MT/Day, Low Sulphur Coal 175 MT/Day, Biomass 170 MT/Day
22.	Details of Air Pollution Control Systems and Stack detail	ESP 52 M. high from ground level
23.	Status of APCS	Operational Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameters are found within prescribed limit PM= 52.0 mg/Nm <sup>3</sup>
24.	Consent Status (Air)	Granted Upto dated 31.12.2028
<b>Information pertaining to hazardous waste/ solid waste</b>		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 13.09.2027.
27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.3 MT/Day. For

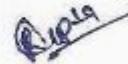
*Plastic*

*Plastic*

		disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Dew Resource Management Pvt. Ltd. Muzaffarnagar).
28.	Status of EPR Registration	Industry has a valid registration on EPR Portal.
29.	Fly Ash Management	Industry has an agreement with the M/s Arjun Enterprises, Gautam Budh Nagar for disposal of fly ash in M/s. Wonder Cement Ltd., Vill. Somna Dorau Mor, Gabhana, Aligarh on an average 2.2 MT/Day
30.	Overall Compliance Status	Complying

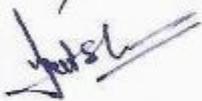


(Maneesh Kumar)  
J.R.F.,



(Raja Gupta)  
J.E.

Regional Officer



**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

01.	Name of the Industry	M/s. Shree Bhageshwari Papers Pvt. Limited (Unit-2)
02.	Address/Tel	9th Km., Bhopa Road, Muzaffarnagar
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Raja Gupta, J.E. Maneesh Kumar, J.R.F.
05.	Name & Designation of Industry representative	Mr. Devesh Bansal, Director
06.	Products/By-products/Process	Writing Printing Paper
07.	Production Capacity	Writing Printing Paper 100 MT/Day
08.	Raw material & their consumption	Waste Paper
09.	Year of Commissioning	2010
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell Industrial Domestic
		1300 KLD 10 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 31.07.2025
13.	Waste water generation (KL/Day)	Industrial Domestic
		1160 KLD 8 KLD
14.	Waste water Treatment Facility	Industrial Domestic
		ETP Disposed through Septic Tank
15.	Details of ETP with unit wise detail	Equalization Tank, Rotary Screen, Primary Clarifier, Aeration Tank-1, Aeration Tank-2, Secondary Clarifier, Tube Settler etc.
16.	Quality of effluent being discharged	Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. pH=7.49, TSS=21 mg/l, TDS=1091 mg/l, TS=1112 mg/l, BOD=12 mg/l, COD=108 mg/l
17.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent discharged through Dhandhera Drain

*(Signature)*

*(Signature)*  
SE

18.	Consent Status (Water)	Granted Upto dated 31.12.2028
19.	Treated effluent storage facility	NA
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	Steam taken from its sister concern (Unit-1)
21.	Details of fuel and its consumption	NA
22.	Details of Air Pollution Control Systems and Stack detail	NA
23.	Status of APCS	NA
24.	Consent Status (Air)	Granted Upto dated 31.12.2028
<b>Information pertaining to hazardous waste/ solid waste</b>		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 13.09.2027.
27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.3 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Dew Resource Management Pvt. Ltd. Muzaffarnagar).
28.	Status of EPR Registration	Industry has a valid registration on EPR Portal.
29.	<b>Overall Compliance Status</b>	<b>Complying</b>

Regional Officer

*[Signature]*

*[Signature]*  
(Maneesh Kumar)  
J.R.F.,

*[Signature]*  
(Raja Gupta)  
J.E.



**Shree Bhageshwari Private Limited** (09AAACB9178R1ZR) a company registered under Companies Act 1956, having its registered office at 9<sup>th</sup> K.M. Bhopa Road, Muzaffarnagar-251001, Which expression shall, unless repugnant to the meaning or context thereof, include its successors and assigns of the **SECOND PARTY**

**WHEREAS**

- A. **Malwa Trading Co** is a trading firm and engaged in the business of supply dry fly ash in different cement plants by using closed body bulkers on their demands.
- B. **Shree Bhageshwari Private Limited** is manufacturing of Kraft Paper and having its captive power plant, and the Ash generated from this captive power plant is undertaking to supply ash (hereinafter referred to as "Waste"), in various states across India, and is desirous of delivering this ash to different cement plants through Malwa Trading Company by Using closed body Bulkers only.

**Shree Bhageshwari Private Limited** hereby specifically agrees and confirms that ash supplied in cement plants on their demands, **Malwa Trading Co.** will be only carried out its own through bulkers with their responsibility.

**1. Certification :**

**Malwa Trading Co.** will issue the ash lifting certificate mentioning the name of Shree Bhageshwari Private Limited that the ash of Shree Bhageshwari Private Limited supplied to cement companies.

**2. Terms and termination :**

This Agreement shall be valid and binding from the date of its execution till either of the party disagree with the conditions. The parties may mutually agree to extend the period of this agreement by such additional period as they may deem fit.

Both the parties will follow the directions & guidelines insured by Environment, forest & climate change ministry, CPCB & UPPCB.

**3. Termination :**

This agreement can be terminated by any party, by giving 15 days notice period.

**4. Commercial Terms :**

All commercial terms as applicable in this agreement will be settled between Malwa Trading Co. and Shree Bhageshwari Private Limited. The rate will be decided with mutually agreed. Shree Bhageshwari Private Limited will supply the ash to first party on Tax Invoice on ex-mill basis. First party will made full payment to Shree Bhageshwari Private Limited in 15 days from the end of previous month though banking mode only.

Malwa Trading Co shall organize to transport the fly ash to different cement's plants.

**Force Majors :**

The Parties hereby agree that in the event performance, in whole or in part, of any obligation under this agreement, by any Party hereto, is prevented by circumstances or events that are

For Malwa Trading Company

Jagdeep Singh



Beyond the reasonable control of such party, or by causes against which the party could not reasonably make provision (including but not limited to acts of God, strike or lockout, fire, explosion, shutdown of cement plants for any reason, failure of essential means of transportation or disturbance, inevitable accidents war (undeclared or declared), embargoes, blockages, legal restrictions or governmental restrictions and the like), pandemic, epidemic, the party who is prevented from performing shall be excused from performing for a reasonable period of time, taking into account the cause and its duration (on potential duration).

6. **Miscellaneous :**

i. **Entire Agreement:**

The Agreement constitutes the entire agreement between the parties and includes all promises and representations, express or implied, and supersedes all other prior agreements and representations, written, between the parties relating to the subject matter hereof anything which is not constituted in this instrument is not part of this Agreement.

ii. **Amendments:**

Any amendment of any provision of this Agreement shall be effective if it is evidenced in writing and signed by both **Malwa Trading Co** and **Shree Bhageshwari Private Limited**.

iii. **Rights Cumulative:**

The rights, powers, privileges and remedies provided in this Agreement are cumulative and are not exclusive of any rights, powers, privileges or remedies provided by law or otherwise.

**For Malwa Trading Company**

**For Shree Bhageshwari Private Limited**

For Malwa Trading Company

*Jagdeep Singh*  
Proprietor

Auth. Sign.

Auth. Sign.



Witnesses:-

1. *Tependra Kumar*  
Tewari  
Flat no 4, NEPC Colony  
Jansath Road  
Muzaffarnagar

2. *Jagat Singh*  
1272 Ram Uda Tola  
man



*Malwa Trading Co. & Shree Bhageshwari Private Limited*  
Certified that Signature  
Identified by Enri.....  
Pub

Identified by

PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR  
13 U SEP 2023

GSTIN : 09AAHHJ1787L1ZR  
 State : Uttar Pradesh State Code : 09

# MALWA TRADING COMPANY

Khasra No. 376, Bhopa Road, MUZAFFARNAGAR-251001 (Uttar Pradesh)  
 Mobil : 9837040681

Ref No.

Date. 11.10.21

To,

SHREE BHAGESHWARI PAPERS

PRIVATE LIMITED.

9<sup>TH</sup>KM. STONE. BHOPA ROAD,

MUZAFFARNAGAR -251001

U.P., INDIA

SUB : FLYASH LIFTING REPORT

Dear Sir,

The detail of dry fly ash purchase is as under:

MONTH	LOADING QTY	SUPPLIED QTY	SUPPLIED TO
September 25-26	2466.055	2466.055	CEMENT COMPANY

Thanks & Regards,



This Report Is Issued on Demand Of M/S Shree Bhageshwari  
 Papers Private Ltd. Muzaffarnagar .M/S MALWA TRADING CO.  
 Purchased Dry Fly Ash and Supply to Various Cement Plants on  
 Their Demands/Utilizations.

GSTIN : 09AAHHJ1767L1ZR

State : Uttar Pradesh State Code : 09

**MALWA TRADING COMPANY**

Khasra No. 376, Bhopa Road, MUZAFFARNAGAR-251001 (Uttar Pradesh)

Mobl : 9837040681

Ref No.

Date. 10-09-25

To,

SHREE BHAGESHWARI PAPERS

PRIVATE LIMITED.

9<sup>TH</sup>KM. STONE. BHOPA ROAD,

MUZAFFARNAGAR -251001

U.P., INDIA

SUB : FLYASH LIFTING REPORT

Dear Sir,

The detail of dry fly ash purchase is as under:

MONTH	LOADING QTY	SUPPLIED QTY	SUPPLIED TO
August 25-26	2251.265	2251.265	CEMENT COMPANY

Thanks &amp; Regards,



This Report is Issued on Demand Of M/S Shree Bhageshwari Papers Private Ltd. Muzaffarnagar .M/S MALWA TRADING CO. Purchased Dry Fly Ash and Supply to Various Cement Plants on Their Demands/Utilizations.

GSTIN : 09AAHHJ1767L1ZR

State : Uttar Pradesh State Code : 09

**MALWA TRADING COMPANY**

Khasra No. 376, Bhopa Road, MUZAFFARNAGAR-251001 (Uttar Pradesh)

Mobl : 9837040681

Ref No.

Date. 01-09-2021

To,

SHREE BHAGESHWARI PAPERS

PRIVATE LIMITED.

9<sup>TH</sup>KM. STONE. BHOPA ROAD,

MUZAFFARNAGAR -251001

U.P., INDIA

SUB : FLYASH LIFTING REPORT

Dear Sir,

The detail of dry fly ash purchase is as under:

MONTH	LOADING QTY	SUPPLIED QTY	SUPPLIED TO
MAY 25-26	1481.110	1481.110	CEMENT COMPANY
JUNE 25-26	1306.275	1306.275	CEMENT COMPANY
JULY 25-26	839.125	839.125	CEMENT COMPANY

Thanks &amp; Regards,



This Report Is Issued on Demand Of M/S Shree Bhageshwari Papers Private Ltd. Muzaffarnagar .M/S MALWA TRADING CO. Purchased Dry Fly Ash and Supply to Various Cement Plants on Their Demands/Utilizations.

PAN No. : AARFG9656M  
 GST No. : 09AARFG9656M1ZA



CEMENT | STEEL | POWER | RAIL & ROAD  
 BUILDINGS | RMC | O&M-NDT SERVICE



## Ganpati Engineering & Construction Utility

Engineering Construction & Contracts

Scanned with OKEN Scanner

### To Whom So ever It May Concern

We (M/s Ganpati Engineering and construction Utility Ghazlabad GSTIN – 09AARFG9656M1ZA) has taken Dry Flyash through Closed Bulker Dispensor mode from M/s Shree Bhageshwari Papers Private Ltd , by the M/s B.T.C Earth Movers(GSTIN-09CFPPA2431D1ZT) ,Nagla Buzurg ,Muzaffarnagar-251308(U.P).

Qty taken as below,

01.08.2025 to 31.08.2025 : 78.040MT

The Same Dry Flyash Supplied to M/s Wonder Cement Ltd (U.P).

Regards,

M/s Ganpati Engineering and construction Utility

M/s B.T.C Earth Movers

(A Complete Solution of Civil & Mechanical Projects/O&M/AMC/NDT Services-Cement & Power Sector etc )

Regd Office : Flat No. 1105, T-1C Land Craft Golf Link Society, Near-Columbia Asia Hospital, On NH-24  
 Ghazlabad-201 002 (U.P.) Tel No. 8299167353 E-mail : geculndia@gmail.com

**Regional Office, U.P. Pollution Control Board, Muzaffarnagar****Inspection Report**

01.	Name of the Industry	M/s. Silvertan Papers Ltd. (Unit-1)
02.	Address/Tel	9th Km. Bhopa Road, Muzaffarnagar
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Kunwar Santosh Kumar, A.E.E. Sandhya Sharma, J.E.
05.	Name & Designation of Industry representative	Mr. Amit Garg, Director
06.	Products/By-products/Process	Kraft Paper
07.	Production Capacity	Kraft Paper-180 MT/Day Compress Biogas – 2300 Kg/Day Captive Power Plant – 4.0 MW (Presently operational on Waste Paper Based Only)
08.	Raw material & their consumption	Waste Paper-70 MT/Day, Imported Waste Paper-25.8 MT/Day Wheat Straw-225 MT/Day OR Bagasse 600 MT/Day
09.	Year of Commissioning	1994
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell
	Industrial	2000 KLD
	Domestic	5 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 25.01.2027
13.	Waste water generation (KL/Day)	
	Industrial	1800 KLD
	Domestic	3 KLD
14.	Waste water Treatment Facility	
	Industrial	ETP
	Domestic	Disposed through Septic Tank
15.	Details of ETP with unit wise detail	Equalization Tank, Primary Clarifier, Aeration Tank, Secondary Clarifier, Tube Settler, Activated Carbon

*[Handwritten Signature]*  
JE

*[Handwritten Signature]*  
(AEE)

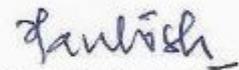
		Filter, Sludge Drying Beds etc. Industry has Chemical Recovery Plant for disposal of generated Black Liquor for Agro Waste Pulping. Anaerobic Digester for treatment of Wet Washing Effluent generated in the process is established and operational in the unit
16.	Quality of effluent being discharged	Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. pH=7.62, TSS=20 mg/l, TDS=997 mg/l, TS=1017 mg/l, BOD=12 mg/l, COD=96 mg/l
17.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent discharged through Dhandhera Drain
18.	Consent Status (Water)	Granted Upto dated 31.12.2025
19.	Treated effluent storage facility	NA
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	Boiler 27 TPH
21.	Details of fuel and its consumption	Coal 100 MT/Day, Rice Husk 160 MT/Day
22.	Details of Air Pollution Control Systems and Stack detail	E.S.P. Stack – 45 M. High from ground level
23.	Status of APCS	Operational Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameters are found within prescribed limit PM= 43.0 mg/Nm <sup>3</sup>
24.	Consent Status (Air)	Granted Upto dated 31.12.2025
<b>Information pertaining to hazardous waste/ solid waste</b>		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 26.12.2027.

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JE

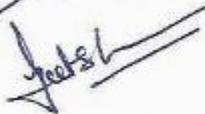
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27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 3.0 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Dew Resource Management Pvt. Ltd. Muzaffarnagar).
28.	Status of EPR Registration	Industry has a valid registration on EPR Portal.
29.	Fly Ash Management	Industry has an agreement with the Malwa Trading Co. for disposal of fly ash in M/s. Ambuja Cement Ltd. on an average 16.0 MT/Day.
30.	Overall Compliance Status	Complying

  
(Sandhya Sharma)  
J.E.

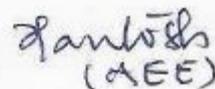
  
(Kunwar Santosh Kumar)  
A.E.E.

Regional Officer



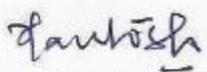
Regional Office, U.P. Pollution Control Board, MuzaffarnagarInspection Report

01.	Name of the Industry	M/s. Silvertan Papers Ltd. (Unit-2)
02.	Address/Tel	9th Km. Bhopa Road, Muzaffarnagar
03.	Date of Inspection	11.07.2025
04.	Name of Inspecting Officials	Kunwar Santosh Kumar, A.E.E. Sandhya Sharma, J.E.
05.	Name & Designation of Industry representative	Mr. Amit Garg, Director
06.	Products/By-products/Process	Kraft Paper
07.	Production Capacity	Kraft Paper-300 MT/Day Captive Power Plant – 4.44 MW
08.	Raw material & their consumption	Waste Paper/Imported Waste Paper 350 MT/Day,
09.	Year of Commissioning	2016
10.	Sector (Govt./Pvt./Co-op)	Private
<b>Information pertaining to Water Pollution</b>		
11.	Water source & Consumption (KL/Day)	Tubewell
	Industrial	1250 KLD
	Domestic	5 KLD
12.	NOC from UPGWD and its validity with date (Expired / Applied for Renewal/ First Time Applied / Never Applied)	Valid upto 25.01.2027
13.	Waste water generation (KL/Day)	
	Industrial	700 KLD
	Domestic	3 KLD
14.	Waste water Treatment Facility	
	Industrial	ETP
	Domestic	Disposed through Septic Tank
15.	Details of ETP with unit wise detail	Equalization Tank, Primary Clarifier, Aeration Tank, Secondary Clarifier, Tube Settler, Activated Carbon Filter, Sludge Drying Beds etc.
16.	Quality of effluent being discharged	Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. pH=7.28, TSS=28 mg/l, TDS=1351mg/l, TS=1379 mg/l, BOD=18 mg/l, COD=144 mg/l
17.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent discharged through Dhandhera Drain
18.	Consent Status (Water)	Granted Upto dated 31.12.2027

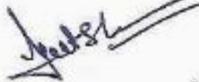


  
(AEE)

19.	Treated effluent storage facility	NA
<b>Information pertaining to Air Pollution</b>		
20.	Source of Air Pollution	Boiler 1x40 TPH, 1x15 TPH
21.	Details of fuel and its consumption	Fuel – RDF/Biomass/ Low Sulphur Coal 480 MT/Day and Agro Fuel 300 MT/Day
22.	Details of Air Pollution Control Systems and Stack detail	For 40 TPH Boiler – SNCR, Bag Filter For 15 TPH Boiler – Multi Cyclone & Wet Scrubber Combined Stack – 45 M. High from ground level
23.	Status of APCS	Operational Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameters are found within prescribed limit PM= 58.0 mg/Nm <sup>3</sup>
24.	Consent Status (Air)	Granted Upto dated 31.12.2027
<b>Information pertaining to hazardous waste/ solid waste</b>		
25.	Facility for storage/disposal/treatment of Hazardous Waste	Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Latest copy of Form-10 provided by the industry.
26.	Status of grant of authorization	Industry has valid Hazardous Waste Authorization upto 26.12.2027.
27.	Plastic Waste Management	Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 3.0 MT/Day. For disposal of the same, industry has a valid agreement with Plastic Waste Recycling Unit (M/s Dew Resource Management Pvt. Ltd. Muzaffarnagar).
28.	Status of EPR Registration	Industry has a valid registration on EPR Portal.
29.	Fly Ash Management	Industry has an agreement with the Malwa Trading Co. for disposal of fly ash in M/s. Ambuja Cement Ltd. on an average 16.0 MT/Day
30.	Overall Compliance Status	Complying

  
(Sandhya Sharma)  
J.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

Regional Officer





172 **INDIA NON JUDICIAL**

Silverton Papers (Unit I & II)

3285

**Government of Uttar Pradesh**

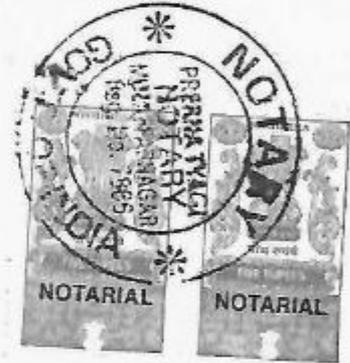
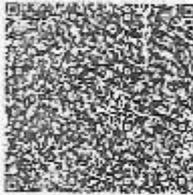
IN-UP99251108807339W

**e-Stamp**

Certificate No. : IN-UP99251108807339W  
 Certificate Issued Date : 16-Mar-2024 05:24 PM  
 Account Reference : NEWIMPACC (SV)/ up14364104/ MUZAFFARNAGAR SADAR, UP-MJF  
 Unique Doc. Reference : SUBIN-UPUP1436410494719411361228W  
 Purchased by : MS MALWA TRADING CO 376 BHOPA ROAD MZN  
 Description of Document : Article 5 Agreement or Memorandum of an agreement  
 Property Description : Not Applicable  
 Consideration Price (Rs.) :  
 First Party : SILVERTON PAPERS LTD 9 KM BHOPA ROAD MZN  
 Second Party : MS MALWA TRADING CO 376 BHOPA ROAD MZN  
 Stamp Duty Paid By : MS MALWA TRADING CO 376 BHOPA ROAD MZN  
 Stamp Duty Amount(Rs.) : 10  
 (Ten only)



सत्यमेव जयते



Please write or type अनुबन्ध-पत्र

सिल्वरटोन पेपर्स लि0, 9 किमी भोपा रोड, मुजफ्फरनगर, उ0प्र0।

.....प्रथम पक्ष

एवं

मैसर्स मालवा ट्रेडिंग कम्पनी, 376, भोपा रोड, अपोजिट ट्रांसपोर्ट नगर, मुजफ्फरनगर, उ0प्र0।

.....द्वितीय पक्ष

अनुबन्ध दिनांकित-01.01.2024 से दो ~~दो~~ वर्ष अर्थात 31.12.2025 तक मान्य होगा-

1. यह कि प्रथम पक्ष, द्वितीय पक्ष से समझौता करता है कि वह प्रथम पक्ष की फैक्ट्री से निकलने वाली बॉयलर की राख को उठाएगी।
2. यह कि द्वितीय पक्ष उपरोक्त राख की सीमेंट कम्पनी में ही सप्लाई करेगी।
3. यह कि द्वितीय पक्ष उपरोक्त राख की सीमेंट कम्पनी में सप्लाई के अलावा अन्यथा किसी उपयोग से नहीं करेगा।

**Statutory Alert:**

1. The authenticity of the Stamp certificate should be verified at [www.stamp.com](http://www.stamp.com) or using e-Stamp Mobile App of Stock Holding Corporation of India and as available on the website [www.stamp.com](http://www.stamp.com). The App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

P. ERNA TAGI

NOTARY  
MUZAFFARNAGAR

16 MAR 2024

(2)

4. यह कि द्वितीय पक्ष प्रतिमाह प्रथम पक्ष को प्रथम पक्ष से उठायी गयी राख की सीमेंट कम्पनी में सप्लाई का प्रमाण पत्र प्रथम पक्ष को देगा।
5. यह कि द्वितीय पक्ष राख को उठाने के लिये ट्रांसपोर्ट व समस्त अन्य खर्च को स्वयं उठायेगा।
6. यह कि द्वितीय पक्ष, प्रथम पक्ष को राखी का प्रतिफल देगा।
7. यह कि यदि भविष्य में प्रथम पक्ष व द्वितीय पक्ष के मध्य किसी प्रकार का कोई विवाद होगा तो यह अनुबन्ध समाप्त करने से पूर्व पक्षगण एक दूसरे को एक माह का नोटिस देकर अनुबन्ध समाप्त कर सकेंगे।

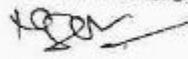
अतः यह अनुबन्ध लिख दिया गया है कि सनद हो और समय पर काम आवे।

सिल्वरटोन पेपर्स लि०

For SILVERTON PAPERS LTD

(प्रथम पक्ष)

For SILVERTON PAPERS LTD.



Auth. Signatory

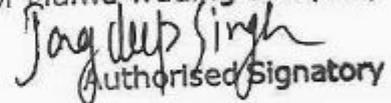
अधिकृत प्रतिनिधि

मैसर्स मालवा ट्रेडिंग क०

For M/S MALWA TRADING CO.

(द्वितीय पक्ष)

For Malwa Trading Company

  
Authorised Signatory

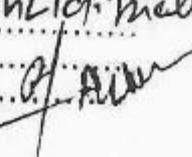
अधिकृत प्रतिनिधि

साक्षी

1- विक्रम मेरी

2- Sandhi Kaur

Certified that Signature of M/s. Silverton Papers Ltd. Malwa Trading Co. is

Identified by Sri. 

PRERNA TYAGI

NOTARY

12, ZAFAR NAGAR

16 MAR 2024





# SILVERTOAN

## PAPERS LIMITED

M/S Silvertoan Papers Limited (UNIT 1)

LOG SHEET OF BOILER ASH FOR THE PERIOD JULY TOM SEPTEMBER

MT.

Year	Month	Opening	Received	Dispatched	Closing
2025-26	July	1392.230	243.370	1017.875	617.725
2025-26	August	617.725	727.770	1048.595	296.900
2025-26	September	296.900	1258.850	1423.350	132.500
		1392.230	2229.990	3489.720	132.500

For Silvertoan Papers Limited



(Authorised Signatory)

Works : 9th Km., Bhopa Road, Muzaffarnagar-251 001 (U.P.) INDIA ♦ Phone : +91-131-2468783, 9756768000, 9756769000

Fax : +91-131-2468784 ♦ e-mail : silvertoanpapers@gmail.com, silvertoanpapers@rediffmail.com

Regd. Office : D-201-A-1, The Nagarjuna Apartment, Chilla Regulator, Mayur Kunj, Delhi-110096 INDIA ♦ CIN : U21012DL1990PLC231573



# SILVERTAN

## PAPERS LIMITED

M/S Silvertan Papers Limited ( Unit 2)

LOG SHEET OF BOILER ASH FOR THE PERIOD JULY TOM SEPTEMBER

MT.

Year	Month	Opening	Received	Dispatched	Closing
2025-26	July	210.320	270.630	192.350	288.600
2025-26	August	288.600	288.920	308.650	268.870
2025-26	September	268.870	285.560	470.560	83.870
		210.320	845.110	971.560	83.870

For Silvertan Papers Limited



(Authorised Signatory)